

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Industrial Promotion - Extension of certain incentives under Industrial Investment Promotion Policy (IIPP) 2005-2010 to M/s Emami Biotech Limited, Kolkata for their proposed Edible Oil Unit at Krishnapatnam Port Area, Nellore District- Sanction - Orders- issued.

INDUSTRIES & COMMERCE (IP) DEPARTMENT

G.O.Ms.No. 111

Dated: 30 -10-2010

Read the following:-

- 1 From the Director, M/s EMAMI Biotech Limited, Kolkata Letter dt.10.3.2010.
2. Minutes of the State Investment Promotion Committee Meeting held on 17.6.2010
3. Minutes of the State Investment Promotion Board Meeting held on 28.6.2010.
4. Govt. Memo.No.6810/IP/A2/2010, dated 2.9.2010.
5. From the COI, AP., Hyderabad Letter No.15/01/10/817-1238 ID, dated 13.9.2010.

>><<

ORDER:-

In the reference 1st read above, the Director, M/s. Emami Biotech Limited, Kolkata has informed that the existing edible oil plant at Haldia proposes to set up an Edible Oil Unit at Krishnapatnam Port, Nellore District, with an initial installed capacity of 1000 TPD (Physical Refinery) and 200 TPD Sunflower Oil Plant with an estimated capital cost of the project at Rs.240 Crores and to create employment to 700 persons both directly and indirectly for the functionaries of this project, besides opportunity of setting up of ancillary units for the packaging material and requesting the Government to extend the incentives under IIPP 2005-10 Policy.

2. In the reference 2nd read above, State Investment Promotion Committee (SIPC) have discussed the proposal and recommended to place the matter before the State Investment Promotion Board (SIPB).

3. In the reference 3rd read above, the State Investment Promotion Board in its meeting held on 28.06.2010 have decided to extend 50% VAT/CST or SGST reimbursement for a period of 5 years and all other incentives as per the IIPP 2005-10 Policy.

4. Government after careful examination of the proposal and keeping in view of the recommendations of the State Investment Promotion Board, dated 28.06.2010, hereby extend the following incentives under Industrial Investment Promotion Policy 2005-10 to M/s Emami Biotech Limited, Kolkata for their proposed Edible Oil Unit at Krishnapatnam Port Area, Nellore District:-

- (a) To extend 50% VAT/CST or SGST reimbursement for a period of 5 years from the date of commercial production; and
- (b) All other incentives as per the Industrial Investment Promotion Policy (IIPP) 2005-10, which include:-
 - (1) 100% reimbursement of Stamp duty and transfer duty paid by the industry on purchase of land meant for industrial use;
 - (2) 100% reimbursement of Stamp duty and transfer duty paid by the industry on financial deeds and mortgages etc.;
 - (3) Power cost will be reimbursed @ Rs.0.75 per unit during the first year of the policy and thereafter for the remaining four years the rate of reimbursement would be so regulated on yearly basis keeping in view of the changes in the tariff structures to ensure that power cost to the industry is pegged down to the first year's level.;
 - (4) 50% subsidy on the expenses incurred for quality certification limited to Rs.1.00 Lakh;
 - (5) 25% subsidy on cleaner production measures limited to Rs.5.00 Lakhs;
 - (6) 50% subsidy on the expenses incurred for patent registration limited to Rs. 5.00 Lakhs; and

P.T.O.

- (7) Infrastructure like roads, power and water will be provided at door step of the industry for standalone units by contributing 50% of the cost of infrastructure from IIDF with a ceiling of Rs.1.00 Crore, subject to (a) the location should be beyond 10 kms. from the existing Industrial Estates/IDA's having vacant land/shed for allotment and (b) cost of the infrastructure limited to 15% of the eligible fixed capital investment made in the industry.

5. The Commissioner of Industries, Hyderabad shall take necessary action in the matter, accordingly and intimate the status of progress of work done by the unit from time to time to Government.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

B.P.ACHARYA,
PRINCIPAL SECRETARY TO GOVERNMENT &
COMMISSIONER FOR INDUSTRIAL PROMOTION

To

The Commissioner of Industries, AP, Hyderabad.
M/s Emami Biotech Limited, 687 Anandnagar e.m. by pass 3rd floor, Kolkata through the
Commissioner of Industries, AP, Hyderabad.
The District Collector, Nellore District.

Copy to:

The Accountant General, Andhra Pradesh, Hyderabad
The Commissioner of Commercial Taxes, Hyderabad
The Vice Chairman & Managing Director, APILC, Hyderabad
The General Manager, District Industries Centre, Nellore.
The Finance (Exp.I&C) Dept.
The Energy Dept
The Industries & Commerce (INF) Dept.
The Revenue (CT/Registration) Dept.
The Infrastructure & Investment Dept.
The Law Dept.
P.S. to Minister(Major Industries)
P.S. to Chief Secretary to Govt.
P.S. to Spl. Chief Secretary to Govt., Rev. Dept.
P.S. to Prl. Secy. to Govt., Rev.(CT) Dept.
P.S. to Spl.Chief Secretary to Govt., Energy Dept.
P.S. to Prl. Secy. to CM.
P.S. to Prl. Secy. to Govt. & CIP
P.S. to Prl.Secy. to Govt. Finance (FP) Dept.
P.S. to Prl. Secy to Govt. Ind. & Com. Dept.
P.S. to Secretary to Government (Law).
SC/SF

// Forwarded :: By Order//

Section Officer

GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT

FROM

Sri. A.Varaprasada Rao, M.Sc.,M.Sc.(Tech)
Deputy Director,
Ground Water Department,
Sri Potti Sreeramulu Nellore Dist.,
Andhra Pradesh.

TO

M/s. Emami Bio-Tech Limited,
Pantapalem,
Mutukur Mandal,
Sri Potti Sreeramulu Nellore Dist.

Lr. Rc. No. 23/Hg/Single Window/11, dt.19-04-2011.

Sir,

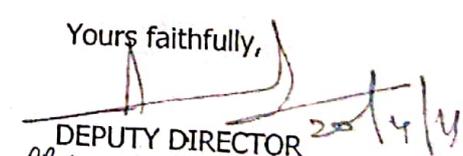
Sub:-Ground water Department, Nellore – Single
Window Clearance- Ground Water Investigations
for M/s.Emami Bio-Tech Limited, Pantapalem village,
Mutukuru Mandal SPSR Nellore District - Furnishing of
Feasibility Report – Regarding.

Ref:-1)Letter No.124/Hg.II/2011, dt.01-04-2011 of the Director,
Ground Water Department, Hyderabad.

&&&

The Report on Ground Water Investigations conducted in
M/s. Emami Bio-Tech Limited, Pantapalem village, Mutukuru Mandal,
Sri Potti Sreeramulu Nellore District approved by the Director, Ground Water
Department, Hyderabad is here with enclosed.

Yours faithfully,


DEPUTY DIRECTOR

Encl:- Report Copy with Map.

- 1)Copy submitted to the Commissioner of Industries, Govt. of Andhra Pradesh
Chirag Ali lane, Hyderabad for favour of information.(without enclosure)
- 2)Copy submitted to the Director, Ground Water Department, Hyderabad for favour of
information (without enclosure)

**REPORT ON GROUND WATER INVESTIGATION CARRIED OUT TO
SELECTION OF FEASIBLE SITES FOR CONSTRUCTION OF COLLECTOR
WELLS IN THE PROPOSED PLANT OF M/S.EMAMI BIOTECH PRIVATE LTD.,
AT PANTAPALEM VILLAGE, MUTHUKURU MANDAL, SPSR NELLORE DIST.**

I. INTRODUCTION:-

As per the Director, Ground Water Department, Hyderabad vide Lr.Rc.No.124/Hg-11/2011, dated 7-1-2011 integrated hydrogeological and geophysical surveys were conducted by Sri. R.Sobhan Babu, Assistant Hydrogeologist and K. Koteswara Rao, Assistant Geophysicist of this office to select feasible sites for M/sEmami Biotech Private Ltd., Pantapalem Village, Muthukuru Mandal, S.P.S.R. Nellore District.

As per GEC-2007 the area falls in safe basin and the village categorized as safe.

1.2 LOCATION:-

The Proposed area under investigations covered in an extent of 8.0 hect., situated at 4.00km south-east of the Pantapalem village which lies on North latitude $14^{\circ} 15' 21''$ and East longitude $80^{\circ} 01' 13''$ falls in survey of India toposheet No.66 B/3 and depicted in the Map-I.

1.3 PHYSIOGRAPHY:-

The surveyed area is having plain Topography with a maximum elevation of 6.0m MSL with gently sloping towards east.

1.4 DRAINAGE:-

The proposed area is located west of the Upputeru River at a distance of 2Km. Ephemeral stream drained in and around the area.

1.5 CLIMATE AND RAINFALL:-

The climate of the area is generally dry and salubrious and classified as semi arid to tropical

The normal rainfall of the area (Raingauge station at Muthukuru Mandal) 181213mm. Most of the rainfall occurs during the North –East monsoon. The maximum and minimum temperature recorded in the district is 40.1 °C and 20.2 ° respectively.

1.6 SOIL AND VEGITAION:

The area is covered by alluvial soils covers from 1.00 to 2.00. The main source of irrigation is by Pantapalem tank, Paddy is irrigated under Pantapalem tank.

II. HYDROGEOLOGY:

The investigated area is covered with alluvial soils followed by sand and clay which is followed by clay. Six filter points were constructed in the proposed scheme area to depth ranges from 6.00 to 7.00m bgl. and depth to water level varies from 1.20 to 1.50m bgl. Two filter points were fitted with 1.00 HP Jet motor. The discharge of the filter points 2 and 5 is 50,60 Lpm, the filter points are used for domestic purpose only. Water samples were also collected from the filter point 2, 5 and 6. The electrical conductivity is 97.2, 77 and 11560 microscimence/cm respectively (Appendix-I) and the water sample analysis statement enclosed (Appendix-II)

A total of 4 VES were conducted in the area including one test sounding conducted at existing filter point to know the sub-surface formation and to select suitable sites for construction of filter point/collector wells. The result of geophysical surveys are discussed below:

RESULTS OF GEOPHYSICAL SURVEYS: Enclosed separate sheet.

Ground water investigations were carriedout in M/s.Emami Biotech Private Ltd., Pantapalem village, Muthukuru Mandal under Single Window scheme using electrical resistivity method with schlumberger configuration. 4 VES were conducted with a maximum current electrode separation (AB/2) of 100m. The

apparent resistivity curves thus obtained have been interpreted with the help of partial curve matching method and the data is presented in the above table.

The scheme area covered with alluvial soils having thickness varies from 1.0 to 1.20m and its resistivity from 33 to 150 ohm.m. This top soil is underlain by second layer of 2.0 to 9.80m thickness with resistivity values varying from 2.3 to 30.00 ohm.m. Third layer with resistivity values varying from 11.7 to 90.0 ohm.m. represents medium to fine grained sand. Ground water occurs in this zone only. This is underlain by the formation of resistivity values 2.5 to 7.00 ohm.m represents clay. Based on the results of electrical resistivity surveys. The area is feasible for construction of collector wells to a depth range of 5 to 6m.

CONCLUSIONS AND RECOMMENDATIONS:

The area under investigation is covered by alluvial soils followed by sand and clay. The thickness of sand varying from 5 to 7m. Hydrogeologically the western part of the area is favourable for development of ground water and eastern part of the area is not favourable due to the poor quality. 5 filter points were constructed at an interval of 30 to 40m to a depth ranges from 6 to 7m in the western part and quality is potable (2,5 filter points E.C. shown in Appendix-II) and 1 filter point is constructed to a depth of 6m in the eastern part of the scheme area and quality is poor (shown in a appendix-II). Two Filter Points were (2 and 5) fitted with 1 HP Jet motor with a discharge ranges from 3000 to 3600 lph.

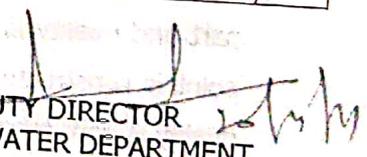
Total discharge of the all the filter points about 1.5 to 1.75 lakh lpd. Continuous pumping of all filter points in one part of the land may cause up coning of saline water, there by quality of water may be deteriorated.

Instead of shallow filter points, if we construct two collector wells(with 6m depth and 6m dia) at locations north west and south west (1 and 4 filter points are existed) at the scheme area, at a distance of 150m the discharge of the collector wells may range 2.50 to 3.00 lakh lpd. there by the quality of the aquifer may not change.

Out of total requirement of 5.0 lakh per day it is worked out that around **2.50 lakh liters per day** water may be tapped from two recommended collector wells considering the maximum of 10 hours pumping per day.

The details of recommendations presented below:

S.No.	Name of the beneficiary	Type of well	VES No./Existing Filter point	Dia mm	Depth(m) Expected yield LPd	Expected yield LPd.	Location of the recommended collector well
1,	M/s.Emami Biotech Private Limited, Pantapalem(v) Muthukuru Mandal	Collector well	Existing Filter Point No.1	6m	6m	1,25,000 to 1,50,000	30m from NW corner and 4m from western boundary.
2.	-do-	-do-	Existing Filter Point No.4	6m	6m	1,25,000 to 1,50,000	40m from SW corner and 10 from western boundary.


 DEPUTY DIRECTOR
 GROUND WATER DEPARTMENT
 NELLORE.
19/11/11

TERMS & CONDITIONS:

- 1) *The wells recommended must be constructed at the recommended place/site and to the recommended depths.*
- 2) *Only the type of well recommended must be constructed.*
- 3) *The wells must be pumped for the recommended numbers of hours/day with recommended discharge.*
- 4) *Pumping tests must be conducted by the party on all the wells recommended and data may be sent to the concerned Deputy Director, Ground Water Department in the District.*
- 5) *Observation wells must be established by the party and they should monitor the water levels once a month (last week of a month) and quality twice a year (pre and post monsoon periods) and record the data.*
- 6) *Half-yearly reports on the above must be sent by the party to the concerned District Deputy Director, Ground Water Department.*
- 7) *The effluents must be treated properly and must be free from all toxic materials, colour, odour and turbidity harmful to human beings, plants and animals.*
- 8) *The effluents before or after treatment must not be let out into any surface or groundwater bodies. As far as possible the water must be recycled.*
- 9) *Artificial recharge structure capable of recharging twice the quantum of groundwater extracted by the plant must be constructed in or on the upstream side of the plant area/out side the plant area and must also be properly maintained by them.*
- 10) *Officers of the Ground Water Department must be allowed to inspect the wells, plant area, recharge structures and data whenever found necessary by them.*
- 11) *The recommendations hold good subject to the normal rainfall conditions and stage of Ground Water Department in the area.*
- 12) *The Government of A.P./GWD reserved the right to stop the plant from using groundwater during emergencies or whenever the plant deviates from the terms and conditions.*
- 13) *The party has to give their consent to the above terms and conditions within a week compliance regarding grounding of the recommendations and terms and conditions within a month of receipt of the report/recommendations.*

DEPUTY DIRECTOR
GROUND WATER DEPARTMENT
NELLORE.

APPENDIX - II
DETAILS OF ELECTRICAL CONDUCTIVITY OF WATER SAMPLE AND COLLECTED
FROM EXISTING GROUND WATER STRUCTURES IN THE PROPOSED
EMAMI BIOTECH PVT. LTD., PANTAPALEM (V), MUTHUKUR (M)

Sl. No.	Name of the owner	Location of the water sample collected	VES No.	Water sample from Filter point	Electrical conductivity m/cm
1	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	Near office building of Emami biotech Pvt. Ltd., (Western part)	2	Filter point	97.2
2	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	Eastern part of the scheme land	6	Filter point	115.6
3	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	South West corner of the scheme area (Western part of the area)	5	Filter point	77

Sd/-R.Sobhanbabu
Asst. Hydrogeologist

INTERPRETED DATA OF VERTICAL ELECTRICAL SOUNDINGS

Village: Pantapalem Scheme: Single window

Mandal: Muthukur Date of Survey: 05-02-2011

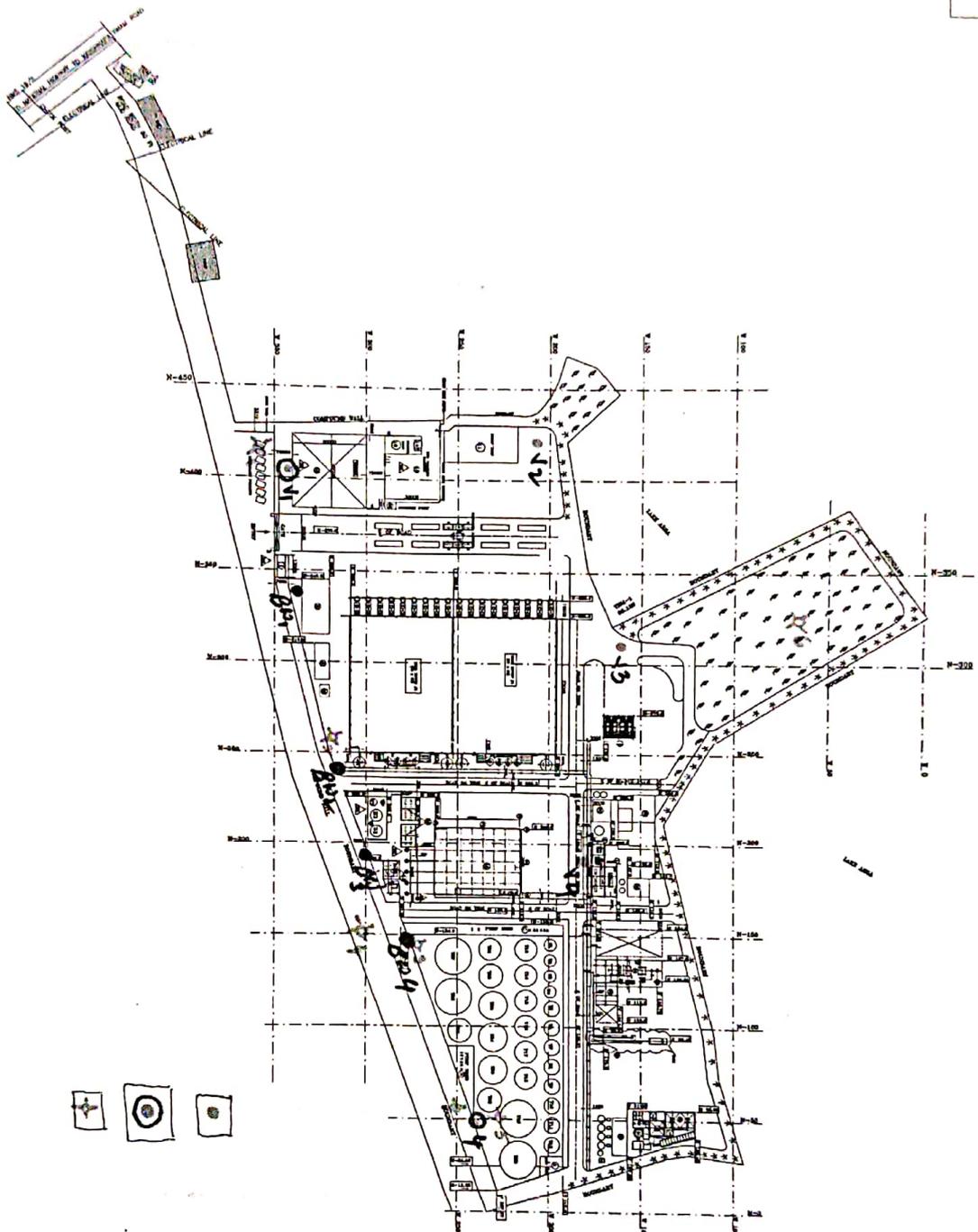
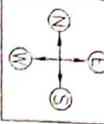
VES No.	Name of the Beneficiary	Survey No.	Social Status	1st Layer		2nd Layer		3rd Layer		4th Layer		Total Thickness	Recommendations
				Resistivity	Thickness	Resistivity	Thickness	Resistivity	Thickness	Resistivity	Thickness		
1	M/s.Emami Biotech Ltd.,			150.0	1.0	30.0	2.0	90	4.0	7		7.0	Collector well
2	M/s.Emami Biotech Ltd.,			33.0	1.0	2.3	2.0	11.7	3.0	2.5		6.0	-
3	M/s.Emami Biotech Ltd.,			40.0	1.2	12.0	5.8	4.2		-	-	7.0	
4	M/s.Emami Biotech Ltd.,			40.0	1.2	8.0	9.8	4.5		-	-	11.0	-

The area under investigation is covered by 1.0 to 1.2 m thick sandy soils with resistivity values varykng from 33 to 150 ohm.m. This top soil is underlain by second layer of 2.0 to 9.8 m. thick with resistivity values varying from 2.3 to 30.0 ohm. represents clay and clayng sands. At V.1 and V2 the second layer is under lain by 3.0 to 4.0 m thick third layer with resistivity values varying from 11.7 to 90.0 ohm. m represents medium to five grained sands. Ground water occurs in this zone only. This is under lain by the formation of resistivity values 2.5 to 7.0 ohm.m represents clay. Based on the above results the site location at V.1 is recommended for construction of a collector well to a depth range of 5 to 6 m with 10 m diameter and the quality of water is tested while constructing the well.

Sd/-K.Koteswara Rao
Signature of Asst. Geophysicist

**APPENDIX-I
WELL INVENTORY DATA**

Sl. No.	Name of the owner and location of well	Type of well	Lithology (m)	Dimensions	DTW (m)	Total depth (m)	Mode of lift with H.P. etc.,	Pumping Hours		Recoupera-tion hours		Cropping pattern		Area irri-gated in ha.		Quality of water	Remarks	
								Kharif	Rabi	Kharif	Rabi	Kharif	Rabi	Kharif	Rabi			13
1	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.50	7.00												
2	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 1.50 m Alluvial soil 1.50 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.30	7.00	1 HP Jet motor	Sustaining continuous pumping		Domestic purpose				Suitable for domestic purpose				
3	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.50	7.00	Presently not value due to the no electrification											
4	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.20	7.00												
5	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.20	7.00	1 HP Jet motor	Sustaining continuous pumping		Domestic purpose				Suitable for domestic purpose				



NOTES:
 1. ALL DIMENSIONS ARE IN METERS UNLESS OTHERWISE SPECIFIED.
 2. THE CONTRACTOR SHALL BE RESPONSIBLE FOR OBTAINING ALL NECESSARY PERMITS AND APPROVALS FROM THE RELEVANT AUTHORITIES.
 3. THE CONTRACTOR SHALL MAINTAIN ACCESS TO ALL ADJACENT PROPERTIES AT ALL TIMES.
 4. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE PROTECTION OF ALL EXISTING UTILITIES AND STRUCTURES.
 5. THE CONTRACTOR SHALL MAINTAIN A RECORD OF ALL WORK DONE AND SUBMIT IT TO THE ARCHITECT UPON COMPLETION OF THE PROJECT.

NO.	REVISION	DATE	BY	CHKD.	APP.
1	ISSUED FOR TENDER	15/10/2023
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THIS DRAWING IS TO BE REPRODUCED ONLY FOR THE USE OF THE CONTRACTOR AND SHALL NOT BE USED FOR ANY OTHER PURPOSE WITHOUT THE WRITTEN PERMISSION OF THE ARCHITECT.

TABLE 1: AREA SCHEDULE

NO.	DESCRIPTION	AREA (SQ. M)	VOLUME (CU. M)
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TABLE 2: MATERIAL LIST

NO.	DESCRIPTION	UNIT	QUANTITY	REMARKS
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emami agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008; ISO 22000:2005; ISO 14001:2004; OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 31.07.2019

To,
Environmental Engineer,
A.P.Pollution Control Board,
1st Floor, APSFC building,
A.K.Nagar, SPSR Region Nellore,
Andhra Pradesh -524004.

Sub: Submission of Environmental Statement for the Year 2018-2019.

Dear Sir,

With reference to the above, as per the requirement from Ministry of Environment and Forest Govt. of Indian Notification under GSR 329(E), 13.03.1992 & GSR 386 (E), Dt: 22.04.1993 for submission of Environment Statement for the year of 2018-2019.

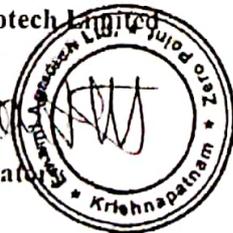
Herewith we are submitting Environmental Statement clearly indicating all the points which are probed.

Kindly accept and knowledge the same.

Yours Faithfully

Thanks & Regards

For Emami Agrotech Limited


Authorized Signatory


Encl: Form-V

FORM -- V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR 31st MARCH 2018

M/s Emami Agro Tech Ltd is an edible oil refinery established at Sy No's 501-510, Pantapalem Village, Muthukur (M), Sri Potti Sri Ramulu Nellore (Dist). We have commenced our production from February 2012.

PART - A

i) Name and address of the owner/ Occupier of the industry operation or process : **Sri. MONDAL SWAPAN KUMAR**

**M/s. Emami Agrotech Ltd.,
Pantapalem (Epuru 1B) Village,
Muthukur (M), Sri Pottisriramulu Nellore (Dist)**

ii) Date of the last environmental audit report submitted : 02-07-2018

iii) Production Capacity (Units) : **Installed Capacity**

1. Refined Vegetable Oil	: 2000 MTPD
2. Refined sunflower Oil	: 200 MTPD
3. Hydrogenated Vegetable Oils	: 100 MTPD
4. Interesterified Vegetable Fats	: 100 MTPD

Produced Capacity (2018- 2019)

1. Refined Vegetable Oil	:	275276.783 MTPA
2. Refined Sun Flower Oil	:	36511.328 MTPA
3. Distilled Fatty acid (By products)	:	15072.337 MTPA
4. Hydrogenated & IE Vegetable Oils:		19389.290 MTPA

PART - B

WATER AND RAW MATERIAL CONSUMPTION

1) Water consumption : 532.750 m³/day (Average Consumption)

Process : 68.500 m³/day
 Boiler & Cooling : 464.250 m³/day
 (Makeup)
 Domestic : 5.2m³/day

Name of Products	Water consumption per unit of products (m ³ /T)	
	During the previous Financial year 2017-2018	During the current financial year 2018-2019
Refined Vegetable Oil Interesterified Vegetable Fats & Distilled Fatty acid and Hydrogenated Vegetable Oils	0.558	0.590

ii) Raw Material Consumption

Name of the raw Materials	Name of product	Consumption of raw material per MT of output (MT)	
		During the previous Financial year 2017-2018	during the current financial year 2018-2019
Crude Vegetable Oil	Refined Vegetable oil	0.945	0.944
Crude Sunflower Oil	Refined Sunflower Oil	0.977	0.958



ANDHRA PRADESH POLLUTION CONTROL BOARD

D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibalpet, Vijayawada - 520 010

Phone:0866-2463200.
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Order No. 149/APPCB/UH-II/TF/NLR/2020-1816

Date: 17/01/2020

DIRECTIONS

Sub: APPCB - UH-II - TF - M/s. Emami Agrotech Limited (Formerly M/s. Emami Bitoech Limited), Sy. Nos. 501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2, 510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District - Not operating ETP, MEE & ATFD - Non-compliance of the Board directions - Legal hearing held on 06.11.2019 - **Directions - Issued - Reg.**

- Ref:**
1. Consent Order dt.09.12.2015 and amendment order dt.24.02.2016 which is valid upto 31.12.2020.
 2. Order No. 149/APPCB/UH-II/TF/NLR/2018, dated 16.02.2018.
 3. Order No.149/APPCB/UH-II/TF/NLR/2018, dated 27.12.2018.
 4. The officials of RO, Nellore inspected the industry on 01.07.2019.
 5. External Advisory Committee (Task Force) meeting held on 06.11.2019.

WHEREAS you are operating Edible Oil industry in the name & style of M/s. Emami Agrotech Limited (Formerly M/s. Emami Bitoech Limited) at Sy. Nos. 501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2, 510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District to carrying out Physical refining & Chemical refining for the production of Refined oil (physical refining) - 950 Tons/day, Refined oil (chemical refining) - 186 Tons/day (Soya Bean, Sunflower, Ground Nut, Rice Bran, Cotton Seed, Mustard, Repe Seed) with a capital investment of Rs.344.86 Crores. The industry has a total area of 20.14 Acres with a built up area of 10.8 Acres.

WHEREAS the Board vide reference 1st cited, the industry obtained CFO through auto renewal dt.24.02.2016 which is valid up to 31.12.2020 for the production of Refined oil (physical refining) - 950 Tons/day, Refined oil (chemical refining) - 186 Tons/day (soya bean, sunflower, ground nut, rice bran, cotton seed, mustard, repe seed) by using crude palm oil, vegetable oils, bleaching earth, nickel catalyst, citric acid, phosphoric acid, Sodium Methoxide, caustic soda, sulfuric acid as basic raw materials.

WHEREAS vide reference 2nd & 3rd cited, the Board issued directions to the industry on 15.02.2018 and 27.12.2018 for not operating ETP, MEE & not meeting the Board's discharge standards and non-compliance of Board directions

WHEREAS vide reference 4th cited, the officials of RO, Nellore inspected the Edible Oil units & surroundings on 01.07.2019 and furnished report as follows:

1. The industry has provided borewells inside the industry and also procuring freshwater from nearby bore wells through tankers. In view of the saline water at the industry premises, the industry procuring 80-90 % of the fresh water from outside wells.
2. The industry is exceeding the Board consented production capacities of Refined Palm oil and Sun flower oil.
3. The production capacities are at maximum but the water consumptions are below 500 KLD.
4. The industry has installed new MEE of 15 KLD capacity in place of the old MEE. During the inspection, the MEE is not in operation even the chemical

operation since long time. The industry is not maintaining log books for STP operations to ascertain its operation. Huge quantity of coloured water was observed in the storm water drains and accumulated at South-East corner of the industry.

6. Samples were collected from storm water drains, from the ETP of the industry, and from the drain.
7. Ambient air quality monitoring and stack monitoring were conducted at the time of inspection and the values of SPM & PM exceeding the Board prescribed standards.
8. The industry is not treating the acid oil effluents in the MEE. The industry is not complying with all the directions/consent conditions issued by the Board.
9. The industry has submitted Bank Guarantee of Rs 50.00 Lakhs towards compliance of the Board directions.

WHEREAS legal hearing was conducted before the External Advisory Committee (Task Force) Meeting of A.P. Pollution Control Board on 06.11.2019. The representative of the industry attended the legal hearing. The industry has submitted their representation on the compliance status of the directions issued to the industry vide order dt 27.12.2018 with photos.

After detailed review the committee recommended to issue the directions. The Board hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987:

1. ***The industry shall restrict the water consumption to the consented capacity.***
2. ***The industry shall continuously operate the ETP so as to meet the discharge standards. All the units of the ETP shall be made impervious to prevent ground water pollution.***
3. ***The domestic effluent shall be treated to onland for irrigation standards.***
4. ***The industry shall close the outlets leading to storm water drains immediately. The industry shall not discharge any treated/ un-treated effluents outside the industry premises under any circumstances.***
5. ***The industry shall take measures such that effluent and contaminated rain water does not join the storm water drains. The storm water generated within the industry premises shall be routed to the rain water harvesting pits and excess rain water shall be stored in summer storage tanks.***
6. ***The contaminated rain water shall be routed to the ETP.***
7. ***The industry shall not cause ground water pollution in and around the industry premises.***
8. ***The industry shall maintain separate energy meters for ETP, RO, Forced Evaporation, ATFD and APCE.***
9. ***The industry shall restrict the production to the consented capacity.***
10. ***The industry shall provide magnetic flow meters with totalizer at the inlet and outlet of ETP, Forced Evaporation, ATFD and maintain the log registers within one month.***
11. ***The industry shall explore the possibility of providing MEE in place of Forced Evaporation reactors.***
12. ***The industry shall not increase the capacity beyond the consented capacity (CFO).***
13. ***The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from the industry premises within 2 months.***

The industry shall not cause any odour nuisance in the surroundings.

16. The industry shall provide ash silo of 30 days storage capacity within 3 months.
17. The industry shall have minimum of 2 days storage capacity of treated waste water for storing the treated waste water during the rainy season within 3 months.
18. The industry shall develop green belt in all vacant places. The minimum green belt shall be 33% of the total area.
19. The industry should extend the validity of bank guarantee of Rs.50.0 Lakhs upto February, 2021.

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

This Order comes into effect from today i.e., 17/01/2020

**Sd/-
CHAIRMAN**

To
M/s. Emami Agrotech Limited
(Formerly M/s. Emami Bitotech
Limited),
Sy. Nos. 501, 502/1, 502/2, 503/1, 503/2, 504,
505/2, 507/2, 509/1, 509/2, 510/1 &
510/2,
Pantapalem (V), Muthukur (M),
SPSR Nellore District.

// T.C.F.B.O. //

**JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II**



emami agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001: 2004, OHSAS 18001 : 2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal. s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 18-02-2020.

To
Chairman,
APPCB,
Kasturibaipet,
Vijayawada-520010.

Sub: Compliances Status-Directions issued on Order No. 149/APPCB/UH-II/TF/NLR/2020-1816

Respected Sir,

Please find enclosed herewith compliance status against APPCB Directions issued against above order.

Please find the enclosure of photos attached herewith for your kind information and records

Kindly acknowledge the receipt as the same.

Thanking You.

With Regards

For Emami Agrotech Limited

Authorized Signatory.



head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

Directions issued vide order dated 17.01.2020

S.No	Condition	Compliance Status as on 18.02.2020	Remarks
1)	The industry shall restrict the water consumption to the consented capacity.	Complied	We restricted water intake and taking water as per consent limits. Details are enclosed as Annexure - 1
2)	The industry shall continuously operate the ETP so as to meet the discharge standards. All the units of the ETP shall be made impervious to prevent ground water pollution.	Complied	We are continuously operating ETP plant to meet the discharge standards. Power reports attached as Annexure - 2
3)	The domestic effluent shall be treated to onland for irrigation standards	Complied	Outlet water pipe line is permanently prepared for onland irrigation. Photos attached as Annexure- 3
4)	The industry shall close the outlets leading to storm water drains immediately. The industry shall not discharge any treated/ un-treated effluents outside the industry premises under any circumstances.	Complied	We closed all outlets to storm water drains. Not discharging any water outside industry premises. Photos attached as Annexure-4
5)	The industry shall take measures such that effluent and contaminated rain water does not join the storm water drains. The storm water generated within the industry premises shall be routed to the rain water harvesting pits and excess rain water shall be stored in summer storage tanks.	Complied	Effluent and contaminated rain water not mixing in the drains. Attached photos as Annexure - 5
6)	The contaminated rain water shall be routed to the ETP.	Complied	Permanent pump is fixed and contaminated rain water is routed to ETP. Photos attached in Annexure- 6
7)	The industry shall not cause ground water pollution in and around the industry premises.	Complied	Not causing any ground water pollution. Voluntarily cleaning out side drain time to time. Here with attached out side drain Photos as Annexure - 7
8)	The industry shall maintain separate energy meters for ETP, RO, Forced Evaporation, ATFD and APCE.	Complied	Separate energy meters are maintained for ETP,RO and MEE. Photos attached as Annexure - 8
9)	The industry shall restrict the production to the consented capacity.	Complied	Industry is running with consented capacity only . Production reports (July to Dec 2019) are attached as Annexure- 9

Directions issued vide order dated 17.01.2020

S.No	Condition	Compliance Status as on 18.02.2020	Remarks
10)	The industry shall provide magnetic flow meters with totalizer at the inlet and outlet of ETP, Forced Evaporation, ATFD and maintain the log registers within one month.	Complied	We provided magnetic flow meters with totalizer for ETP, MEE and STP. Photos are attached in Annexure- 10
11)	The industry shall explore the possibility of providing MEE in place of Forced Evaporation reactors.	Complied	MEE plant commissioning completed and running presently. Purchase order copy and plant photos are attached in Annexure-11
12)	The industry shall not increase the capacity beyond the consented capacity (CFO).	Complied	Industry is running with in the limits of consented capacity. Details attached as Annexure - 9
13)	The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from the industry premises within 2 months.	Complied	Industry already obtained permission from Ground water department . Here with attached permission copy as Annexure - 12
14)	The industry shall not cause any odour nuisance in the surroundings.	Complied	Industry not causing any Odour Nuisance to the surrounding places
15)	The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from the industry premises within 2 months.	Complied	Permissions already obtained. Details attached as Annexure - 12
16)	The industry shall provide ash silos of 30 days storage capacity within 3 months.	Complied	Industry provided sufficient Ash silos for collection of Ash. Photos attached as Annexure -13
17)	The industry shall have minimum of 2 days storage capacity of treated waste water for storing the treated waste water during the rainy season within 3 months	Complied	Industry already provided 2 days water treated water storage tank. Photos attached as Annexure - 14
18)	The industry shall develop green belt in all vacant places. The minimum green belt be 33% of the total area.	Complied	Abundent Greenary developed in side the factory permises. Attached photos as Annexure - 15
19)	The industry should extend the validity of bank guarantee of Rs.50.0 Lakhs upto February, 2021.	Complied	Existing BG is valid up to 25/7/2020. Attached BG Copy as Annexure - 16

February 2020 Water Inward Data

Date	Inward water through tankers	Water through pipe line
2/1/2020	484.17	353
2/2/2020	347.7	400
2/3/2020	385.19	274
2/4/2020	363.52	542
2/5/2020	369.14	444
2/6/2020	343.6	500
2/7/2020	362.09	532
2/8/2020	322.6	525
2/9/2020	343.35	485
2/10/2020	347.3	419
2/11/2020	256.99	253
2/12/2020	190.19	270
2/13/2020	195.04	169
2/14/2020	174.91	113
2/15/2020	128.26	475
2/16/2020	104.74	89
2/17/2020	210.92	333
2/18/2020	255.69	263
2/19/2020	249.38	369
2/20/2020	277.17	289
2/21/2020	258.18	511
2/22/2020	275.16	348
2/23/2020	214.17	352
2/24/2020	277.56	290
2/25/2020	276.19	294
2/26/2020	278.41	279
2/27/2020	153.8	353
2/28/2020	222.92	342
2/29/2020	109.99	0
Total	7778.33	9866

Expansion Capacity	405 KL
Existing Capacity	497 KL
Total	902 KL

January 2020 Water Inward Data

Date	Inward water through tankers	Water through Pipe line
1-Jan-20	269.820	393
2-Jan-20	421.900	386
3-Jan-20	391.360	502
4-Jan-20	411.230	375
5-Jan-20	474.050	0
6-Jan-20	584.410	309
7-Jan-20	370.190	329
8-Jan-20	406.260	417
9-Jan-20	396.730	369
10-Jan-20	315.960	519
11-Jan-20	401.330	343
12-Jan-20	209.430	379
13-Jan-20	247.120	277
14-Jan-20	208.720	591
15-Jan-20	220.250	449
16-Jan-20	356.070	351
17-Jan-20	290.090	333
18-Jan-20	294.460	155
19-Jan-20	216.130	19
20-Jan-20	26.590	0
21-Jan-20	333.230	445
22-Jan-20	409.960	393
23-Jan-20	338.830	332
24-Jan-20	328.350	290
25-Jan-20	377.360	547
26-Jan-20	274.870	460
27-Jan-20	453.280	383
28-Jan-20	390.320	402
29-Jan-20	422.230	207
30-Jan-20	386.270	110
31-Jan-20	353.240	468
Total	10580.040	10533.000

Expansion Capacity	405 KL
Existing Capacity	497 KL
Total	902 KL

December 2019 Water Inward Data

Date	Inward water through tankers	Water through Pipe line
1-Dec-19	314.300	516
2-Dec-19	359.560	461
3-Dec-19	326.130	123
4-Dec-19	448.890	396
5-Dec-19	385.990	448
6-Dec-19	184.140	406
7-Dec-19	312.950	275
8-Dec-19	294.720	406
9-Dec-19	331.710	279
10-Dec-19	463.730	430
11-Dec-19	456.830	315
12-Dec-19	405.690	394
13-Dec-19	529.780	344
14-Dec-19	255.470	430
15-Dec-19	373.710	441
16-Dec-19	388.770	450
17-Dec-19	525.630	332
18-Dec-19	332.630	374
19-Dec-19	439.810	356
20-Dec-19	438.140	429
21-Dec-19	422.810	333
22-Dec-19	451.960	392
23-Dec-19	383.420	337
24-Dec-19	420.850	281
25-Dec-19	617.820	251
26-Dec-19	318.190	228
27-Dec-19	361.300	389
28-Dec-19	373.880	367
29-Dec-19	418.970	359
30-Dec-19	423.630	332
31-Dec-19	469.930	347
Total	12231.340	11221.000

Expansion Capacity	405 KL
Existing Capacity	497 KL
Total	902 KL



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL OFFICE :: VIJAYAWADA

Plot No.41, Sri Kanakadurga Officers' Colony, Gurunanak Road, Vijayawada - 6.

e-mail: zovjajce@pcb.ap.gov.in
Fax: 0866-2546217
Ph : 0866-2546218

AMENDMENT

Order No:N-153/APPCB/ZO-VJA/CFOW&A/2012-2071

Dt. 2nd 02-2016

Sub: PCB-ZO-VJA- M/s. Emami Agrotech Limited (Formerly M/s. Emami Biotech Limited), Sy. Nos 501, 502/1, 502/2, 503/1, 503/2,504, etc., Pantapalem (V), Muthukur (M), SPSR Nellore District - Amendment to the CFO of the Board-Issued-Reg.

- Ref:
- 1) CFO order No: N-153/PCB/ZO-VJA/CFOW&A/2012-1957, D.: 09-12-2015.
 - 2) Industry's request Lr.dt. 08-01-2016 to enhancement of CFO order for 5 years.
 - 3) CFO Committee meeting held on 29-01-2016
 - 4) T.O. Lr.No: N-153/PCB/ZO-VJA/CFOW&A/2012-2381, Dt. 08-02-2016
 - 5) CFO Committee meeting held on 16-02-2016

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The A.P. Pollution Control Board vide reference 1st cited, renewed the consent under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 under Section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 and Amendments thereof, and Authorization / Renewal of Authorization under Rule 5 of the Hazardous Wastes (Management, Handling & Transboundary movement Rules, 2008 & Amendment Rules thereof) validity mentioned up to 31st DECEMBER,2016.

The industry vide reference 2nd cited requested for enhancement of CFO order for 5 years. The issue was placed in the CFO Committee meeting held on 16-02-2016, the Committee after examination of the request made by the industry recommended for extension of CFO.

Accordingly, the Board after careful examination hereby makes an Amendment to the CFO order dt. 09-12-2015 as follows:

In the reference 2nd cited, the industry has requested for extension of validity of the CFO order. From 31st December,2016 to 31st December,2020 as the industry paid fee up to 31st December,2020.

In view of the above, the Board hereby extends the validity of the CFO order issued vide reference 1st cited, for a period up to 31st DECEMBER,2020.

All the other conditions stipulated in the CFO order issued vide reference 1st cited remain the same.



[Signature]
CHIEF ENVIRONMENTAL ENGINEER

To
M/s. Emami Agrotech Limited
(Formerly M/s. Emami Biotech Limited)
Sy. Nos.501, 502/1, 502/2, 503/1, 503/2,504, etc.,
Pantapalem (V), Muthukur (M)
SPSR Nellore District



BY REGISTERED POST WITH ACK DUE

CONSENT & AUTHORISATION

Consent Order No: N-153/PCB/ZO-VJA/CFOW&A/2012-1957 Date: 07-12-2015

(Consent Order for Existing/New or altered discharge of sewage and/or trade effluents/outlet under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and amendments thereof, Operation of the plant under section 21 of Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof and Authorization / Renewal of Authorization under Rule 5 of the Hazardous Wastes (Management, Handling & Transboundary movement Rules, 2008 & Amendment Rules thereof).

CONSENT is hereby granted under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of Air (Prevention & Control of Pollution) Act, 1981 and Authorization under the provisions of Hazardous Waste (Management, Handling & Transboundary movement Rules, 2008 & Amendment Rules thereof) (hereinafter referred to as 'the Acts', 'the Rules') and the rules and orders made thereunder to

M/s. Emami Agrotech Limited
(Formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, 502/2, 503/1, 503/2,504, etc.,
Pantapalem (V), Muthukur (M),
SPSR Nellore District.

(hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of Emissions per hour from the chimneys and to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes on their premises and as detailed below.

i) Out lets for discharge of effluents :

Outlet No.	Description of outlet	Max Daily Discharge (KLD)	Point of Disposal
1.	Product washing from chemical refining; equipment & floor washings from chemical and physical refining	22.0	Shall be used for gardening purpose after treatment in bio-logical treatment system consisting of Oil Trap, Collection cum Equalization tank, Primary clarifier, Aeration tank -I, Secondary clarifier tank, Aeration tank -II, Secondary clarifier tank -II, Pressure sand filter etc.,
2.	Effluent from Acid oil plant	6.0	Shall be disposed in MEE and condensate to be recycled.
3.	Boiler blow down & Cooling tower blow down	35.0	Shall be used for ash quenching/ floor washing after treatment.
4.	RO Rejects	60.0	Shall be used for cooling tower makeup.
5.	Trade effluents	123.0	LTDS effluents to ETP and acid wash effluent to Evaporation system.
6.	Domestic effluents	5.0	Septic tank followed by soak pit

ii) Emissions from chimneys :

Chimney No.	Description of Chimney	Quantity of emissions at peak flow
1	Stack attached to FBC Boiler of capacity 16 T/hr (Coal/ Husk Fired)	---
2	Stack attached to Thermic fluid heater of capacity 8.0 Lakh K.cal/hr (Coal or husk fired)	---

Chimney No.	Description of Chimney	Quantity of emissions at peak flow
3	Stack attached to Thermo siphon of Capacity 20 Lakh K.cal/hr (Coal or husk fired)	----
4	Stack attached to Thermo siphon of Capacity 6.0 Lakh K.cal/hr (Coal or husk fired)	----
5	Stack attached to 725 KVA & 1500 KVA DG Sets (Diesel)	----

iii) Hazardous Waste Authorisation :

FORM - 2

[See Rule 5(4)]

The authorization is granted to handle the hazardous waste as specified below, subject to the conditions mentioned at Schedule-C of this Order.

Sl. No.	Name of the Hazardous Waste	Stream	Quantity of Hazardous Waste	Authorized for
1	Used oil	5.1 of Schedule-I	250 Lts./Annum	Disposal to A.P.P.C.B. authorised reprocessing agencies.
2	Spent Nickel Catalyst	28.2 of Schedule-I	100 Kgs/Annum	Shall be disposed to A.P.P.C.B. authorised reprocessing agencies.
3.	ETP Sludge	34.3 of Schedule - I	250.0 KGPD	Shall be disposed to TSDF.
4.	Salts / Slurry from forced evaporation system	36.4 of Schedule-I	30.0 TPM	Shall be disposed to TSDF

This Order is subject to the provisions of 'the Acts' and 'the Rules' and Orders made thereunder and further subject to the terms and conditions incorporated in the Schedule A, B & C enclosed to this order.

This Consent Order is valid for manufacturing the following products along with the below mentioned quantities only.

Sl.No.	Products / Line of Activity	Quantity
1	Refined Palm Oil	950 TPD
2	Sunflower oil	186 TPD
3	Interesterified Oil	100 TPD
4	Hydrogenated Oil	100 TPD
5	Vanaspathi	200 TPD
6	Bakery Fat	80 TPD
	By Products	
1	Distillated Palm fatty acid	50.0 TPD
2	Distillated sunflower patty acid	0.5 TPD
3	Acid Oil	14.0 TPD

This combined order of Consent and Hazardous Waste Authorization shall be valid for a period ending with the 31st DECEMBER, 2016



For and on behalf of the
A.P. Pollution Control Board

JOINT CHIEF ENVIRONMENTAL ENGINEER

To
M/s. Emami Agrotech Limited
(Formerly M/s. Emami Biotech Limited),
Sy. Nos. 501, 502/1, 502/2, 503/1, 503/2, 504, etc.,
Pantapalem (V), Muthukur (M),
SPSR Nellore District.

Copy to the JCEE (CESS) (UH-II), APPCB, Hyderabad for information.
Copy to the Environmental Engineer, Regional Office, NELLORE for information and necessary action.

SCHEDULE - A

- 1) The applicant should make application through online for renewal of Consent (under Water & Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts for obtaining Consent & HW Authorization of the Board along with detailed compliance to the conditions stipulated in the CFO and HWA.
- 2) Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules, 1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.
- 3) All the conditions stipulated in the Schedule - A of the earlier combined CFO order No: N-153/PCB/ZO-VJA/CFO/W&A/2012-2254, Dt.31-01-2012 remain same. The industry should ensure consistent compliance of each condition of Schedule - A.

SCHEDULE - B

Special Conditions

- 1) The effluent discharged shall not contain constituents in excess of the tolerance limits mentioned below.

Outlet	Parameter	Limiting Standards
	pH	5.5-9.0
	Total Suspended Solids (TSS at 103 - 105 °C)	200.00 mg/l
	Total Dissolved Solids	2,100.00 mg/l
	Chemical Oxygen Demand (COD)	250.00 mg/l
	Biochemical Oxygen Demand (BOD ₅ at 27 °C)	100.00 mg/l
	Oil and Grease	10.00 mg/l

- 2) The applicant shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below :

Description	Quantity (KLD)
1000 TPD Palm oil process for Boiler & Cooling tower	376.0
200 TPD Sun flower Oil process for Boiler & cooling tower	54.0
Process water for 200 TPD SF refinery	50.0
Floor washing	3.0
Boiler blow down	2.0
Domestic	5.0
Total :	490.0

- 3) The industry shall file the water cess returns in Form-I as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per the assessment orders, as and when issued by Board.
- 4) The emissions shall not contain constituents in excess of the prescribed limits mentioned below:

Chimney No.	Parameter	Emission Standards (mg/Nm ³)
1 to 5	Suspended Particulate Matter	115

- 5) The industry shall comply with ambient air quality standards of $SO_2 - 80 \mu g/m^3$; $NO_x - 80 \mu g/m^3$; $PM_{2.5} - 60 \mu g/m^3$; $PM_{10} - 100 \mu g/m^3$, measured at factory premises at the periphery of the industry.

Noise Levels: Day time: (6 AM to 10 PM) - 75 dB(A) ,
Night time: (10 PM to 6 AM) - 70 dB(A)

- 6) The industry shall not cause ground water pollution in and around the industry premises.
- 7) The industry shall ensure that no odour nuisance is caused to the surrounding environment.
- 8) The industry shall not use any form of wood in the Boilers.
- 9) The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE/CFO of the Board.
- 10) Thick green belt shall be maintained along the boundary of the industry and at all possible vacant areas.
- 11) The industry shall operate the MEE continuously. In case of shutdown of MEE/drier, production shall be immediately stopped.
- 12) The industry shall not discharge wastewater outside the premises at any point of time.
- 13) The industry shall improve housekeeping.
- 14) The industry shall immediately upgrade the Effluent Treatment Plant (ETP) and Air Pollution Control Equipment (APCE) to meet the Board's standards.
- 15) The industry shall comply with the directions issued by the Board from time to time.
- 16) The industry shall implement the action plan submitted at Board Office during the review meeting held on 06-07-2015.

SCHEDULE - C

[See Rule 5(4)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

- 1) The industry shall comply with the provisions of the Environment (Protection) Act, 1986, and the Rules made there under.
- 2) The authorization or its renewal shall be produced for inspection at the request of an Officer authorized by the SPCB/PCC.
- 3) The industry shall give top priority for waste minimization and cleaner production practices.
- 4) The industry shall not store hazardous waste for more than 90 days as per the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.
- 5) The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal.
- 6) The industry shall not dispose Waste oils to the traders and the same shall be disposed to the authorized Reprocessors/ Recyclers.
- 7) The industry shall dispose Used Lead Acid Batteries to the manufacturers / dealers on buyback basis.

- 8) The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter shall carry a Transport Emergency (TREM) Card (as given in the guidelines for management and handling of hazardous wastes) duly filled by the Hazardous Waste generator.
- 9) The industry shall take necessary practical steps for prevention of oil spillages and carry over oil from the premises.
- 10) The industry shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to Board Office and concerned Regional Office.
- 11) The industry shall maintain good house keeping & maintain proper records for Hazardous Wastes stated in Authorisation (FORM 2).
- 12) The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule-B & C of this Authorisation on half yearly basis to the concerned Regional office and Zonal Office, Vijayawada.
- 13) The industry shall dispose of e-waste to the authorized recyclers only.
- 14) The industry shall maintain proper records for Hazardous Wastes stated in Authorization in FORM-3 i.e., quantity of Incinerable waste, Land disposal waste, Recycle waste etc., and File annual return in Form-4 as per Rule 22 (2) of Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.



[Handwritten Signature]
9/11/15

JOINT CHIEF ENVIRONMENTAL ENGINEER

ANDHRA PRADESH POLLUTION CONTROL BOARD

D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520010
Website: www.appcb.ap.nic.in

RED CATEGORY
CONSENT & AUTHORIZATION ORDER (EXPANSION)

Consent Order No: APPCB/VJA/NLR/140/CFO/HO/2018-

Date: 13.11.2018

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 & Amendments thereof and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to:

M/s. Emami Agrotech Limited (formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2,
510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District - 524 323, A.P.
Email: narayana.murthy@emamiagrotech.com

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

(i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal	Standards to be complied
1	Processing & washings	1.0 KLD	After treatment in the ETP, the waste water shall be utilized for onland for irrigation duly meeting the standards.	pH - 5.5 - 9.0 TSS - 200 mg/l BOD - 100 mg/l Oil and Grease - 10 mg/l
2	Boiler bleed off	23.0 KLD		
3	Domestic	7.0 KLD		
Total		31.0 KLD		

ii) Emissions from chimneys:

Chimney No.	Description of Chimney
1	Attached to 36 TPH Coal / Husk Boiler
2	Attached to 20 lakh K.cal./hr Thermic Siphon

iii) Hazardous Waste Authorisation (Form - II) [See Rule 6 (2)]:

M/s. Emami Agrotech Limited, SPSR Nellore District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

• Hazardous Wastes With Disposal Option:

S. No	Name of Hazardous Waste	Stream	Quantity	Method of disposal
1.	ETP Sludge	35.3 of Schedule-1	30 Kgs/day	Shall be disposed to TSDF, Parawada.

This consent order is valid for the following products along with quantities indicated only:

S. No	Product	Quantity
1.	Refined Palm oil	936 TPD
By-Products		
1.	Distilled Palm Fatty Acids	56.0 TPD

This order is subject to the provisions of 'the Acts' and the Rules' and orders made thereunder and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorization shall be valid for a period ending with the 30th November, 2021.

MEMBER SECRETARY

To

M/s. Emami Agrotech Limited (formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2,
510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District – 524 323, A.P.

Copy to:

1. The JCEE, ZO: Vijayawada for information.
2. The EE, RO: Nellore for information and necessary action.

SCHEDULE-A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry shall carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board. (Only for red category.)
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry shall put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.
5. Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E (P) Rules, 1986 & amendments thereof.
7. The applicant shall make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized shall not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
8. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE-B

1. The industry shall carryout only physical refining of oil in the Expansion activity.
2. The industry shall start Expansion operations only after completion of upgradation of ETP and ESP to the boiler.

Water:

3. The source of water is ground and surface water. The following is the permitted water consumption:

S. No	Purpose	Quantity (KLD)
1	Process & washings	398
2	Boiler & Cooling tower make up	
3	Domestic	7.0
Total		405.0 KLD

4. The industry shall provide and maintain digital flow meter with totaliser facility with necessary pipe-line for assessing the quantity of water used for each of the purposes mentioned above.
5. The industry shall construct a fresh water collection tank to collect the fresh water before sending to different process sections and provide water meters to measure the exact water consumption of each stream.
6. The industry shall obtain permission from the Government competent authority for water drawl from bore wells outside the factory premises or any surface water at the earliest.
7. The industry shall complete the upgradation of ETP within 4 days as committed vide letter dated 13.11.2018 and commence process operations only after upgradation of ETP.
8. The industry shall continuously operate the Effluent Treatment Plant (ETP) so as to meet the Board's on land for irrigation standards.
9. The industry shall utilize the treated waste water for onland for irrigation purpose within the premises, for ash quenching purpose and for Road wetting and shall not discharge any waste water to outside the premises under any circumstances.
10. The industry shall complete the erection of MEE and ATFD in all aspects and commission within 4 months as committed vide letter dated 13.11.2018.
11. The industry shall lay the pipelines to carry the blow downs from cooling tower, dirty cooling tower, RO Plant rejects & acid oil plant effluents to the collection tank with digital flow meters to measure High TDS effluents, which is to be treated in MEE followed by ATFD.
12. The industry shall provide digital flow meter with totaliser facility at inlet and outlet of ETP, Forced evaporation & ATFD, so as to measure the quantity of wastewater routed through the ETP, Forced evaporation & ATFD and maintain log registers.
13. The industry shall complete the storm water drains to cover entire industry premises and connect to the Rain Water Harvesting pits.

Air:

14. The emissions shall not contain constituents in excess of the prescribed limits mentioned below:

Chimney No.	Parameter	Emission Standards
1	Particulate Matter	115 mg/Nm ³
2	Particulate Matter	115 mg/Nm ³

15. The industry shall operate the boiler only after completion of erection of ESP as committed vide letter dated 13.11.2018.
16. The industry shall provide dedicated energy meters to the dust collector followed by bag filters and ESP and maintain log registers.
17. The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10µm) - 100 µg/ m³; PM2.5 (Particulate Matter size less than 2.5 µm) - 60 µg/ m³; SO₂ - 80 µg/ m³; NO_x - 80 µg/m³, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards
CPCB Notification No B-29016/20/90/PCI-I, dated 18.11.2009.

Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
Night time (10 PM to 6 AM) - 70 dB (A)

Solid Waste:

18. The industry shall properly collect ATFD salts and ETP sludge and store in an elevated concrete platform in a closed system with dyke wall and dispose ATFD salts and ETP sludge to TSDF, Parawada / Nellore regularly in compliance with the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

19. The industry shall dispose solid waste (NON HAZARDOUS) as follows:

S. No	Name of the Solid Waste	Quantity	Disposal
1.	Ash from Boiler and Heater	20.39 TPD	Shall be disposed to brick manufacturing units.
2.	Spent Fullers Earth	8.0 TPD	Shall be disposed to incint (Agarbatti) manufacturers.

General:

20. The industry shall not cause any water pollution / air pollution / noise to the surrounding environment under any circumstances.
21. The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
 - a. Daily production details (ER-1 Central Excise Returns).
 - b. Quantity of Effluents generated, treated, recycled/reused and disposed.
 - c. Log Books for pollution control systems.
 - d. Characteristics of ambient air, effluents and emissions.
 - e. Hazardous/non hazardous solid waste generated and disposed.
 - f. Inspection book.
 - g. Manifest copies of effluents / hazardous waste.
22. The industry shall develop green belt along the periphery & also in the available vacant places in the factory premises. The green belt shall be in a minimum area of 33% of the total area.
23. The industry shall comply with standards and directions issued by CPCB / MoEF & CC as and when notifications are issued.
24. The industry shall submit compliance report on the conditions mentioned in the consent order every six months i.e., on 1st of January and July of every year to the Regional Office/ Zonal Office.

SCHEDULE - C

[See rule 6 (2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. All the rules and regulations notified by Ministry of Environment and Forests, Government of India under the E (P) Act, 1986 in respect of management, handling, transportation and storage of the Hazardous wastes should be followed.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
3. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
4. The industry shall maintain 7 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.

5. The industry shall maintain proper records for Hazardous and Other Wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 20 (2) of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

MEMBER SECRETARY

To

**M/s. Emami Agrotech Limited (formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2,
510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District – 524 323, A.P.**

Proceedings No. CE/TGP/TPT/DW/EE1/DEE1/AEE2/Industrial Water- Emami
Agrotech Limited / 76 /Date:30.01.2019.

Present: Sri. R. Muralinatha Reddy., M.Tech.,
Chief Engineer,
NTRTGP, Tirupati

Sub:-Water resources Department- Single Desk Policy- Emami Agrotech Limited, Pantapalem Village,
Muthukur Mandal, SPSR Nellore District- Establishing a new factory for manufacturing edible
oil refinery - Allocation of 400 KLD of water from Survepalli Reservoir for industrial Purpose-
Permission Accorded-Communication- Regarding.

Ref:- 1. Govt.Memo.No.2772/Reforms/A2/2015-1, dt-30.09.2015.

2. G.O.Ms.No.116, Industries and Commerce (P&I) Department, dtd:-31.08.2017.

3.ENC(I)/WRD/VJD Lr.No.ENC(I)/EE/DEE1/AEE2/IWS(NATEMS SUGAR Pvt Ltd)
Dt:-17.07.2018.

4.ENC(I),WRD,VJD, Lr.No:ENC(I)/EE/DEE1/AEE2/TWS(M/s Emami Agrotech Limited)
Dt:09.01.2019 communicated vide T/O Endt.No.CE/TGP/TPT/DW/ EE1/ DEE1/ AEE2/
Industrial Water Supply/ Emami Agrotech Limited /34/Dt:-10.01.2019.

5.SE/IC/NLR,Lr.No.17^{CETGP},Dt:24.01.2019.

Considering the request of the Emami Agrotech Limited, Pantapalem Village,
Muthukur Mandal, SPSR Nellore District Establishing a new factory vide reference 4th cited
and based on Govt. Memo.No.2772/Reforms/A2/2015, dt-30.09.2015, permission is hereby
accorded to draw water to a maximum of 400 KLD or 5.200 Mcft per year from Survepalli
reservoir.

This water allocation is accorded subject to proportional share of availability of water
and releases in to canal. Measuring arrangements, cost of construction of OT sluice, pipe lines,
Storage arrangements etc., if any, shall be born by the establishing authority itself. Release of
water would be done only after fulfilling all the conditions stipulated while giving allocation and a
proper agreement is entered between the industry and Water Resources Department for O & M as

well as realization of royalty from the industry. The water royalty charges shall be levied
Rs.5.50 per 1000 Gallons or at the rates prescribed by the Government from time to time.

To

Emami Agrotech Limited,
Pantapalem village,
Muthukur mandal,
SPSR Nellore District

Sd/-(Dt:-30.01.2019)
Chief engineer,
NTR TGP: Tirupati.

//t c f//

K. Ramesh 30/1/19
Deputy Executive Engineer (Designs)
[Signature] O/o Chief Engineer
30/1/19 NTR TGP: Tirupati.

ETP power consumption						
Date/Month	January	February	March	April	May	June
1	366	424				
2	349	463				
3	366	457				
4	446	419				
5	389	454				
6	432	477				
7	435	410				
8	536	425				
9	557	414				
10	469	432				
11	380	433				
12	567	449				
13	365	449				
14	473	441				
15	462	420				
16	375	391				
17	446	310				
18	439	407				
19	363	365				
20	297	365				
21	381	412				
22	350	372				
23	447	372				
24	435	321				
25	420	395				
26	426	395				
27	408	450				
28	409	441				
29	474	456				
30	451	0				
31	433	0				
Total	13147	12020				

ETP Power Consumption

Date\ Month	July	August	September	October	November	December
1	356.795	400.955	364.260	335.040	433.000	415.000
2	369.000	424.066	775.952	371.560	450.000	420.000
3	394.000	401.598	336.000	400.000	410.000	411.000
4	378.000	372.023	321.693	424.400	460.000	424.400
5	421.000	418.001	406.043	407.600	412.124	407.600
6	387.000	380.720	316.936	436.000	420.556	406.000
7	356.000	359.734	362.490	390.000	414.280	410.000
8	377.000	171.289	392.966	453.100	467.040	403.000
9	349.000	403.608	396.830	453.100	495.000	413.000
10	397.000	359.646	403.982	399.100	493.000	399.100
11	361.000	401.620	407.776	440.700	450.000	411.000
12	354.000	394.687	369.353	463.900	502.000	424.000
13	392.000	569.126	411.660	464.300	525.000	441.000
14	322.000	243.145	379.735	467.800	495.800	436.000
15	331.121	368.958	384.056	423.200	402.500	423.200
16	365.000	373.019	361.928	500.000	404.700	453.000
17	364.000	413.327	360.020	457.000	338.000	427.000
18	421.000	376.957	364.130	407.000	329.000	407.000
19	301.000	431.838	379.442	459.000	382.000	459.000
20	325.000	394.435	367.196	528.500	422.000	432.000
21	355.000	400.209	326.632	400.000	399.900	421.000
22	342.000	421.595	465.692	326.000	395.100	412.000
23	387.000	433.303	410.540	400.000	447.400	397.500
24	365.000	388.269	358.090	432.000	481.600	374.520
25	324.000	425.785	353.022	385.000	494.000	408.000
26	368.000	392.719	303.276	437.000	434.000	419.000
27	344.000	396.871	322.896	451.000	423.000	466.980
28	402.000	401.245	349.864	420.400	407.000	466.820
29	365.000	366.149	334.066	426.000	385.000	455.100
30	301.000	356.895	361.962	484.000	473.000	425.000
31	239.702	418.000	0.000	457.000	0.000	431.000
Total	11113.617	12059.792	11448.488	13299.700	13046.000	13099.220

ETP OUTLET WATER LINE FOR PLANTATION



ETP OUTLET WATER LINE FOR PLANTATION



COMPANY OUTSIDE DRAIN AND BOUNDRY WALL



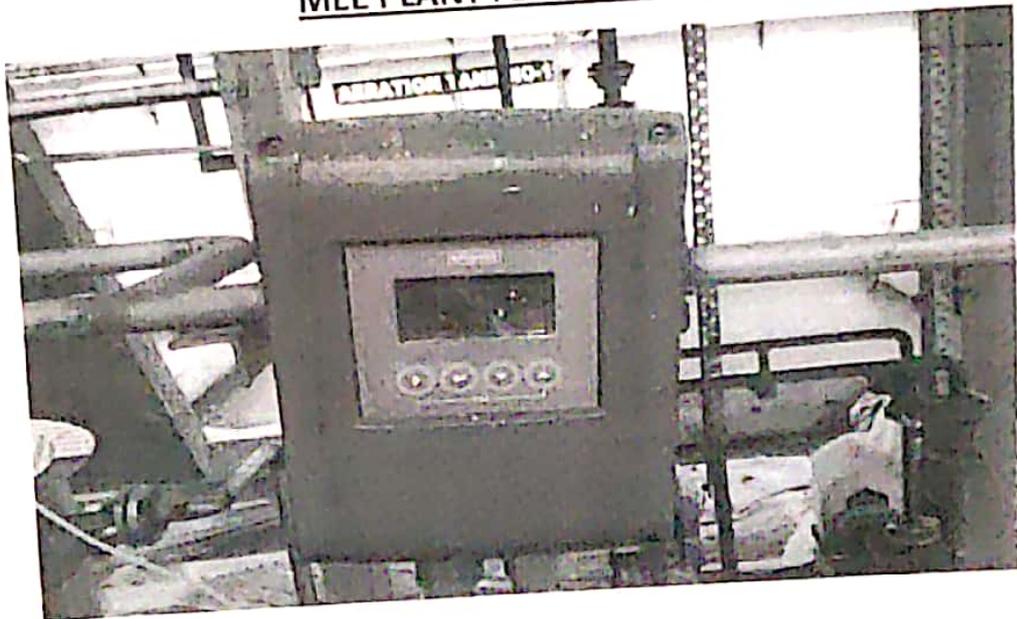
COMPANY OUTSIDE PREMISES



ETP PLANT FLOW METER



MEE PLANT FLOW METER



CSFO production details						
Date	Jan-20		Feb-20		Mar-20	
	CSFO Feeding	RSFO Production	CSFO Feeding	RSFO Production	CSFO Feeding	RSFO Production
	MT	MT	MT	MT	MT	MT
1	193.311	184.200	200.333	185.083		
2	185.612	184.141	195.670	180.223	39.860	26.544
3	191.641	180.186	199.732	165.097	98.205	137.207
4	186.329	109.398	199.834	177.634	193.348	180.432
5	189.182	161.203	197.740	177.573	93.786	181.281
6	110.537	183.301	199.289	181.352	110.078	86.203
7	149.386	160.631	190.936	183.306	148.044	108.832
8	156.593	153.077	191.394	184.213	185.188	129.064
9	183.529	175.634	186.932	182.386	192.881	183.068
10	13.479	172.416	166.729	181.051	174.265	161.745
11		-	156.883	170.476	192.994	181.773
12		-	164.831	182.467	192.907	176.674
13		-		185.127	199.206	165.452
14		-				
15		-				
16		-				
17		-				
18		-				
19		-				
20		-				
21	22.544	-				
22	102.374	-				
23	137.688	33.279				
24	187.771	132.298				
25	196.549	181.342				
26	193.753	185.390				
27	199.178	198.154				
28	190.033	180.800				
29	161.908	112.440				
30	193.986	181.792				
31	195.058	179.679				
Total	3,340.441	3,049.360	2,250.303	2,335.988	1,820.762	1,718.275

CPO production details						
Date	Jan-20		Feb-20		Mar-20	
	CPO Feeding	RBD Production	CPO Feeding	RBD Production	CPO Feeding	RBD Production
	MT	MT	MT	MT	MT	MT
1	1,161.989	1,123.625	1,204.128	1,139.222		
2	1,222.764	1,180.044	1,143.606	1,082.732		
3	1,059.598	1,012.027	1,198.139	1,130.565	1,024.868	987.208
4	1,152.230	1,102.580	1,119.065	1,057.349	1,095.092	1,055.928
5	1,186.227	1,135.572	1,081.825	1,013.298	1,184.144	1,142.962
6	1,257.933	1,210.191	1,201.316	1,140.469	1,082.632	1,041.894
7	1,212.272	1,163.149	1,104.826	1,038.343	1,211.190	1,171.618
8	1,227.194	1,182.386	1,078.151	1,058.300	1,024.108	984.010
9	1,241.822	1,170.422	562.136	499.230	1,119.468	1,077.394
10	1,233.927	1,183.989	121.769	118.603	990.519	944.026
11	912.386	883.213			1,129.303	1,068.094
12	1,066.258	1,022.809			1,160.658	1,094.139
13	1,220.858	1,177.203			1,136.185	1,073.297
14	1,115.114	1,076.518				
15	716.997	693.355				
16	1,238.331	1,195.179				
17	836.709	805.491	244.262	222.951		
18	133.789	133.505	1,017.650	958.701		
19	-	-	1,137.965	1,076.747		
20	-	-	1,039.805	984.205		
21	-	-	1,037.499	984.986		
22	-	-	1,078.401	1,036.710		
23	-	-	1,022.909	974.869		
24	56.174	43.915	960.684	915.757		
25	1,096.772	1,064.195	1,002.743	957.351		
26	1,125.474	1,083.828	1,071.708	1,026.441		
27	1,188.733	1,145.239	1,016.842	976.141		
28	1,032.200	998.736	310.695	306.820		
29	1,194.517	1,152.387	-	-		
30	1,102.050	1,045.502	-	-		
31	1,233.368	1,172.280	-	-		
Total	27,225.686	26,157.340	20,756.124	19,699.790	12,158.167	11,640.570

Annex

CPO Production Details						
Date	Jul-19		Aug-19		Sep-19	
	CPO FEEDING	RBD Production	CPO FEEDING	RBD Production	CPO FEEDING	RBD Production
	MT	MT	MT	MT	MT	MT
1	1986.534	1859.395	969.916	935.615	1155.188	1103.860
2	1623.368	1528.035	1127.669	1048.446	1621.092	1573.054
3	1996.103	1868.352	1126.001	1091.227	1235.610	1190.000
4	1930.213	1806.679	1105.330	1066.000	1171.373	1119.727
5	1485.289	1394.754	1158.688	1109.191	1102.148	1061.275
6	1220.856	1151.986	1135.003	1102.041	1199.318	1162.146
7	1227.989	1155.758	913.523	872.427	1216.354	1169.469
8	1235.700	1159.760	1028.032	1013.641	1339.921	1293.712
9	1226.503	1163.051	1106.791	1045.615	1197.322	1130.042
10	1206.317	1147.014	1206.762	1156.609	1927.490	1804.130
11	1100.492	1063.904	1132.497	1089.479	1995.875	1868.139
12	1208.056	1162.097	1117.560	1074.092	1983.210	1856.284
13	1156.284	1120.261	1211.573	1167.433	1966.870	1840.990
14	1212.215	1177.462	1099.426	1056.963	1108.927	1163.738
15	1217.800	1172.177	1072.674	1040.187	1189.523	1159.737
16	1191.990	1148.686	1114.689	1087.462	1227.644	1180.975
17	1024.167	992.334	1350.180	1315.175	1146.090	1110.893
18	1026.267	989.053	1060.671	1012.650	1148.079	1105.470
19	1218.977	1180.575	1076.483	1044.660	1195.507	1142.489
20	1197.079	1150.691	1098.854	1044.135	1112.881	1079.767
21	1067.002	1019.932	1143.704	1086.660	1172.879	1115.942
22	1109.041	1047.190	1210.616	1145.291	1228.012	1185.644
23	1094.180	1071.361	1139.141	1081.866	1205.385	1161.143
24	1104.275	1060.640	1259.022	1194.526	1224.026	1191.955
25	1234.353	1196.463	1231.714	1168.661	1207.973	1170.322
26	365.247	451.062	1169.579	1110.597	1163.501	1138.915
27	1152.901	1113.397	1176.844	1115.759	1252.102	1236.239
28	1164.943	1025.894	1207.370	1151.209	1089.619	1090.223
29	1198.716	1125.577	1268.897	1222.756	1177.546	1151.806
30	954.368	953.516	1004.998	946.431	1247.496	1209.671
31	1212.713	1159.493	1187.115	1147.543	0.000	0.000
Total	38349.936	36616.549	35211.321	33744.347	39208.961	37767.757

CPO Production Details						
Oct-19			Nov-19		Dec-19	
	CPO FEEDING	RBD Production	CPO FEEDING	RBD Production	CPO FEEDING	RBD Production
Date	MT	MT	MT	MT	MT	MT
1	1163.867	1118.337	636.773	620.088	999.177	973.147
2	1318.797	1267.206	169.996	152.610	996.427	982.064
3	1998.162	1870.279	0.000	0.000	1222.813	1151.126
4	1988.755	1864.691	0.000	0.000	220.770	207.024
5	1972.923	1846.655	0.000	0.000	0.000	0.000
6	1995.710	1867.984	0.000	0.000	1045.931	988.324
7	1998.845	1870.918	346.330	326.725	930.297	894.145
8	1974.795	1870.493	1198.174	1162.969	999.915	949.804
9	1724.324	1684.185	1243.805	1168.808	1227.961	1165.650
10	1146.984	1114.936	1124.706	1059.720	1078.783	1045.071
11	1281.948	1218.928	1263.417	1205.004	1177.753	1137.665
12	1325.920	1267.069	1238.142	1176.639	1197.874	1147.781
13	1581.810	1523.113	1229.189	1169.185	1181.169	1138.018
14	1643.066	1587.436	1204.541	1146.366	1181.290	1138.698
15	1251.465	1206.511	1123.878	1064.501	1113.912	1051.871
16	1662.539	1613.321	1231.336	1177.317	1247.461	1187.145
17	1275.678	1229.069	1255.988	1211.781	835.025	804.117
18	1581.279	1502.107	1201.524	1147.016	742.556	701.285
19	1908.994	1880.818	1259.824	1223.766	1059.280	1014.164
20	1962.864	1837.240	1159.049	1115.984	839.490	798.765
21	1971.261	1868.399	1135.988	1099.322	1276.839	1213.321
22	1745.860	1680.807	1201.314	1157.866	1990.630	1863.229
23	1972.328	1846.099	1196.236	1139.249	1602.855	1537.489
24	1722.915	1704.293	1099.341	1067.971	1261.738	1219.739
25	1320.424	1261.447	1216.940	1175.776	1177.745	1140.859
26	1234.230	1158.039	1242.136	1205.719	746.224	727.225
27	1225.426	1177.327	1182.721	1138.023	76.888	118.600
28	1500.957	1463.959	1067.216	1027.640	1105.380	1061.670
29	1196.065	1141.839	1212.371	1165.812	1105.868	1050.568
30	1149.643	1100.532	1174.672	1118.052	1118.705	1076.248
31	1246.137	1179.952	0.000	0.000	1110.165	1062.602
Total	49043.970	46823.989	28615.607	27423.909	31870.922	30547.414

CSFO Production Details

Date	Jul-19		Aug-19		Sep-19	
	CSFO FEEDING	RSFO Production	CSFO FEEDING	RSFO Production	CSFO FEEDING	RSFO Production
	MT	MT	MT	MT	MT	MT
1	182.241	180.732	186.994	169.113	196.233	147.170
2	177.419	175.812	182.033	173.041	99.063	146.735
3	179.738	176.844	66.005	26.174	0.000	26.713
4	188.781	176.699	0.000	0.000	0.000	0.000
5	181.536	169.028	0.000	0.000	0.000	0.000
6	128.396	179.599	0.000	0.000	0.000	0.000
7	149.309	122.705	0.000	0.000	27.794	0.000
8	0.000	91.668	0.000	0.000	94.291	105.060
9	0.000	0.000	0.000	0.000	163.331	184.106
10	0.000	0.000	0.000	0.000	183.996	184.933
11	0.000	0.000	0.000	0.000	187.457	182.561
12	0.000	0.000	0.000	0.000	146.192	130.542
13	0.000	0.000	0.000	0.000	191.209	183.534
14	0.000	0.000	50.575	0.000	177.195	178.658
15	0.000	0.000	143.156	104.300	185.794	180.092
16	0.000	0.000	162.306	143.180	185.761	183.695
17	0.000	0.000	194.939	166.165	197.391	183.310
18	0.000	0.000	197.720	157.386	26.084	37.192
19	0.000	0.000	120.245	160.157	0.000	0.000
20	0.000	0.000	0.000	159.541	0.000	0.000
21	0.000	0.000	0.000	165.534	0.000	0.000
22	56.771	44.684	0.000	22.974	0.000	0.000
23	137.565	149.169	0.000	0.000	0.000	0.000
24	172.772	183.319	0.000	0.000	0.000	0.000
25	190.022	183.297	0.000	0.000	0.000	0.000
26	190.259	184.388	0.000	0.000	0.000	0.000
27	186.718	183.592	0.000	0.000	0.000	0.000
28	157.631	178.107	41.604	78.870	0.000	4.771
29	198.206	185.293	184.086	144.912	17.084	71.000
30	179.183	166.880	141.059	125.885	73.982	107.644
31	192.084	169.897	191.201	133.718	171.623	176.817
Total	2848.631	2901.713	1861.923	1930.950	2324.480	2414.533

CSFO Production Details						
Oct-19			Nov-19		Dec-19	
	CSFO FEEDING	RSFO Production	CSFO FEEDING	RSFO Production	CSFO FEEDING	RSFO Production
Date	MT	MT	MT	MT	MT	MT
1	164.702	199.240	194.590	162.807	76.311	65.372
2	186.342	178.103	197.154	182.910	4.000	12.475
3	194.515	184.294	193.072	181.558	0.000	0.000
4	198.311	165.115	193.166	181.900	0.000	0.000
5	197.611	184.979	178.218	144.447	0.000	0.000
6	182.099	181.392	175.993	181.143	0.000	0.000
7	198.973	185.820	163.277	182.478	0.000	0.000
8	182.838	138.757	169.931	182.016	0.000	0.000
9	176.216	185.039	157.162	170.604	70.927	69.568
10	195.371	166.664	156.962	178.216	146.743	185.642
11	182.785	183.967	154.094	182.296	172.765	180.163
12	162.417	180.449	164.426	179.558	192.646	157.213
13	171.107	160.901	192.766	166.338	175.528	158.065
14	70.713	40.335	23.829	0.000	80.292	140.218
15	0.000	0.000	0.000	0.000	56.548	156.006
16	0.000	0.000	0.000	0.000	166.898	170.755
17	0.000	0.000	0.000	0.000	178.865	173.437
18	0.000	0.000	0.000	0.000	154.075	155.909
19	0.000	0.000	125.726	118.869	177.548	138.760
20	0.000	0.000	177.628	183.373	161.337	183.377
21	0.000	0.000	191.697	183.272	37.519	25.170
22	67.763	89.698	198.172	179.322	0.000	0.000
23	126.493	175.285	195.032	177.865	0.000	0.000
24	147.613	158.707	199.316	183.157	10.893	2.527
25	160.852	172.711	198.495	184.837	123.459	116.245
26	172.952	176.647	151.390	183.715	157.709	146.440
27	181.412	172.852	198.791	107.486	158.088	146.140
28	177.793	168.792	177.396	100.281	158.805	181.833
29	189.558	183.686	194.054	174.505	179.980	195.415
30	181.886	134.075	198.918	185.915	172.109	170.484
31	198.368	184.443	0.000	0.000	190.454	184.779
Total	4068.690	3951.951	4521.255	4238.869	3003.499	3115.993

PURCHASE ORDER

Emami Agrotech Limited
 (Formerly Emami Biotech Limited)
 687, Anandapur, E.M. Bypass,
 Kolkata-700107. Phone: 033 6613 6300
 Fax 033 6613-6400/6401
 Website address www.emamiagrotech.com

Purchase Order No : 4300001015
 Date : 08.11.2018

Amendment No
 Amendment Date

Factory address / Billing address :

Emami Agrotech Limited
 Near Krishnapatnam Port, Zero Point
 Pantapalam Village, Muthakur Mandal
 Nellore - 524323
 Phone: 09396773742 Fax:

GST_NO : 37AABCN7953M1ZU
 PAN : AABCN7953M

Supplier Code : 103312
 PAN : AAAC3910D
 GST NO : 27AAACT3910D1ZS
 Supplier Address :
 Thermax Limited
 124, Nigadi Bhosari Rd, MIDC, Bhosari,
 Pimpri-Chinchwad,
 Pune - 411026
 Phone: 8170022590 Fax:

WE ARE PLEASED TO PLACE ORDER ON THE TERMS AND CONDITIONS SPECIFIED BELOW

SLNo	Material / Indent No./HSN Code	Description	Quantity	Unit	Discount	Rate(/Unit)	Total Value(₹)
700001139 / 10028636 / 8421	MEE PLANT-15KLPD		1.000	SET		8,200,000.00	8,200,000.00
	Delivery Qty	Delivery Dt					
	1.000 SET	15.03.2019					

Tax Code : JC GST Input Tax (IGST) Credit - MM
 (18.00 %)

Design, Engineering, Manufacturing, Supply, Erection & commissioning of One No. Complete Multi Effect Evaporation/Zero Liquid Discharge Plant having capacity of 15 KLPD for our Krishnapatnam, Nellore, AP Plant.

- Ref.: 1) Our LOI No. EAL/KP/LOI/MEE/2018-19 dt. 15.10.2018
 2) Your Commercial Offer No. TL-VWS/SPG/Emami Agro/MEE/Price/R0 dt. 12.10.2018 and subsequent discussion had with us.

TERMS & CONDITIONS:

- 1) SCOPE OF SUPPLY:
 Design, Engineering, Manufacturing, Supply, Erection & commissioning of One No. Complete Multi Effect Evaporation/Zero Liquid Discharge Plant having capacity of 15 KLPD for our Krishnapatnam, Nellore, AP Plant as per detail given below:

2) Definitions:

EMAMI : EMAMI AGROTECH LIMITED
 687, Anandapur, E.M. By Pass, 3rd Floor
 Kolkata 700 107.

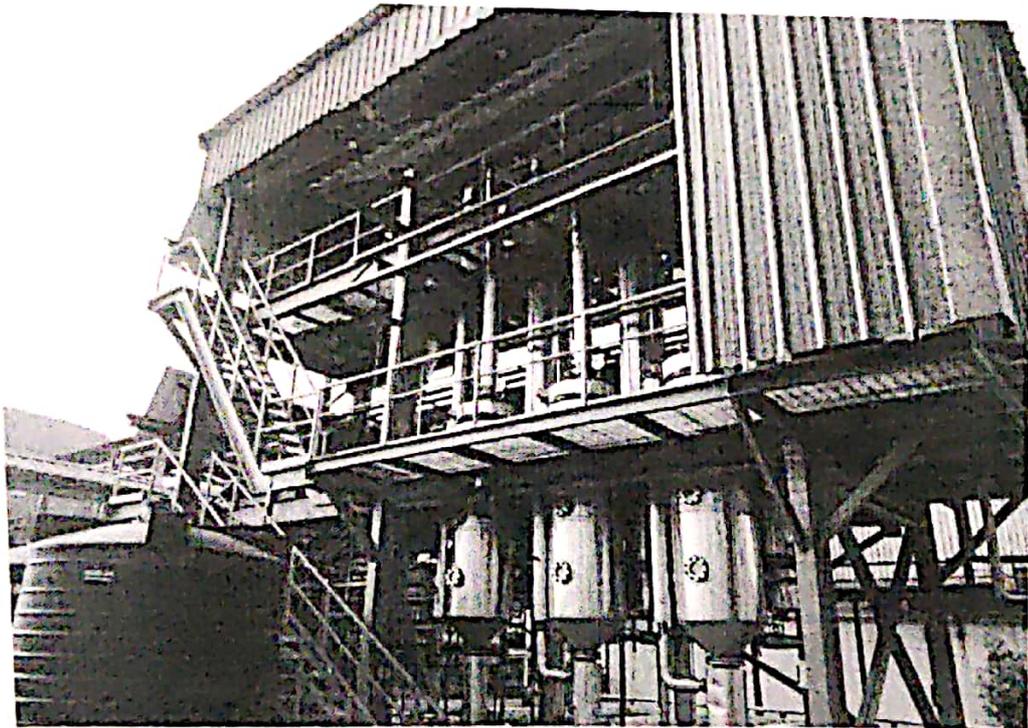
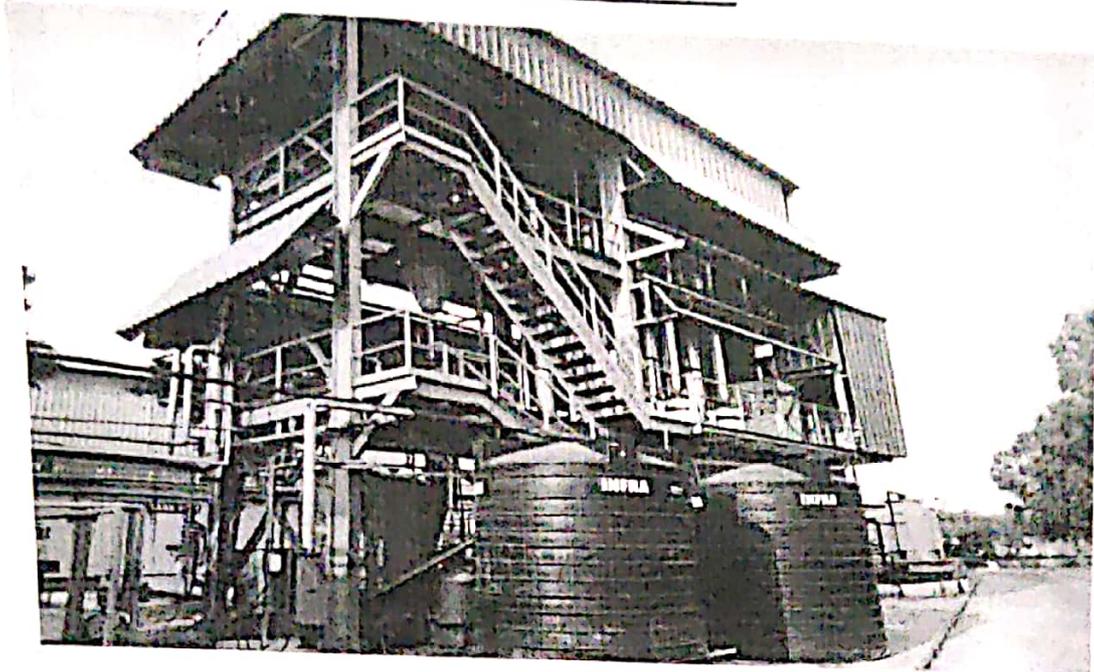
VENDOR : Thermax Limited
 124, Nigadi Bhosari Rd, MIDC, Bhosari,
 Pimpri-Chinchwad,
 PUNE # 411 026

EQUIPMENT : One No. Complete Multi Effect Evaporation/Zero Liquid Discharge Plant having capacity of 15 KLPD as per your above offer as subsequent discussions had with our Technical Team.

TECHNICAL SPECIFICATIONS:

- => Double Effect Evaporator System (Steam will be 243 Kg) with TVR & Pusher Centrifuge are designed for 15 KLD feed flow considering operating 20 Hrs.
 => All Evaporators, Pre-heaters, Tubes are in Titanium.

MEE PLANT PHOTOS



GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT

FROM

Sri. A.Varaprasada Rao, M.Sc.,M.Sc.(Tech)
Deputy Director,
Ground Water Department,
Sri Potti Sreeramulu Nellore Dist.,
Andhra Pradesh.

TO

M/s. Emami Bio-Tech Limited,
Pantapalem,
Mutukur Mandal,
Sri Potti Sreeramulu Nellore Dist.

Lr. Rc. No. 23/Hg/Single Window/11, dt.19-04-2011.

Sir,

Sub:-Ground water Department, Nellore – Single
Window Clearance- Ground Water Investigations
for M/s.Emami Bio-Tech Limited, Pantapalem village,
Mutukuru Mandal SPSR Nellore District - Furnishing of
Feasibility Report – Regarding.

Ref:-1)Letter No.124/Hg.II/2011, dt.01-04-2011 of the Director,
Ground Water Department, Hyderabad.

&&&

The Report on Ground Water Investigations conducted in
M/s. Emami Bio-Tech Limited, Pantapalem village, Mutukuru Mandal,
Sri Potti Sreeramulu Nellore District approved by the Director, Ground Water
Department, Hyderabad is here with enclosed.

Yours faithfully,

DEPUTY DIRECTOR

Encl:- Report Copy with Map.

- 1)Copy submitted to the Commissioner of Industries, Govt. of Andhra Pradesh
Chirag Ali lane, Hyderabad for favour of information.(without enclosure)
- 2)Copy submitted to the Director, Ground Water Department, Hyderabad for favour of
information (without enclosure)

**REPORT ON GROUND WATER INVESTIGATION CARRIED OUT TO
SELECTION OF FEASIBLE SITES FOR CONSTRUCTION OF COLLECTOR
WELLS IN THE PROPOSED PLANT OF M/S.EMAMI BIOTECH PRIVATE LTD.,
AT PANTAPALEM VILLAGE, MUTHUKURU MANDAL, SPSR NELLORE DIST.**

I. INTRODUCTION:-

As per the Director, Ground Water Department, Hyderabad vide Lr.Rc.No.124/Hg-11/2011, dated 7-1-2011, integrated hydrogeological and geophysical surveys were conducted by Sri. R.Sobhan Babu, Assistant Hydrogeologist and K. Koteswara Rao, Assistant Geophysicist of this office to select feasible sites for M/s Emami Biotech Private Ltd., Pantapalem Village, Muthukuru Mandal, S.P.S.R. Nellore District.

As per GEC-2007 the area falls in safe basin and the village categorized as safe.

1.2 LOCATION:

The Proposed area under investigations covered in an extent of 8.0 hect., situated at 4.00km south-east of the Pantapalem village which lies on North latitude $14^{\circ} 15' 21''$ and East longitude $80^{\circ} 01' 13''$ falls in survey of India toposheet No.66 B/3 and depicted in the Map-I.

1.3 PHYSIOGRAPHY:-

The surveyed area is having plain Topography with a maximum elevation of 6.0m MSL with gently sloping towards east.

1.4 DRAINAGE:

The proposed area is located west of the Upputeru River at a distance of 2Km. Ephemeral stream drained in and around the area.

1.5 CLIMATE AND RAINFALL:

The climate of the area is generally dry and salubrious and classified as semi arid to tropical

The normal rainfall of the area (Raingauge station at Muthukuru Mandal) 181213mm. Most of the rainfall occurs during the North -East monsoon. The maximum and minimum temperature recorded in the district is 40.1 ° C and 20.2 ° respectively.

1.6 SOIL AND VEGITAION:

The area is covered by alluvial soils covers from 1.00 to 2.00. The main source of Irrigation is by Pantapalem tank, Paddy is irrigated under Pantapalem tank.

II. HYDROGEOLOGY:

The investigated area is covered with alluvial soils followed by sand and clay which is followed by clay. Six filter points were constructed in the proposed scheme area to depth ranges from 6.00 to 7.00m bgl. and depth to water level varies from 1.20 to 1.50m bgl. Two filter points were fitted with 1.00 HP Jet motor. The discharge of the filter points 2 and 5 is 50,60 Lpm, the filter points are used for domestic purpose only. Water samples were also collected from the filter point 2, 5 and 6. The electrical conductivity is 97.2, 77 and 11560 microscimence/cm respectively (Appendix-I) and the water sample analysis statement enclosed (Appendix-II)

A total of 4 VES were conducted in the area including one test sounding conducted at existing filter point to know the sub-surface formation and to select suitable sites for construction of filter point/collector wells. The result of geophysical surveys are discussed below:

RESULTS OF GEOPHYSICAL SURVEYS: Enclosed separate sheet.

Ground water investigations were carried out in M/s.Emami Biotech Private Ltd., Pantapalem village, Muthukuru Mandal under Single Window scheme using electrical resistivity method with schlumberger configuration. 4 VES were conducted with a maximum current electrode separation (AB/2) of 100m. The

apparent resistivity curves thus obtained have been interpreted with the help of partial curve matching method and the data is presented in the above table.

The scheme area covered with alluvial soils having thickness varies from 1.0 to 1.20m and its resistivity from 33 to 150 ohm.m. This top soil is underlain by second layer of 2.0 to 9.80m thickness with resistivity values varying from 2.3 to 30.00 ohm.m. Third layer with resistivity values varying from 11.7 to 90.0 ohm.m. represents medium to fine grained sand. Ground water occurs in this zone only. This is underlain by the formation of resistivity values 2.5 to 7.00 ohm.m represents clay. Based on the results of electrical resistivity surveys. The area is feasible for construction of collector wells to a depth range of 5 to 6m.

CONCLUSIONS AND RECOMMENDATIONS:

The area under investigation is covered by alluvial soils followed by sand and clay. The thickness of sand varying from 5 to 7m. Hydrogeologically the western part of the area is favourable for development of ground water and eastern part of the area is not favourable due to the poor quality. 5 filter points were constructed at an interval of 30 to 40m to a depth ranges from 6 to 7m in the western part and quality is potable (2,5 filter points E.C. shown in Appendix-II) and 1 filter point is constructed to a depth of 6m in the eastern part of the scheme area and quality is poor (shown in a appendix-II). Two Filter Points were (2 and 5) fitted with 1 HP Jet motor with a discharge ranges from 3000 to 3600 lph.

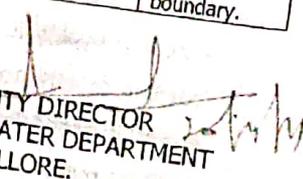
Total discharge of the all the filter points about 1.5 to 1.75 lakh lpd. Continuous pumping of all filter points in one part of the land may cause up coning of saline water, there by quality of water may be deteriorated.

Instead of shallow filter points, if we construct two collector wells (with 6m depth and 6m dia) at locations north west and south west (1 and 4 filter points are existed) at the scheme area, at a distance of 150m the discharge of the collector wells may range 2.50 to 3.00 lakh lpd. there by the quality of the aquifer may not change.

Out of total requirement of 5.0 lakh per day it is worked out that around **2.50 lakh liters per day** water may be tapped from two recommended collector wells considering the maximum of 10 hours pumping per day.

The details of recommendations presented below:

S.No.	Name of the beneficiary	Type of well	VES No./Existing Filter point	Dia mm	Depth(m) Expected yield LPd	Expected yield LPd.	Location of the recommended collector well
1.	M/s.Emami Biotech Private Limited, Pantapalem(v) Muthukuru Mandal	Collector well	Existing Filter Point No.1	6m	6m	1,25,000 to 1,50,000	30m from NW corner and 4m from western boundary.
2.	-do-	-do-	Existing Filter Point No.4	6m	6m	1,25,000 to 1,50,000	40m from SW corner and 10 from western boundary.


 DEPUTY DIRECTOR
 GROUND WATER DEPARTMENT
 NELLORE.

TERMS & CONDITIONS:

- 1) The wells recommended must be constructed at the recommended place/site and to the recommended depths.
- 2) Only the type of well recommended must be constructed.
- 3) The wells must be pumped for the recommended numbers of hours/day with recommended discharge.
- 4) Pumping tests must be conducted by the party on all the wells recommended and data may be sent to the concerned Deputy Director, Ground Water Department in the District.
- 5) Observation wells must be established by the party and they should monitor the water levels once a month (last week of a month) and quality twice a year (pre and post monsoon periods) and record the data.
- 6) Half-yearly reports on the above must be sent by the party to the concerned District Deputy Director, Ground Water Department.
- 7) The effluents must be treated properly and must be free from all toxic materials, colour, odour and turbidity harmful to human beings, plants and animals.
- 8) The effluents before or after treatment must not be let out into any surface or groundwater bodies. As far as possible the water must be recycled.
- 9) Artificial recharge structure capable of recharging twice the quantum of groundwater extracted by the plant must be constructed in or on the upstream side of the plant area/out side the plant area and must also be properly maintained by them.
- 10) Officers of the Ground Water Department must be allowed to inspect the wells, plant area, recharge structures and data whenever found necessary by them.
- 11) The recommendations hold good subject to the normal rainfall conditions and stage of Ground Water Department in the area.
- 12) The Government of A.P./GWD reserved the right to stop the plant from using groundwater during emergencies or whenever the plant deviates from the terms and conditions.
- 13) The party has to give their consent to the above terms and conditions within a week compliance regarding grounding of the recommendations and terms and conditions within a month of receipt of the report/recommendations.

DEPUTY DIRECTOR
GROUND WATER DEPARTMENT
NELLORE.

APPENDIX - II
 DETAILS OF ELECTRICAL CONDUCTIVITY OF WATER SAMPLE AND COLLECTED
 FROM EXISTING GROUND WATER STRUCTURES IN THE PROPOSED
 EMAMI BIOTECH PVT. LTD., PANTAPALEM (V), MUTHUKUR (M)

Sl. No.	Name of the owner	Location of the water sample collected	VES No.	Water sample from Filter point	Electrical conductivity m/cm
1	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	Near office building of Emami biotech Pvt. Ltd., (Western part)	2	Filter point	97.2
2	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	Eastern part of the scheme land	6	Filter point	115.6
3	Emami biotech Pvt. Ltd., Pantapalem (V) Muthukur (M)	South West corner of the scheme area (Western part of the area)	5	Filter point	77

Sd/-R. Sobhanbabu
 Asst. Hydrogeologist

INTERPRETED DATA OF VERTICAL ELECTRICAL SOUNDINGS

Village:		Pantapalem		Scheme: Single window		Date of Survey: 05-02-2011				Total	Requm	
Mandal:		Muthukur		1st Layer		2nd Layer		3rd Layer		Thickness	mandal/GPS	
VES No.	Name of the Beneficiary	Survey No.	Social Status	Resistivity	Thickness	Resistivity	Thickness	Resistivity	Thickness	Resistivity	Thickness	Collector well
1	M/s Emami Biotech Ltd.,			150.0	1.0	30.0	2.0	90	4.0	7		7.0
2	M/s Emami Biotech Ltd.,			33.0	1.0	2.3	2.0	11.7	3.0	2.5		6.0
3	M/s Emami Biotech Ltd.,			40.0	1.2	12.0	5.8	4.2		-		7.0
4	M/s Emami Biotech Ltd.,			40.0	1.2	8.0	9.8	4.5		-		11.0

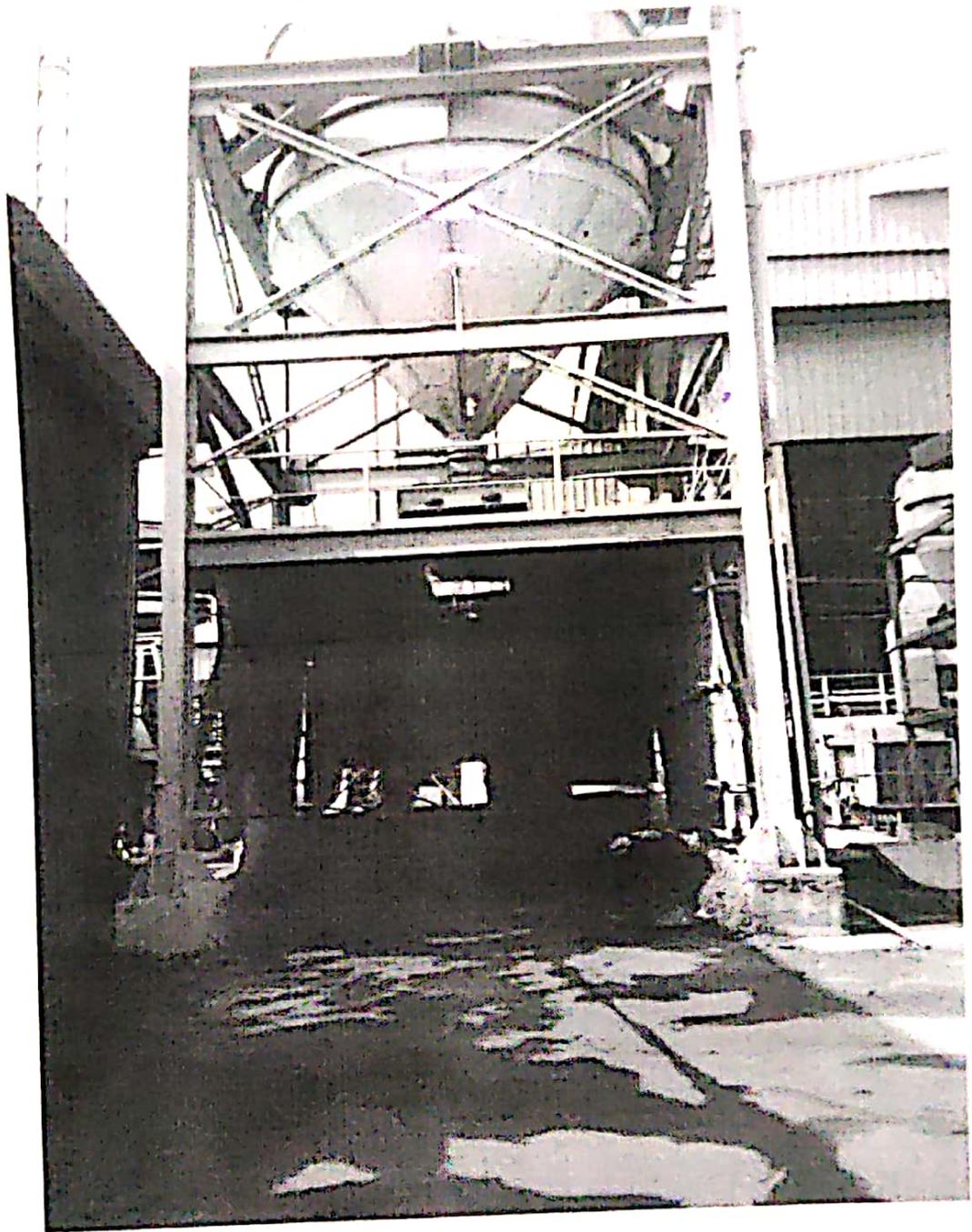
The area under investigation is covered by 1.0 to 1.2 m thick sandy soils with resistivity values varying from 33 to 150 ohm.m. This top soil is underlain by second layer of 2.0 to 9.8 m. thick with resistivity values varying from 2.3 to 30.0 ohm. m represents clay and clayey sands. At V.1 and V2 the second layer is under lain by 3.0 to 4.0 m thick third layer with resistivity values varying from 11.7 to 90.0 ohm. m represents medium to fine grained sands. Ground water occurs in this zone only. This is under lain by the formation of resistivity values 2.5 to 7.0 ohm.m represents clay. Based on the above results the site location at V.1 is recommended for construction of a collector well to a depth range of 5 to 6 m with 10 m diameter and the quality of water is tested while constructing the well.

Sd/-K Koteswara Rao
Signature of Asst. Geophysicist

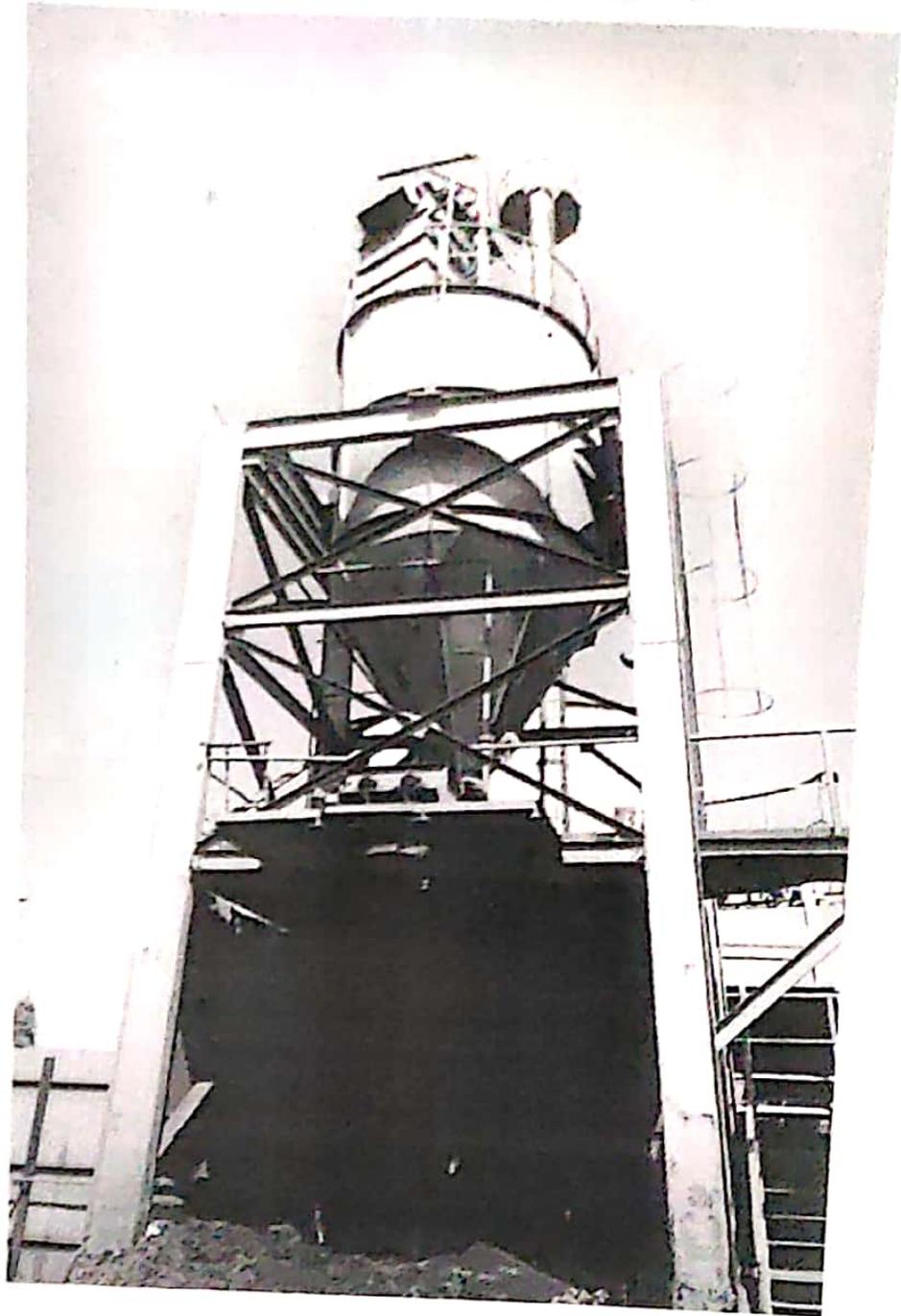
**APPENDIX-I
WELL INVENTORY DATA**

Sl. No.	Name of the owner and location of well	Type of well	Lithology (m)	Dimensions	DTW (m)	Total depth (m)	Mode of lift with H.P. etc.,	Pumping Hours		Recoupera-tion hours		Cropping pattern		Area irri-gated in ha.		Quality of water	Remarks	
								Kharif	Rabi	Kharif	Rabi	Kharif	Rabi	Kharif	Rabi			
1	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.50	7.00												
2	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 1.50 m Alluvial soil 1.50 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.30	7.00	1 HP Jet motor	Sustaining continuous pumping		Domestic purpose						Suitable for domestic purpose		
3	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.50	7.00	Presently not value due to the no electrification											
4	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.20	7.00												
5	M/.Emami Biotech Pvt. Ltd., Pantapalem	Filter Point	0.00 to 2.00 m Alluvial soil 2.00 to 5.00 m Firme sand 5.00 to 7.00 m Medium grained sand	100 mm	1.20	7.00	1 HP Jet motor	Sustaining continuous pumping		Domestic purpose						Suitable for domestic purpose		

36 TPH BOILER ASH SILO



20 LAKH THERMOSIPHON ASH SILO



PURCHASE ORDER

Emami Agrotech Limited
 (Formerly Emami Biotech Limited)
 687, Anandpur, T.M. Bypass,
 Kolkata-700107. Phone: 033-6613-6400
 Fax: 033-6613-6400/6461
 Website address: www.emamiagrotech.com

Purchase Order No: 100000988
 Date: 14.09.2018
 Amendment No: 5
 Amendment Date: 15.10.2018

Factory address / Billing address :

Emami Agrotech Limited
 Near Krishnapatnam Port, Zero Point
 Pantapalem Village Mulhakur Mandal
 Nellore - 524323
 Phone: 09396773742 Fax:

Supplier Code : 703069
 PAN : AABCB1845N
 GST NO : 27AABCB1845N1Z1
 Supplier Address
 Bio-Tech Envirocare Systems Pvt. Ltd.
 R-583, TTC Industrial Area, Rabale MIDC,
 Navi Mumbai - 400701
 Phone: 22-27699461 Fax: 22-27699519

GST_NO : 37AABCN7953M1ZU
 PAN : AABCN7953M

WE ARE PLEASED TO PLACE ORDER ON THE TERMS AND CONDITIONS SPECIFIED BELOW

SIM	Material / Indent No./HSN Code	Quantity	Unit	Discount	Rate(/Unit)	Total Value(₹)
1	700001070 / 10027718 / 8421 EFFLUENT TREATMENT PLANT CAP:180m3/DAY	1.000	SET		108,000.00	108,000.00
	Delivery Qty	1.000	SET			
	Delivery Dt					17.09.2018

Tax Code : JC GST Input Tax (IGST) Credit - MM
 (18.00 %)

Asset : 95000786 30TPH Coal Handling System-dust extraction system

Please read UOM as NOS.

Pressure Sand Filter
 Size : 1000x1250mm
 Invoice No. 0051/2018-19 dt. 12.09.2018

Dispatch Date : 07.09.2018

DESIGN, ENGINEERING, MANUFACTURING, SUPPLY AND INSTALLATION & COMMISSIONING OF 1 No. 180m3/DAY EFFLUENT TREATMENT PLANT AND MACHINERIES FOR OUR KRISHNAPATNAM, NELLORE PLANT.

Ref: 1) Our LOI No. EAL/KP/LOI/ETP/2018-19 dt. 03.08.2018
 2) Your Offer No. BTE/RDK/18-145 Rev. RO dt. 01.09.2018 and subsequent discussion had with us.

SCOPE OF SUPPLY & TECHNICAL SPECIFICATIONS: As per your above offer & subsequent discussions had with our technical team.

1) Definitions:

EMAMI : EMAMI Agrotech Ltd.
 687 Anandpur, E.M Bypass,
 Kolkata 700 107.

VENDOR : M/s. Bio-tech Envirocare Systems P. Ltd.
 Bio-Tech House, R-583
 TTC Ind. Area, MIDC, Rabale
 Navi Mumbai - 400 701

EQUIPMENT : Equipment shall mean "One number Effluent Treatment Plant having capacity 180m3/Day as per your above offer and subsequent discussion had with our Technical Team.



Order No.149/APPCB/UH-II/TF/NLR/2020-

Date:20.03.2020

DIRECTIONS

Sub: PCB - TF-HO - M/s. Emami Agrotech Limited (formerly M/s. Emami Blotech Limited), Sy. Nos.501, 502/1, etc. Pantapalem (V), Muthukur (M), SPSR Nellore District. - Non-Compliance of Board Directions - Legal hearing held on 18.02.2020 - Directions - Issued - Reg.

- Ref:**
1. Consent Order dt.09.12.2015 and amendment order dt.24.02.2016 which is valid upto 31.12.2020.
 2. Order No. 149/APPCB/UH-II/TF/NLR/2018, dated 16.02.2018.
 3. Order No.149/APPCB/UH-II/TF/NLR/2018, dated 27.12.2018.
 4. Order No.149/APPCB/UH-II/TF/NLR/2020-1812, dated 17.01.2020.
 5. The officials of RO inspected the industry on 31.01.2020 & 04.02.2020.
 6. External Advisory Committee (Task Force) Meeting held on 18.02.2020.

WHEREAS you are operating Edible Oil industry in the name & style of M/s. Emami Agrotech Limited (Formerly M/s. Emami Bitoech Limited) at Sy. Nos. 501, 502/1, 502/2, 503/1, 503/2, 504, 505/2, 507/2, 509/1, 509/2, 510/1 & 510/2, Pantapalem (V), Muthukur (M), SPSR Nellore District.

WEREAS vide reference 1st cited, the industry obtained CFO through auto renewal dt.24.02.2016 which is valid up to 31.12.2020 for the production of Refined oil (physical refining) - 950 Tons/day, Refined oil (chemical refining) - 186 Tons/day (soya bean, sunflower, ground nut, rice bran, cotton seed, mustard, rape seed) by using crude palm oil, vegetable oils, bleaching earth, nickel catalyst, citric acid, phosphoric acid, Sodium Methoxide, caustic soda, sulfuric acid as basic raw materials.

WEREAS vide reference 2nd & 3rd cited, the Board issued directions to the Industry on 15.02.2018 and 27.12.2018 for not operating ETP, MEE & not meeting the Board's discharge standards and non-compliance of Board directions.

Whereas a complaint was filed before the National Green Tribunal vide application No.221 / 2015 by Smt. Isnaka Vedavathi, Daruvulapalem (V), Muthukur (M), SPSR Nellore District against pollution problems being caused due to edible oil units operating at Muthukur Mandal, SPSR Nellore District.

WEREAS vide reference 4th cited, the Board Issued directions to the industry dated 17.01.2020 not meeting the Board's discharge standards and non-compliance of Board directions.

Whereas vide reference 5th cited, the officials of RO, Nellore inspected the industry 31.01.2020 & 04.02.2020 and observed the following :

- a. The industry has provided borewells inside the industry and also procuring fresh water from nearby bore wells through tankers. In view of the saline water at the industry premises, the industry procuring 80-90 % of the fresh water from outside wells.
- b. The industry is exceeding the Board consented production capacities of Refined Palm oil and Sun flower oil.
- c. The industry has installed new MEE of 15 KLD capacity in place of the old MEE. The industry has not provided ATFD to the MEE and provided a centrifuge.
- d. During the inspection, the MEE is not in operation even though the chemical refinery is in operation which generates HTDS effluents from the acid oil plant.
- e. The flow meter reading noted as 703.415 m³. As per the MEE log book, the industry is feeding 6 to 8 KLD of HTDS effluents to the MEE for treatment. But, the salt generation is very very low quantity which seems that the MEE is not operating efficiently to remove salts from the effluents.

- f. The ETP & STP are in operation. The ETP sludge stored openly and leachate from the storage area is flowing on the Internal roads.
- g. Huge quantity of Black coloured water was observed In the storm water drains and accumulated at South-East corner of the industry.
- h. Earlier discharges were observed from the South-East corner of the industry to the open drain existing beside the compound wall. At present the outlet to the drain was closed, but, coloured water was observed In the open drain located outside the industry which prevails discharge of effluents from the industry to the drain.
- i. Oily sludge water was observed throughout the drain until it joins creek.
- j. There are no industries along the drain except this industry i.e. M/s. Emami Agrotech Ltd.
- k. Samples were collected from the ETP of the Industry and from the drain.
- l. Lot of dust emissions were observed on the Internal roads at boiler house and coal storage area. Ambient air quality monitoring and stack monitoring were conducted at the time of inspection and the values of SPM & PM exceeding the Board prescribed standards.

Whereas vide reference 6th cited, legal hearing was conducted before the External Advisory Committee (Task Force) Meeting of A.P. Pollution Control Board on 18.02.2020. The representative of the industry attended the legal hearing and informed that they are not discharging any waste water outside the industry premises and assured that they will provide web camera focus in the creek.

The Committee, after detailed discussions, recommended to issue the following directions. The Board hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987:

- 1. The Industry shall not discharge any treated/untreated waste water outside the Industry premise.**
- 2. The Industry shall continuously operate the ETP so as to meet the discharge standards. All the units of the ETP shall be made impervious to prevent ground water pollution.**
- 3. The domestic effluent shall be treated to onland for irrigation standards.**
- 4. The Industry shall close the outlets leading to storm water drains permanently. The Industry shall not discharge any treated/ un-treated effluents outside the industry premises under any circumstances.**
- 5. The Industry shall take measures such that effluent and contaminated rain water does not join the storm water drains. The un-contaminated storm water generated within the industry premises shall be routed to the rain water harvesting pits and excess rain water shall be stored.**
- 6. The contaminated rain water shall be routed to the ETP.**
- 7. The Industry shall not cause ground water pollution in and around the Industry premises.**
- 8. The industry shall maintain separate energy meters for ETP, RO, Forced Evaporation, ATFD and APCE within 1 month and data shall be submitted to RO, Nellore on monthly basis. .**
- 9. The industry shall restrict the production to the consented capacity.**
- 10. The industry shall provide magnetic flow meters with totalizer at the Inlet and out let of ETP, Forced Evaporation, ATFD within one month and maintain the log registers and data shall be submitted to RO, Nellore on monthly basis.**
- 11. The Industry shall not cause any odour nuisance in the surroundings.**
- 12. The industry shall develop green belt in all vacant places. The minimum green belt shall be 33% of the total area within 6 months.**
- 13. The industry shall submit the additional Bank guarantee of Rs.10.0 Lakhs within 15 days with validity of one year in addition to the existing BG of Rs.50.0 Lakhs towards the compliance of the directions.**

You are hereby directed to note that, should you violate any one of the directions mentioned above, your unit will be closed under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

This Order comes into effect from today i.e., 20.03.2020.

Sd/-
MEMBER SECRETARY

To
M/s. Emami Agrotech Limited
(formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, etc.
Pantapalem (V), Muthukur (M),
SPSR Nellore District.

// T.C.F.E.O. //

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II



emami* agrotech ltd

(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001 2008, ISO 22000 2005, ISO 14001 2004, OHSAS 18001 2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 14.05.2020

To
The Member Secretary,
A.P Pollution Control Board,
Head Office,
Kasturibaipet,
Vijayawada – 520010

Sub: Submission of Plan of Action w.r.t. APPCB directions – reg.
Ref: Order No: 149/APPCB/UH-II/TF/NLR/2020, dated 20.03.2020

Dear Sir,

Subsequent to your earlier communication letters and legal hearing held before the External Advisory committee (Task Force) on 18-Feb-2020, and directions issued vide Order No 149/APPCB/UH-II/TF/NLR/2020, dated 20-Mar-2020, we would like to submit the status of compliances along with evidences for points mentioned in the above order.

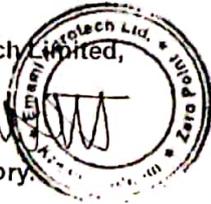
Further to this, we would bring to your kind notice that we have been badly effected by COVID-19 LockDown in terms of production and sales volumes. We are facing huge financial crisis due to adverse condition in the markets and experiencing payments problems due to non-availability of working capital for business operations. In such conditions, we humbly request your kind authority to grand us extension of at least six months period to submit the additional bank guarantee of Rs 10 Lacs, depending upon the financial condition of our organization.

Kindly acknowledge our request.

Thanking You, Sir.

For Emami Agrotech Limited,

Authorized Signatory.



Encl: Compliance Status Report with copy of evidences.

Copy to: APPCB, Regional office, SPSR Nellore District.

head office: 687 anandapur o. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

Directions issued vide order Dated 20.03.2020

S.No	Condition	Compliance Status as on 14.05.2020	Remarks
1	The Industry shall not discharge any treated/untreated waste water outside the industry permises	Complied	We are utilizing the treated water for green belt all over the our industry permisis.we are not dicharging treated water to outside.Photos are enclosed as Annexure - 1
2	The Industry shall continuously operate the ETP so as to meet the discharge standards.All the units of the ETP shall be made imprevious to prevent ground water pollution	Complied	Treated Water parameters are with in Limits.Daily Basis of sample testing reports are enclosed as Annexure - 2
3	The Domestic Effluents shall be Treated to onland for irrigation standards	Complied	we are utilizing the domestic treated water for onland irrigation Purpose.Photos are enclosed as Annexure - 3
4	The Industry shall close the outlets leading to storm water drains permanently.	Complied	We are Permanently closed the drain outlets.Photos are enclosed Annexure - 4
5	The industry shall take measures such that effluent and contaminated rain water does not join the storm water drains.The un-contaminated storm water generated within the industry permises shall be routed to the rain water harvestingpits and excess	Complied	Effluents and Contaminated rain water are notr mixing in Drains.
6	The Contaminated water shall be routed to the ETP.	Complied	We are fixed a pump on Permanently basis. Photos are enclosed as Annexure - 5
7	The Industry shall not cause ground water pollution in and around the industry permises	Complied	We are not causing any ground water pollution surrounding of our permises.Photos are enclosed as Annexure - 6
8	The industry shall maintain separate energy meters for ETP,Ro,Forced Evaporation ,ATFD and APCE within 1 monthand data shall be submitted to RO Nellore on Monthly Basis.	Complied	we are Maintained separate Energy Meters .Photos are enclosed as Annexure - 7
9	The industry shall restrict the production to the consented capacity	Complied	we operating with in limits as per Mentioned in CFO . Last Month Production Details are enclosed as annexure - 8

The Industry
flow ma
int

10

10	The Industry shall provide magnetic flow meters with totalizer at the inlet & outlet of ETP, Forced Evaporation, ATFD within one month and maintain the log registers and data shall be submitted to RO, Nellore on monthly	Complied	We are provided magnetic flow meters with totalizers, Photos are enclosed as Annexure 9
11	The industry shall not cause any odour nuisance in the surroundings.	Complied	our industry not causing any odour nuisance inside premises & surroundings as well
12	The industry shall develop green belt in all vacant places. the minimum green belt shall be 33% of the total area with in 6 months.	Complied	We have developed green belt at more than 33% of the total area. The open area will be allotted for future plan. The greenery photographs enclosed as Annexure-10
13	The industry shall submit the additional Bank Guarantee of Rs.10.0 lakhs with in 15 days with validity of one year in addition to the existing BG of Rs.50.0 Lakhs towards the compliance of the directions.	will be Complied	At present situation of covid -19 we are operating the industry with limited man power, so we are facing financial issues from last 2 months, will you please consider our previous record and exclude this amount or else give us 6 months of time for clearing this.

Oil & Grease (lit)

COMPANY OUTSIDE PREMISES



EFFLUENT LAB REPORT												
DATE	INLET PARAMETERS						OUTLET PARAMETERS					
	pH	TSS (mg/lit)	TDS (mg/lit)	BOD (mg/lit)	COD (mg/lit)	oil & Grease (mg/lit)	pH	TSS (mg/lit)	TDS (mg/lit)	BOD (mg/lit)	COD (mg/lit)	Oil & Grease (mg/lit)
1-Apr-20	4.6	416	3670	762	2806	494	6.8	67	1520	60	164	3
2-Apr-20	4.2	449	3620	721	2746	162	7	52	1580	47	172	4
3-Apr-20	4.9	464	3990	748	2794	494	7	60	1620	72	160	3
4-Apr-20	4	192	3620	791	2802	434	7.1	66	1640	62	168	3
5-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
6-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
7-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
8-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
9-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
10-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
11-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
12-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
13-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
14-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
15-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
16-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
17-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
18-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
19-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
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21-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
22-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
23-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
24-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
25-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
26-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5
27-Apr-20	4	473	3590	720	2738	469	6.9	62	1520	45	148	5

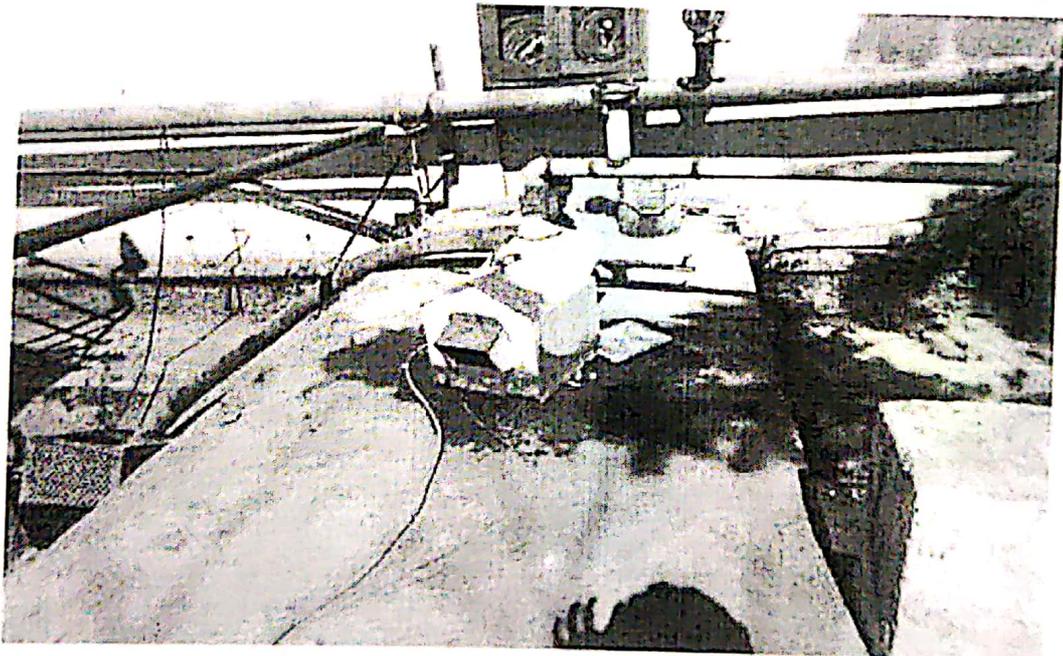
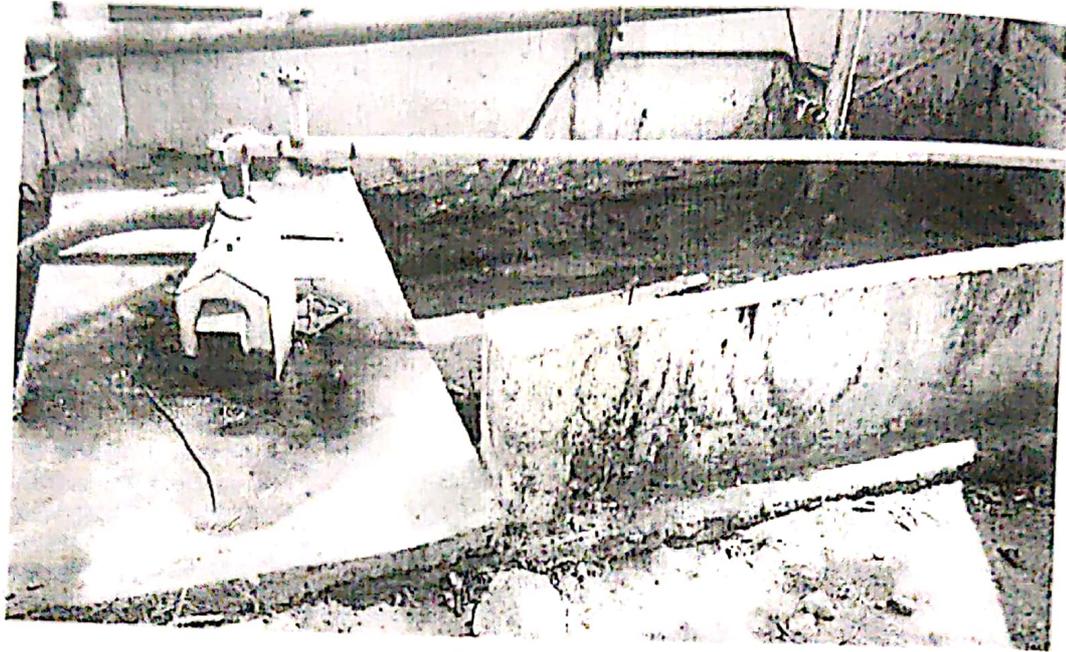
ETP OUTLET WATER LINE FOR PLANTATION



COMPANY INSIDE SOUTH-EAST CORNER PHOTOS

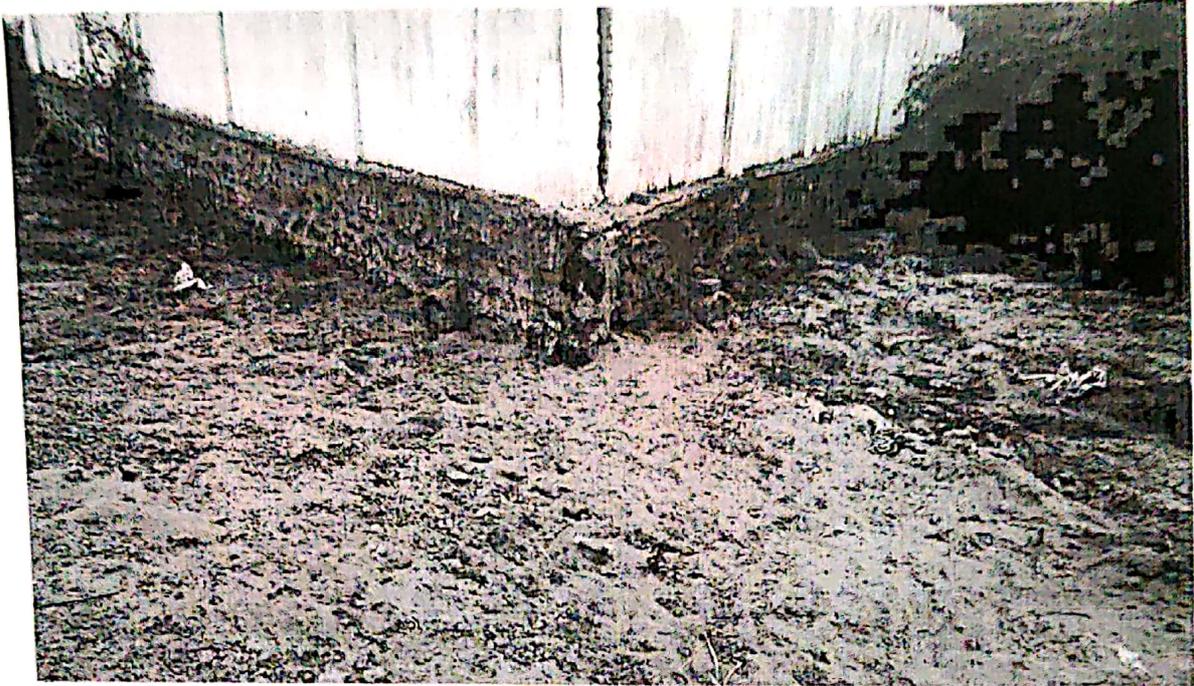


CONTAMINATED WATER PUMP TO ETP



9 - Contaminated

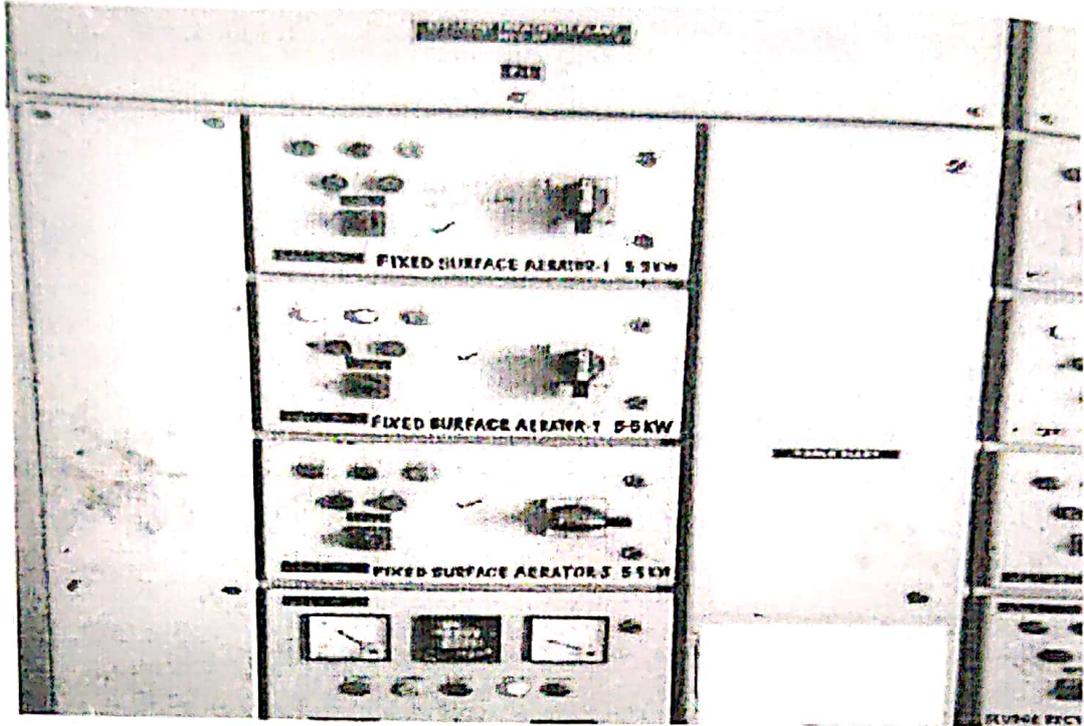
COMPANY OUTSIDE PREMISES PHOTOGRAPHS



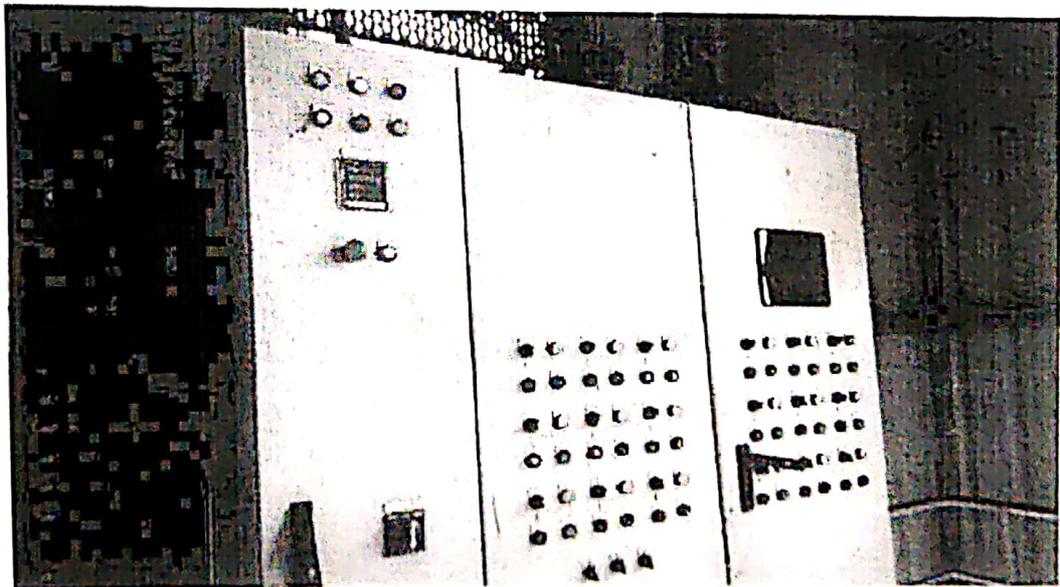
COMPANY INSIDE DRAINAGE PHOTOS



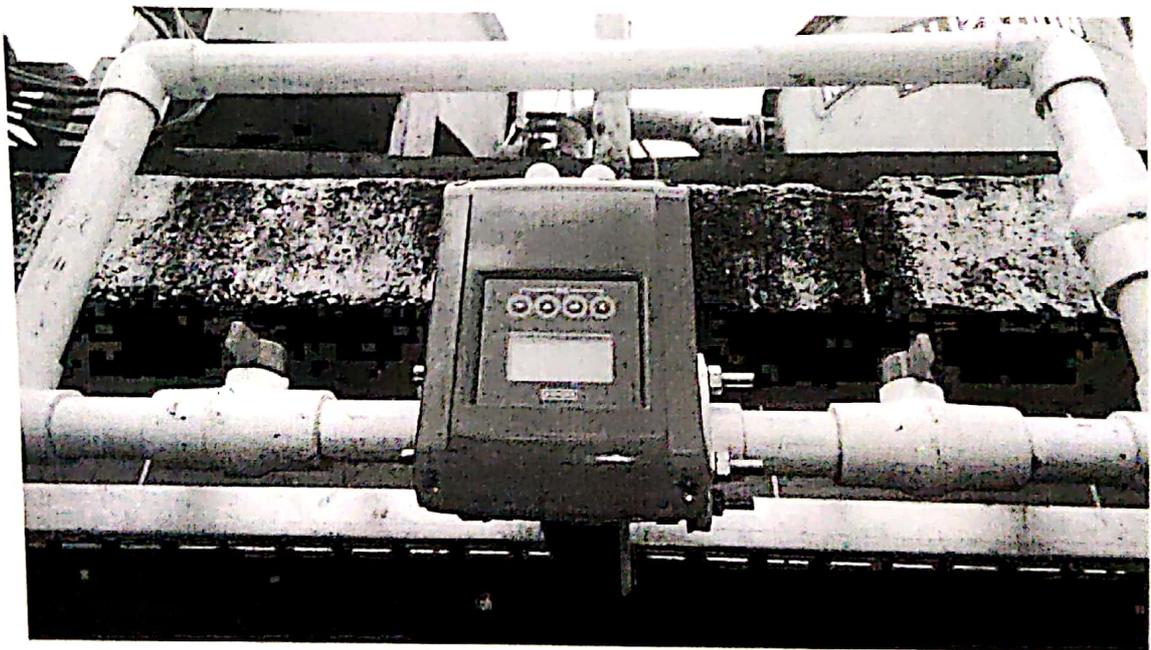
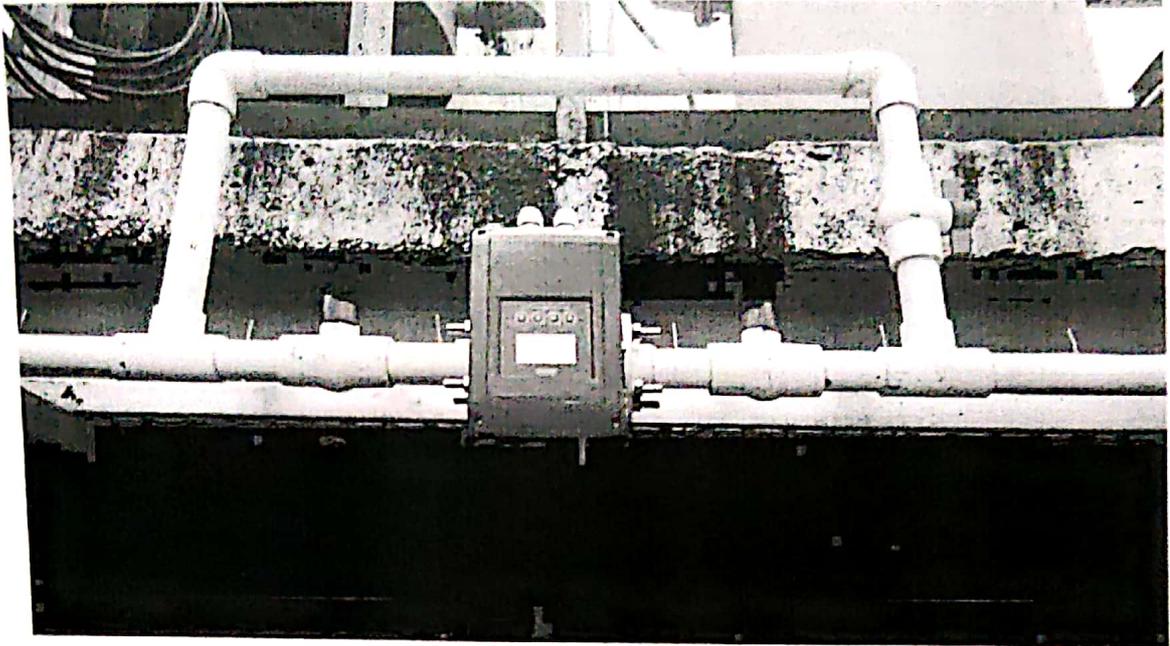
ETP ENERGY METER



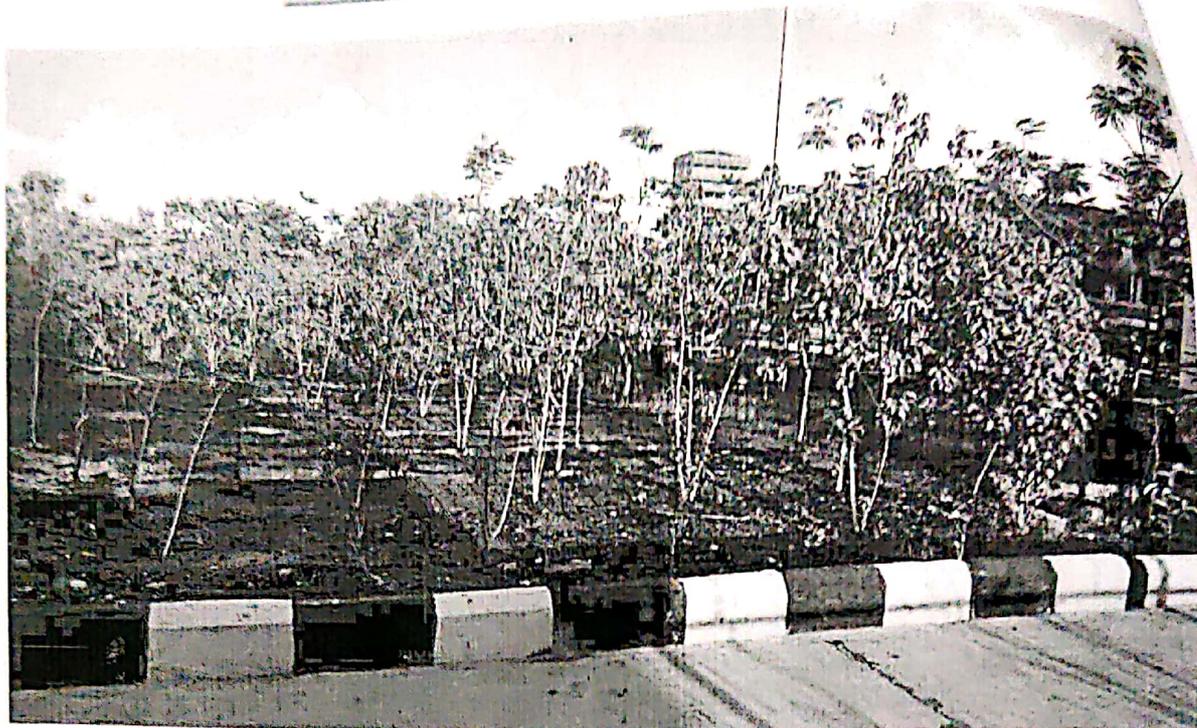
MEE ENERGY METER



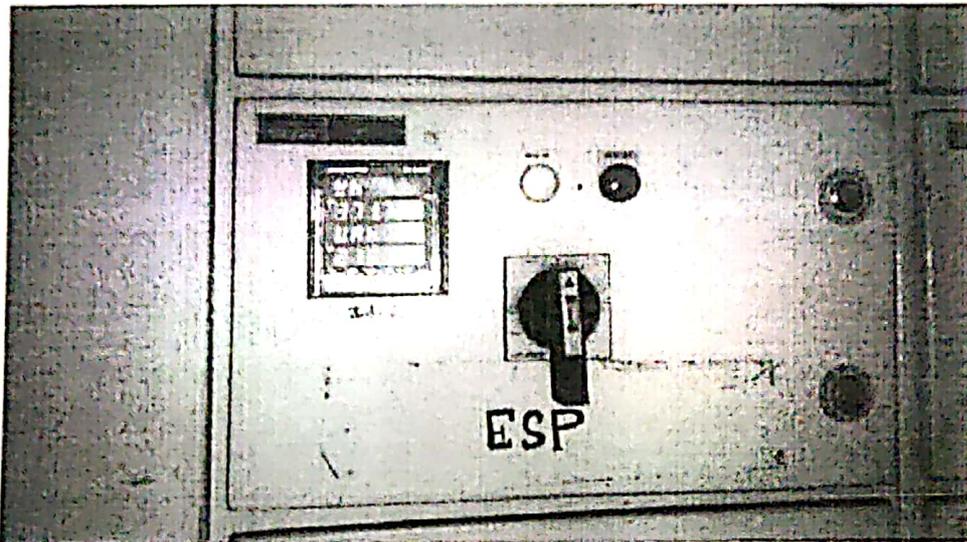
DIGITAL FLOW METER FOR ETP INLET AND OUTLET



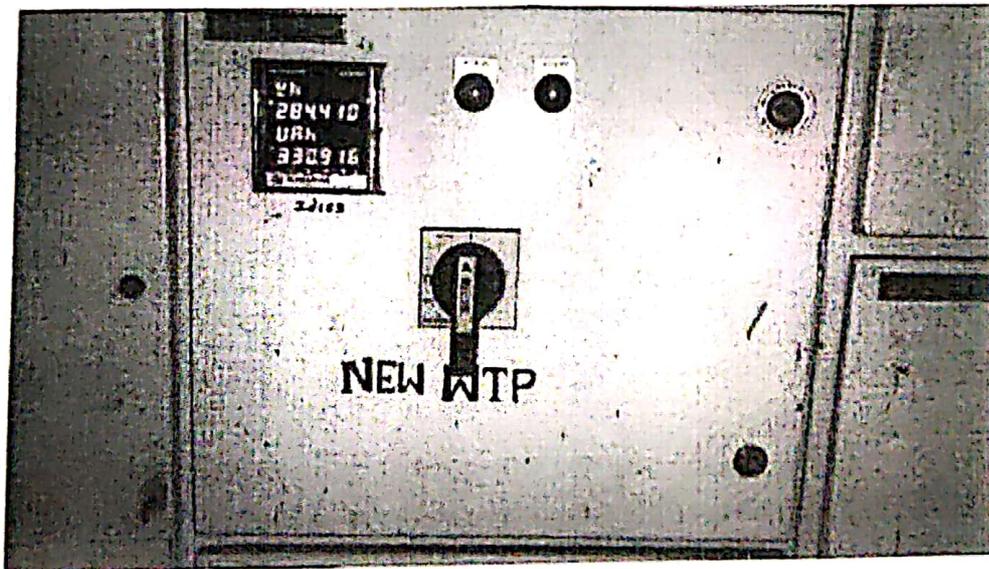
GREEN BELT PHOTOGRAPHS



APCE ENERGY METER



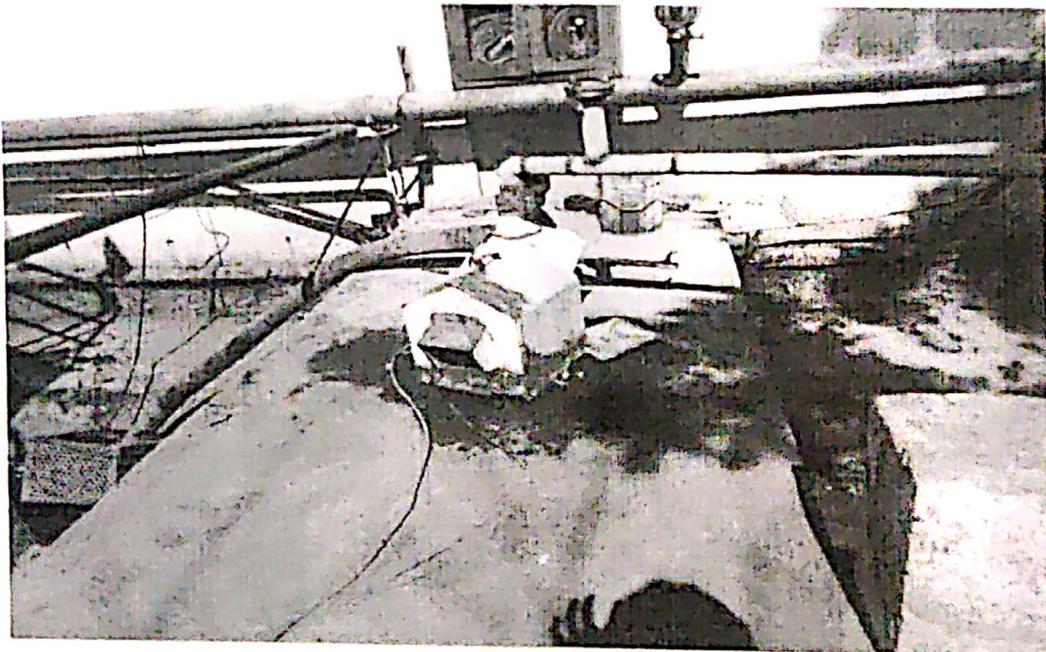
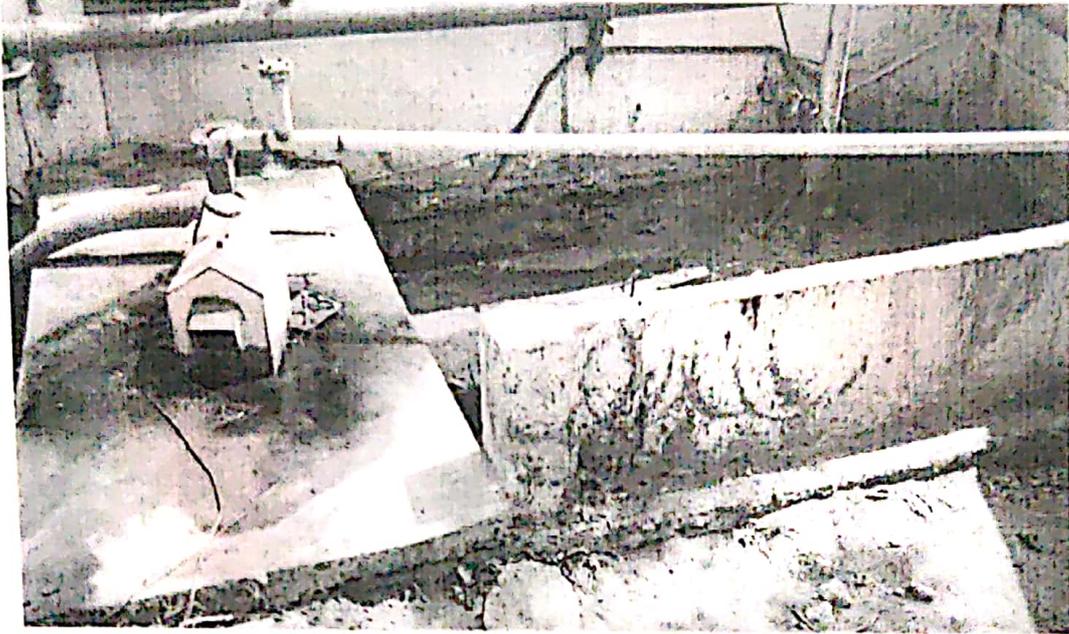
RO ENERGY METER



MONTHLY PRODUCTION DATA - APRIL		
S.NO	CSFO	CPO
1	0	341.238
2	0	1187.048
3	66.972	1257.879
4	111.956	1100.993
5	177.12	1129.261
6	152.821	1194.163
7	162.69	1194.169
8	152.141	1120.454
9	166.361	1233.146
10	162.672	1168.068
11	180.195	1178.557
12	181.662	1205.926
13	176.073	1189.194
14	179.981	1201.696
15	188.671	1203.813
16	176.66	1200.243
17	179.019	1199.583
18	186.429	1184.81
19	184.104	1173.934
20	199.266	1156.533
21	197.294	1189.646
22	195.224	1209.246
23	197.262	1179.494
24	192.079	1191.122
25	197.682	1040.271
26	172.682	1145.216
27	198.283	1178.073
28	183.336	939.015
29	189.278	1211.524
30	0	0
TOTAL	4555.092	33104.315

Remarks: CSFO limits as per CFO - 200 MT/Day
CPO Limits As per CFO - 2000 MT/Day

CONTAMINATED WATER PUMP TO ETP





emami* agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008: ISO 22000 2005: ISO 14001: 2004: OHSAS 18001: 2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date : 07.07.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

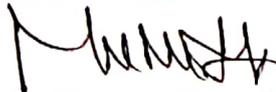
With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.noSs..501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2,Pantapalem(v), Muthukur (M),SPSR Nellore District – 524323, A.P.With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of JUNE - 2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


(M.V.Narayana Murthy)

Unit Head



head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

ENERGY METER READINGS - JUNE

DATE	ETP	MEE	RO	APCE	Remarks
1-Jun-20	508	84	626	375	
2-Jun-20	481	74	595	364	
3-Jun-20	473	80	699	376	
4-Jun-20	534	86	676	373	
5-Jun-20	500	84	624	370	
6-Jun-20	513	80	663	376	
7-Jun-20	434	88	583	370	
8-Jun-20	522	78	772	377	
9-Jun-20	494	84	790	378	
10-Jun-20	469	82	576	374	
11-Jun-20	493	0	611	384	
12-Jun-20	426	0	649	381	
13-Jun-20	452	0	645	380	
14-Jun-20	415	0	310	381	
15-Jun-20	388	0	687	375	
16-Jun-20	427	0	555	389	
17-Jun-20	398	0	664	376	
18-Jun-20	429	0	621	382	
19-Jun-20	471	0	589	370	
20-Jun-20	502	0	364	336	
21-Jun-20	471	0	249	250	
22-Jun-20	415	0	337	37	
23-Jun-20	509	0	348	0	
24-Jun-20	485	0	334	0	
25-Jun-20	537	0	471	210	
26-Jun-20	471	0	507	334	
27-Jun-20	458	0	591	331	
28-Jun-20	467	0	682	334	
29-Jun-20	476	0	676	314	
30-Jun-20	444	0	634	366	
TOTAL	14062	820	17127	9665	

MONTHLY PRODUCTION REPORT - JUNE

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Jun-20	193.347	185.496	1227.208	1163.605	
2-Jun-20	198.465	200.59	1214.457	1154.899	
3-Jun-20	191.367	187.976	1024.064	985.551	
4-Jun-20	196.942	202.592	1178.25	1133.003	
5-Jun-20	191.631	184.47	1200.392	1156.805	
6-Jun-20	187.699	180.548	1125.385	1084.458	
7-Jun-20	153.748	150.885	1126.396	1069.69	
8-Jun-20	180.94	176.28	1221.233	1158.309	
9-Jun-20	167.05	166.884	1103.00.	1049.279	
10-Jun-20	52.646	52.146	1153.0138	1092.674	
11-Jun-20	0.000	0.000	1260.37	1197.496	
12-Jun-20	0.000	0.000	1145.04	1088.655	
13-Jun-20	0.000	0.000	1230.402	1167.717	
14-Jun-20	0.000	0.000	1189.619	1133.167	
15-Jun-20	0.000	0.000	1234.127	1176.911	
16-Jun-20	0.000	0.000	1157.686	1102.969	
17-Jun-20	0.000	0.000	1256.122	1197.851	
18-Jun-20	0.000	0.000	1138.039	1083.139	
19-Jun-20	0.000	0.000	442.623	422.864	
20-Jun-20	0.000	0.000	0.000	0.000	
21-Jun-20	0.000	0.000	0.000	0.000	
22-Jun-20	0.000	0.000	0.000	0.000	
23-Jun-20	0.000	0.000	0.000	0.000	
24-Jun-20	0.000	0.000	0.000	0.000	
25-Jun-20	0.000	0.000	0.000	0.000	
26-Jun-20	0.000	0.000	761.042	714.305	
27-Jun-20	0.000	0.000	952.201	884.903	
28-Jun-20	0.000	0.000	1164.486	1110.652	
29-Jun-20	0.000	0.000	1136.276	1079.069	
30-Jun-20	0.000	0.000	0.000	0.000	

ETP OUTLET FLOW METER READINGS - JUNE

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jun-20	1905	2025	120	
2-Jun-20	2025	2136	111	
3-Jun-20	2136	2256	120	
4-Jun-20	2256	2377	121	
5-Jun-20	2377	2496	119	
6-Jun-20	2496	2617	121	
7-Jun-20	2617	2737	120	
8-Jun-20	2737	2860	123	
9-Jun-20	2860	2983	123	
10-Jun-20	2983	3101	118	
11-Jun-20	3101	3221	120	
12-Jun-20	3221	3345	124	
13-Jun-20	3345	3456	111	
14-Jun-20	3456	3560	104	
15-Jun-20	3560	3644	84	
16-Jun-20	3644	3756	112	
17-Jun-20	3756	3873	117	
18-Jun-20	3873	3988	115	
19-Jun-20	3988	4096	108	
20-Jun-20	4096	4198	102	
21-Jun-20	4198	4278	80	
22-Jun-20	4278	4353	75	
23-Jun-20	4353	4427	74	
24-Jun-20	4427	4497	70	
25-Jun-20	4497	4562	65	
26-Jun-20	4562	4632	70	
27-Jun-20	4632	4697	65	
28-Jun-20	4697	4747	50	
29-Jun-20	4747	4797	50	
30-Jun-20	4797	4842	45	
		TOTAL	2937	

ETP INLET FLOW METER READINGS - JUNE

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jun-20	66144	66264	120	
2-Jun-20	66264	66375	111	
3-Jun-20	66375	66495	120	
4-Jun-20	66495	66616	121	
5-Jun-20	66616	66735	119	
6-Jun-20	66735	66856	121	
7-Jun-20	66856	66976	120	
8-Jun-20	66976	67099	123	
9-Jun-20	67099	67222	123	
10-Jun-20	67222	67340	118	
11-Jun-20	67340	67460	120	
12-Jun-20	67460	67584	124	
13-Jun-20	67584	67695	111	
14-Jun-20	67695	67799	104	
15-Jun-20	67799	67883	84	
16-Jun-20	67883	67995	112	
17-Jun-20	67995	68227	232	
18-Jun-20	68227	68335	108	
19-Jun-20	68335	68437	102	
20-Jun-20	68437	68517	80	
21-Jun-20	68517	68592	75	
22-Jun-20	68592	68666	74	
23-Jun-20	68666	68736	70	
24-Jun-20	68736	68801	65	
25-Jun-20	68801	68871	70	
26-Jun-20	68871	68936	65	
27-Jun-20	68936	68986	50	
28-Jun-20	68986	69046	60	
29-Jun-20	69046	69091	45	
30-Jun-20	69091	69146	55	
		TOTAL	3002	

HTDS FLOW METER READINGS - JUNE

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jun-20	1234.91	1239.11	4.20	
2-Jun-20	1239.11	1244.99	5.88	
3-Jun-20	1244.99	1250.44	5.45	
4-Jun-20	1250.44	1256.08	5.64	
5-Jun-20	1256.08	1261.88	5.80	
6-Jun-20	1261.88	1266.86	4.98	
7-Jun-20	1266.86	1271.98	5.12	
8-Jun-20	1271.98	1277.33	5.35	
9-Jun-20	1277.33	1282.28	4.95	
10-Jun-20	1282.28	1286.78	4.50	
11-Jun-20	0	0	0.00	
12-Jun-20	0	0	0.00	
13-Jun-20	0	0	0.00	
14-Jun-20	0	0	0.00	
15-Jun-20	0	0	0.00	
16-Jun-20	0	0	0.00	
17-Jun-20	0	0	0.00	
18-Jun-20	0	0	0.00	
19-Jun-20	0	0	0.00	
20-Jun-20	0	0	0.00	
21-Jun-20	0	0	0.00	
22-Jun-20	0	0	0.00	
23-Jun-20	0	0	0.00	
24-Jun-20	0	0	0.00	
25-Jun-20	0	0	0.00	
26-Jun-20	0	0	0.00	
27-Jun-20	0	0	0.00	
28-Jun-20	0	0	0.00	
29-Jun-20	0	0	0.00	
30-Jun-20	0	0	0.00	
	TOTAL		51.87	



emami* agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 09.08.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

With reference to the above, we are the Edible oils manufacturing situated at Emami Agrrotech limited, Sy.noSs..501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2,Pantapalem(v), Muthukur (M),SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of JULY - 2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards

(M.V.Narayana Murthy)

Unit Head

head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

ENERGY METER READINGS - JULY

DATE	ETP	MEE	RO	APCE	Remarks
1-Jul-20	249	0	669	399	
2-Jul-20	374	0	707	419	
3-Jul-20	340	0	786	407	
4-Jul-20	342	98	673	336	
5-Jul-20	587	88	978	367	
6-Jul-20	508	96	855	383	
7-Jul-20	534	105	798	364	
8-Jul-20	466	96	820	368	
9-Jul-20	495	84	852	384	
10-Jul-20	475	96	781	383	
11-Jul-20	418	92	761	381	
12-Jul-20	491	86	800	385	
13-Jul-20	423	98	836	398	
14-Jul-20	435	0	775	410	
15-Jul-20	388	0	736	402	
16-Jul-20	483	0	707	400	
17-Jul-20	493	0	742	400	
18-Jul-20	519	0	686	430	
19-Jul-20	454	0	671	349	
20-Jul-20	506	0	652	402	
21-Jul-20	444	0	616	374	
22-Jul-20	386	0	567	394	
23-Jul-20	470	0	693	401	
24-Jul-20	521	0	745	390	
25-Jul-20	466	0	737	399	
26-Jul-20	451	0	675	405	
27-Jul-20	503	0	814	417	
28-Jul-20	530	0	802	409	
29-Jul-20	546	0	682	393	
30-Jul-20	543	0	628	408	
31-Jul-20	494	0	731	400	
TOTAL	14335	939	22975	12156	

MONTHLY PRODUCTION REPORT - JULY

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Jul-20	0.000	0.000	1616.169	1459.47	
2-Jul-20	0.000	0.000	1913.466	1833.794	
3-Jul-20	0.000	0.000	1989.64	1929.963	
4-Jul-20	66.509	23.539	1876.066	1842.983	
5-Jul-20	130.452	172.841	1987.187	1921.913	
6-Jul-20	192.5	150.617	1915.14	1864.251	
7-Jul-20	185.272	167.884	1965.28	1922.84	
8-Jul-20	191.179	174.583	1976.43	1933.599	
9-Jul-20	109.69	177.796	1977.097	1939.743	
10-Jul-20	191.245	172.726	1965.66	1898.942	
11-Jul-20	191.028	190.112	1930.942	1876.31	
12-Jul-20	177.941	172.662	1959.867	1926.807	
13-Jul-20	123.388	188.020	1840.389	1755.46	
14-Jul-20	0.000	18.430	1987.293	1926.597	
15-Jul-20	0.000	0.000	1861.367	1774.338	
16-Jul-20	0.000	0.000	1426.337	1320.701	
17-Jul-20	0.000	0.000	1539.964	1418.292	
18-Jul-20	0.000	0.000	1545.513	1429.004	
19-Jul-20	0.000	0.000	1645.965	1560.036	
20-Jul-20	0.000	0.000	1938.430	1774.115	
21-Jul-20	0.000	0.000	1873.910	1682.344	
22-Jul-20	0.000	0.000	1798.347	1621.351	
23-Jul-20	0.000	0.000	1488.592	1413.066	
24-Jul-20	0.000	0.000	1991.164	1945.420	
25-Jul-20	0.000	0.000	1975.375	1922.419	
26-Jul-20	0.000	0.000	1891.491	1822.466	
27-Jul-20	0.000	0.000	1948.851	1852.705	
28-Jul-20	0.000	0.000	1993.597	1914.78	
29-Jul-20	0.000	0.000	1830.561	1739.452	
30-Jul-20	0.000	0.000	1953.017	1908.007	
31-Jul-20	0.000	0.000	1965.808	1902	

ETP INLET FLOW METER READINGS - JULY

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jul-20	69146	69201	55	
2-Jul-20	69201	69241	40	
3-Jul-20	69241	69286	45	
4-Jul-20	69286	69346	60	
5-Jul-20	69346	69446	100	
6-Jul-20	69446	69556	110	
7-Jul-20	69556	69652	96	
8-Jul-20	69652	69747	95	
9-Jul-20	69747	69852	105	
10-Jul-20	69852	69972	120	
11-Jul-20	69972	70081	109	
12-Jul-20	70081	70194	113	
13-Jul-20	70194	70293	99	
14-Jul-20	70293	70388	95	
15-Jul-20	70388	70486	98	
16-Jul-20	70486	70568	82	
17-Jul-20	70568	70643	75	
18-Jul-20	70643	70716	73	
19-Jul-20	70716	70786	70	
20-Jul-20	70786	70861	75	
21-Jul-20	70861	70941	80	
22-Jul-20	70941	71016	75	
23-Jul-20	71016	71109	93	
24-Jul-20	71109	71229	120	
25-Jul-20	71229	71354	125	
26-Jul-20	71354	71474	120	
27-Jul-20	71474	71604	130	
28-Jul-20	71604	71695	91	
29-Jul-20	71695	71790	95	
30-Jul-20	71790	71886	96	
31-Jul-20	71886	72006	120	
		TOTAL	2860	

ETP OUTLET FLOW METER READINGS - JULY

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jul-20	4842	4897	55	
2-Jul-20	4897	4937	40	
3-Jul-20	4937	4982	45	
4-Jul-20	4982	5042	60	
5-Jul-20	5042	5142	100	
6-Jul-20	5142	5252	110	
7-Jul-20	5252	5348	96	
8-Jul-20	5348	5443	95	
9-Jul-20	5443	5548	105	
10-Jul-20	5548	5668	120	
11-Jul-20	5668	5777	109	
12-Jul-20	5777	5890	113	
13-Jul-20	5890	5989	99	
14-Jul-20	5989	6084	95	
15-Jul-20	6084	6182	98	
16-Jul-20	6182	6264	82	
17-Jul-20	6264	6339	75	
18-Jul-20	6339	6412	73	
19-Jul-20	6412	6482	70	
20-Jul-20	6482	6557	75	
21-Jul-20	6557	6637	80	
22-Jul-20	6637	6712	75	
23-Jul-20	6712	6805	93	
24-Jul-20	6805	6925	120	
25-Jul-20	6925	7050	125	
26-Jul-20	7050	7170	120	
27-Jul-20	7170	7300	130	
28-Jul-20	7300	7391	91	
29-Jul-20	7391	7486	95	
30-Jul-20	7486	7582	96	
31-Jul-20	7582	7702	120	
		TOTAL	2860	

HTDS FLOW METER READINGS - JULY

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Jul-20	0.00	0.00		
2-Jul-20	0.00	0.00	0.00	
3-Jul-20	0.00	0.00	0.00	
4-Jul-20	1286.78	1291.98	0.00	
5-Jul-20	1291.98	1296.78	5.20	
6-Jul-20	1296.78	1302.28	4.80	
7-Jul-20	1302.28	1306.38	5.50	
8-Jul-20	1306.38	1311.08	4.10	
9-Jul-20	1311.08	1315.28	4.70	
10-Jul-20	1315.28	1320.08	4.20	
11-Jul-20	1320.08	1325.48	4.80	
12-Jul-20	1325.48	1329.18	5.40	
13-Jul-20	1333.18	1335.18	3.70	
14-Jul-20	0	0	2.50	
15-Jul-20	0	0	0.00	
16-Jul-20	0	0	0.00	
17-Jul-20	0	0	0.00	
18-Jul-20	0	0	0.00	
19-Jul-20	0	0	0.00	
20-Jul-20	0	0	0.00	
21-Jul-20	0	0	0.00	
22-Jul-20	0	0	0.00	
23-Jul-20	0	0	0.00	
24-Jul-20	0	0	0.00	
25-Jul-20	0	0	0.00	
26-Jul-20	0	0	0.00	
27-Jul-20	0	0	0.00	
28-Jul-20	0	0	0.00	
29-Jul-20	0	0	0.00	
30-Jul-20				
31-Jul-20	0	0	0.00	
	TOTAL		44.90	



emami agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 07.09.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSF Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.noSs..501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2,Pantapalem(v), Muthukur (M),SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of August -2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


(M.V.Narayana Murthy)

Unit Head

head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

ENERGY METER READINGS - AUGUST

DATE	ETP	MEE	RO	APCE	Remarks
1-Aug-20	346	0	682	382	
2-Aug-20	441	0	643	406	
3-Aug-20	468	78	711	418	
4-Aug-20	497	110	730	421	
5-Aug-20	472	105	754	419	
6-Aug-20	440	98	734	390	
7-Aug-20	405	128	709	382	
8-Aug-20	427	118	650	397	
9-Aug-20	442	112	502	387	
10-Aug-20	514	110	490	286	
11-Aug-20	376	104	522	35	
12-Aug-20	368	105	511	0	
13-Aug-20	405	106	486	0	
14-Aug-20	424	0	463	0	
15-Aug-20	433	0	551	373	
16-Aug-20	468	0	528	370	
17-Aug-20	508	0	590	393	
18-Aug-20	482	0	658	368	
19-Aug-20	548	0	580	375	
20-Aug-20	406	0	547	378	
21-Aug-20	416	0	540	377	
22-Aug-20	483	0	583	381	
23-Aug-20	485	0	632	436	
24-Aug-20	460	75	525	386	
25-Aug-20	452	102	570	391	
26-Aug-20	479	110	612	404	
27-Aug-20	483	94	605	394	
28-Aug-20	512	110	607	384	
29-Aug-20	85	120	705	346	
30-Aug-20	141	115	647	357	
31-Aug-20	1035	0	657	349	
TOTAL	13903	1900	18723	10387	

MONTHLY PRODUCTION REPORT - AUGUST

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Aug-20	0.000	0.000	1913.113	1812.29	
2-Aug-20	0.000	0.000	1938.919	1806.081	
3-Aug-20	53.314	24.465	1911.804	1785.89	
4-Aug-20	178.727	132.134	1870.064	1806.068	
5-Aug-20	136.727	167.015	1805.762	1699.647	
6-Aug-20	94.631	146.69	1163.77	1106.278	
7-Aug-20	115.499	142.866	1110.806	1051.273	
8-Aug-20	184.721	144.92	1097.875	1037.328	
9-Aug-20	182.898	162.264	1132.348	1072.819	
10-Aug-20	183.486	176.116	1173.098	1104.723	
11-Aug-20	174.429	150.748	1101.117	1043.016	
12-Aug-20	174.445	167.109	1129.443	1067.295	
13-Aug-20	100.902	96.468	1223.89	1162.246	
14-Aug-20	0.000	0.000	1232.896	1168.606	
15-Aug-20	0.000	0.000	1139.875	1069.148	
16-Aug-20	0.000	0.000	1103.544	1050.081	
17-Aug-20	0.000	0.000	1127.877	1064.806	
18-Aug-20	0.000	0.000	1210.711	1146.953	
19-Aug-20	0.000	0.000	0.000	0.000	
20-Aug-20	0.000	0.000	0.000	0.000	
21-Aug-20	0.000	0.000	702.977	657.851	
22-Aug-20	0.000	0.000	1079.921	1022.945	
23-Aug-20	0.000	0.000	1092.721	1037.373	
24-Aug-20	20.393	54.053	1106.088	1045.934	
25-Aug-20	152.852	167.662	1181.433	1110.344	
26-Aug-20	161.695	156.589	1094.499	1029.366	
27-Aug-20	77.606	71.369	1007.757	953.03	
28-Aug-20	159.854	150.092	642.081	602.481	
29-Aug-20	181.352	170.680	1125.892	1062.168	
30-Aug-20	0.000	0.000	1132.675	1069.449	
31-Aug-20	0.000	0.000	0.000	0.000	

ETP INLET FLOW METER READINGS - AUGUST

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Aug-20	72006	72136	130	
2-Aug-20	72136	72261	125	
3-Aug-20	72261	72356	95	
4-Aug-20	72356	72456	100	
5-Aug-20	72456	72547	91	
6-Aug-20	72547	72643	96	
7-Aug-20	72643	72753	110	
8-Aug-20	72753	72863	110	
9-Aug-20	72863	72968	105	
10-Aug-20	72968	73078	110	
11-Aug-20	73078	73186	108	
12-Aug-20	73186	73307	121	
13-Aug-20	73307	73417	110	
14-Aug-20	73417	73527	110	
15-Aug-20	73527	73647	120	
16-Aug-20	73647	73752	105	
17-Aug-20	73752	73862	110	
18-Aug-20	73862	73977	115	
19-Aug-20	73977	74103	126	
20-Aug-20	74103	74236	133	
21-Aug-20	74236	74361	125	
22-Aug-20	74361	74488	127	
23-Aug-20	74488	74598	110	
24-Aug-20	74598	74698	100	
25-Aug-20	74698	74818	120	
26-Aug-20	74818	74944	126	
27-Aug-20	74944	75070	126	
28-Aug-20	75070	75200	130	
29-Aug-20	75200	75320	120	
30-Aug-20	75320	75435	115	
31-Aug-20	75435	75552	117	
		TOTAL	3546	

ETP OUTLET FLOW METER READINGS - AUGUST

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Aug-20	7702	7832	130	
2-Aug-20	7832	7957	125	
3-Aug-20	7957	8052	95	
4-Aug-20	8052	8152	100	
5-Aug-20	8152	8243	91	
6-Aug-20	8243	8339	96	
7-Aug-20	8339	8449	110	
8-Aug-20	8449	8559	110	
9-Aug-20	8559	8664	105	
10-Aug-20	8664	8774	110	
11-Aug-20	8774	8882	108	
12-Aug-20	8882	9003	121	
13-Aug-20	9003	9113	110	
14-Aug-20	9113	9223	110	
15-Aug-20	9223	9343	120	
16-Aug-20	9343	9448	105	
17-Aug-20	9448	9558	110	
18-Aug-20	9558	9673	115	
19-Aug-20	9673	9799	126	
20-Aug-20	9799	9932	133	
21-Aug-20	9932	10057	125	
22-Aug-20	10057	10184	127	
23-Aug-20	10184	10294	110	
24-Aug-20	10294	10394	100	
25-Aug-20	10394	10514	120	
26-Aug-20	10514	10640	126	
27-Aug-20	10640	10766	126	
28-Aug-20	10766	10896	130	
29-Aug-20	10896	11016	120	
30-Aug-20	11016	11131	115	
31-Aug-20	11131	11248	117	
		TOTAL	3546	

HTDS FLOW METER READINGS - AUGUST

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Aug-20	0.00	0.00	0.00	
2-Aug-20	1335.18	1339.15	3.97	
3-Aug-20	1339.15	1344.18	5.03	
4-Aug-20	1344.18	1347.98	3.80	
5-Aug-20	1347.98	1352.58	4.60	
6-Aug-20	1352.58	1357.78	5.20	
7-Aug-20	1357.78	1362.78	5.00	
8-Aug-20	1362.78	1368.78	6.00	
9-Aug-20	1368.78	1372.68	3.90	
10-Aug-20	1372.68	1377.48	4.80	
11-Aug-20	1377.48	1381.68	4.20	
12-Aug-20	1381.68	1387.28	5.60	
13-Aug-20	1387.28	1393.18	5.90	
14-Aug-20	0	0	0.00	
15-Aug-20	0	0	0.00	
16-Aug-20	0	0	0.00	
17-Aug-20	0	0	0.00	
18-Aug-20	0	0	0.00	
19-Aug-20	0	0	0.00	
20-Aug-20	0	0	0.00	
21-Aug-20	0	0	0.00	
22-Aug-20	0	0	0.00	
23-Aug-20	0	0	0.00	
24-Aug-20	0	0	0.00	
25-Aug-20	1393.18	1397.98	4.80	
26-Aug-20	1397.98	1403.60	5.62	
27-Aug-20	1403.60	1408.84	5.24	
28-Aug-20	1408.84	1413.79	4.95	
29-Aug-20	1413.79	1418.35	4.56	
30-Aug-20	1418.35	1423.33	4.98	
31-Aug-20	0	0	0.00	
	TOTAL		88.15	



emami* biotech ltd

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
J.I. no - 149 hpl link road, debhog, bhabanipur, haldia, purba medinipur, west bengal - 721657
phone: 91 3224 255983 fax: 91 3224 255982 e-mail: works@emamibiotech.com

Date: 29.09.2020

To

The Member Secretary,
A.P. Pollution Control Board,
Head Office,
kasturibaipet,
Vijayawada - 520010.

Sir,

Sub: Submission of Environmental Statement for the year 2019 - 2020 - Reg

With reference to the above subject, as per the guidelines from the Ministry of Environment and Forest Govt. of India, under rule of GSR329(E), 1303.1992 & GSR 386 (E), Dt:22.04.1993 for submission of Environment Statement for the year of 2019 - 2020.

Herewith we are submitting the Environmental Statement clearly indicating all the points which are probed.

Kindly acknowledge the receipt of the same and for your perusal.

Thanks & Regards

For Emami Agrotech Limited.

Authorized Signatory

(M.V. Narayana Murthy)

Unit Head



Copy to: Environmental Engineer, APPCB - RO, SPSR Nellore -524004

FORM – V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31st March – 2020

M/s Emami Enviro Agro Tech Ltd is an Edible Oil refinery Established at Sy No's 501 -510, Pantapalem Village, muthukur(M),Sri potti Sri ramulu nellore(Dist). We have commenced our production from February 2012.

PART – A

(i) **Name and Address of the Owner/ occupier of the industry operation or process** : Shri. SWAPAN KUMAR MONDAL
M/s. Emami Agrotech Ltd.,
Pantapalem ,(Epuru 1B) village,
Muthukur (M), Sri pottisriramulu Nellore (Dist).

(ii) **Production Capacity (Units) : Installed Capacity**

- | | |
|-----------------------------------|-------------|
| 1. Refined Vegetable Oil | : 2000 MTPD |
| 2. Refined Sunflower Oil | : 200 MTPD |
| 3. Hydrogenated Vegetable Oils | : 100 MTPD |
| 4. Interesterified Vegetable Fats | : 100 MTPD |

Produced Capacity (2019- 2020)

- | | |
|---------------------------------------|------------------|
| 1. Refined Vegetable Oil | : 368384.00 MTPA |
| 2. Refined Sun flower Oil | : 34175.263 MTPA |
| 3. Distilled Fatty acid (By Products) | : 55.948 MTPA |
| 4. Hydrogenated & IE Vegetable Oils | : 1606.710 MTPA |

(iii) **Year Of Establishment** : 2011

(iv) **Date of last Environmental Statement submitted** : 31.07.2019

PART – B

WATER AND RAW MATERIAL CONSUMPTION

(i)

Water Consumption	:	580.0	m ³ /day (Average consumption)
Process	:	90.0	
Boiler & Colling (Make up)	:	490.0	
Domestic	:	6.5	m ³ /day

Name of Products	Water Consumption Per Unit of Products (m ³ /T)	
	During The previous Financial Year 2018 – 2019	During The Current Financial Year 2019 - 2020
Refined Vegetable Oil Interesterified Vegetable Fats & Distilled fatty acid and Hydrogenated Vegetable oils	0.590	0.696

(ii) Raw Material Consumption

Name of the Raw Material	Name of the Product	Consumption of Raw material Per MT of Output(MT)	
		During The Previous Financial year 2018 – 2019	During The Current Financial Year 2019 - 2020
Crude Vegetable Oil	Refined vegetable Oil	0.944	0.956



emami* agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001: 2004, OHSAS 18001 - 2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com Date: 07.10.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

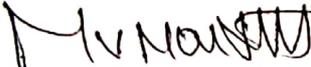
With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.noSs..501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2,Pantapalem(v), Muthukur (M),SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of September -2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


(M.V.Narayana Murthy)

Unit Head



ENERGY METER READINGS - SEPTEMBER

DATE	ETP	MEE	RO	APCE	Remarks
1-Sep-20	447	0	639	381	
2-Sep-20	423	0	679	344	
3-Sep-20	459	0	617	334	
4-Sep-20	474	0	674	316	
5-Sep-20	473	92	631	316	
6-Sep-20	423	115	597	318	
7-Sep-20	472	124	651	360	
8-Sep-20	473	118	686	334	
9-Sep-20	720	130	603	335	
10-Sep-20	488	98	686	369	
11-Sep-20	519	112	773	383	
12-Sep-20	442	108	799	397	
13-Sep-20	404	114	885	446	
14-Sep-20	432	119	951	440	
15-Sep-20	477	128	745	382	
16-Sep-20	475	118	866	364	
17-Sep-20	531	112	929	378	
18-Sep-20	495	104	654	146	
19-Sep-20	460	114	584	0	
20-Sep-20	506	106	985	352	
21-Sep-20	489	116	1018	357	
22-Sep-20	529	118	818	347	
23-Sep-20	534	121	819	361	
24-Sep-20	477	125	1003	359	
25-Sep-20	476	116	842	379	
26-Sep-20	457	121	894	387	
27-Sep-20	544	125	870	352	
28-Sep-20	465	118	719	353	
29-Sep-20	449	114	671	413	
30-Sep-20	482	123	754	409	
TOTAL	14495	3009	23042	10412	

ETP INLET FLOW METER READINGS - SEPTEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Sep-20	75552	75660	108	
2-Sep-20	75660	75719	59	
3-Sep-20	75719	75852	133	
4-Sep-20	75852	75967	115	
5-Sep-20	75967	76086	119	
6-Sep-20	76086	76208	122	
7-Sep-20	76208	76343	135	
8-Sep-20	76343	76473	130	
9-Sep-20	76473	76609	136	
10-Sep-20	76609	76748	139	
11-Sep-20	76748	76881	133	
12-Sep-20	76881	77007	126	
13-Sep-20	77007	77141	134	
14-Sep-20	77141	77272	131	
15-Sep-20	77272	77402	130	
16-Sep-20	77402	77539	137	
17-Sep-20	77539	77682	143	
18-Sep-20	77682	77816	134	
19-Sep-20	77816	77954	138	
20-Sep-20	77954	78096	142	
21-Sep-20	78096	78236	140	
22-Sep-20	78236	78380	144	
23-Sep-20	78380	78515	135	
24-Sep-20	78515	78654	139	
25-Sep-20	78654	78787	133	
26-Sep-20	78787	78924	137	
27-Sep-20	78924	79064	140	
28-Sep-20	79064	79196	132	
29-Sep-20	79196	79334	138	
30-Sep-20	79334	79469	135	
		TOTAL	3917	

ETP OUTLET FLOW METER READINGS - OCTOBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Sep-20	Under Maintanance			
2-Sep-20	0	81	81	
3-Sep-20	81	216	135	
4-Sep-20	216	344	128	
5-Sep-20	344	472	128	
6-Sep-20	472	591	119	
7-Sep-20	591	731	140	
8-Sep-20	731	864	133	
9-Sep-20	864	1002	138	
10-Sep-20	1002	1142	140	
11-Sep-20	1142	1279	137	
12-Sep-20	1279	1416	137	
13-Sep-20	1416	1546	130	
14-Sep-20	1546	1678	132	
15-Sep-20	1678	1818	140	
16-Sep-20	1818	1953	135	
17-Sep-20	1953	2093	140	
18-Sep-20	2093	2233	140	
19-Sep-20	2233	2372	139	
20-Sep-20	2372	2515	143	
21-Sep-20	2515	2651	136	
22-Sep-20	2651	2791	140	
23-Sep-20	2791	2933	142	
24-Sep-20	2933	3073	140	
25-Sep-20	3073	3212	139	
26-Sep-20	3212	3345	133	
27-Sep-20	3345	3484	139	
28-Sep-20	3484	3622	138	
29-Sep-20	3622	3762	140	
30-Sep-20	3762	3897	135	
		TOTAL	3897	

HTDS FLOW METER READINGS - SEPTEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Sep-20	0	0	0	
2-Sep-20	0	0	0	
3-Sep-20	0	0	0	
4-Sep-20	0	0	0	
5-Sep-20	1423.33	1428.53	5.20	
6-Sep-20	1428.53	1433.23	4.70	
7-Sep-20	1433.23	1436.73	3.50	
8-Sep-20	1436.73	1439.73	3.00	
9-Sep-20	1439.73	1443.63	3.90	
10-Sep-20	1443.63	1448.03	4.40	
11-Sep-20	1448.03	1452.53	4.50	
12-Sep-20	1452.53	1456.13	3.60	
13-Sep-20	1456.13	1460.23	4.10	
14-Sep-20	1460.23	1463.83	3.60	
15-Sep-20	1463.83	1468.83	5.00	
16-Sep-20	1468.83	1473.03	4.20	
17-Sep-20	1473.03	1477.53	4.50	
18-Sep-20	1477.53	1481.83	4.30	
19-Sep-20	1481.83	1486.33	4.50	
20-Sep-20	1486.33	1490.83	4.50	
21-Sep-20	1490.83	1495.63	4.80	
22-Sep-20	1495.63	1500.23	4.60	
23-Sep-20	1500.23	1505.13	4.90	
24-Sep-20	1505.13	1509.93	4.80	
25-Sep-20	1509.93	1514.13	4.20	
26-Sep-20	1514.13	1518.93	4.80	
27-Sep-20	1518.93	1524.53	5.60	
28-Sep-20	1524.53	1529.93	5.40	
29-Sep-20	1529.93	1534.73	4.80	
30-Sep-20	1534.73	1539.97	5.24	
	TOTAL		116.64	

MONTHLY PRODUCTION REPORT - SEPTEMBER

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Sep-20	0.00	0.00	1645	1550	
2-Sep-20	0.00	0.00	1657	1556	
3-Sep-20	0.00	0.00	1969	1861	
4-Sep-20	0.00	0.00	1314	1232	
5-Sep-20	51.00	0.00	1156	1083	
6-Sep-20	173.69	91.91	1220	1146	
7-Sep-20	140.46	139.13	1193	1118	
8-Sep-20	186.54	171.28	1123	1059	
9-Sep-20	185.69	186.62	1118	1061	
10-Sep-20	183.04	187.95	1221	1153	
11-Sep-20	165.88	201.84	1934	1824	
12-Sep-20	169.93	161.65	1702	1606	
13-Sep-20	170.86	160.13	1885	1800	
14-Sep-20	157.22	158.70	1858	1774	
15-Sep-20	160.99	145.18	1676	1596	
16-Sep-20	137.77	150.15	1970	1882	
17-Sep-20	145.57	129.08	1114	1054	
18-Sep-20	0.00	0.00	1178	1132	
19-Sep-20	62.63	108.75	1168	1117	
20-Sep-20	152.96	126.21	1154	1085	
21-Sep-20	147.43	123.71	1964	1870	
22-Sep-20	175.28	159.89	1902	1792	
23-Sep-20	139.30	148.68	1934	1824	
24-Sep-20	171.87	162.97	1905	1804	
25-Sep-20	187.25	154.23	1903	1796	
26-Sep-20	153.14	152.32	1957	1853	
27-Sep-20	173.62	146.24	1884	1783	
28-Sep-20	176.94	157.15	1935	1866	
29-Sep-20	153.97	146.51	1475	1405	
30-Sep-20	168.69	156.34	1975	1859	



emami agrotech ltd

(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008; ISO 22000:2005; ISO 14001:2004; OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 08.10.2020

To

The Joint Chief Environmental Engineer,
APPCB,
Chalamalavari Street,
Kasturibaipet,
Vijayawada 520010.

**Sub: Submission of Compliance Status – Directions issued on order No.149/APPCB/
UH-II/TF/NLR/2019-279.**

Respected Sir,

Please find the enclosed herewith compliance status against APPCB Directions issued against above order.

Kindly acknowledge the receipt for the same.

Thanking you sir,

For Emami Agrotech limited


Authorized signatory



Copy to Environmental Engineer RO – Nellore.

Directlons Issued vide order dated on 28.09.2020			
S.NO	CONDITION	COMPLIANCE STATUS AS ON 08.10.2020	REMARKS
1	The Industry shall ensure that contaminated water does not mix with the storm water	Complied	Contaminated water and storm water not mixing in the drains Photos are Enclosed Annexure -1
2	The Industry shall operate the MEE and ATFD continuously,duly maintain the records of quantity of HTDS & LTDS effluent generated, treated and disposed	Complied	We are Continuously running the MEE & Centrifuge Maintaining records for LTDS & HTDS and submitting the Monthly Data to the RO- Nellore
3	The Industry shall provide 2 days storage capacity tank to contain treated waste water during the rainy season.	Complied	We have already provided 2 days waste water storage tank. Photos Are Enclosed Annexure -2
4	The Industry shall provide ash silo of 30 days storage capacity.	Complied	We have suficent Ash silos for collection of Ash.and disposing time to time to the brick industries / landfilling
5	The industry shall obtain necessary permissions from the ground water departmnet for the withdrawal of water from the industry premises. The industry shall procure water only from the premitted borewells and shall obtain necessary amendment in the CFO to this effect.	Not Complied	Govt.of AP comitted to supply water & power to our door step via G.O Ms no:111 Dated:30.10.2010.But unfortunately Govt not fulfilled the commitment of water,which forced us to take water from outside. Order copy is Enclosed. Annexure -3
6	The industry shall ensure that the stack emissions shall not contain constituents in excess of the prescribed limits mentioned in the CFO order.	Complied	Stack Emissionswith in limits only,not exceeds prescribed limits.
7	The Industry shall treat the effluents in the ETP to meet the Boad standards.	Complied	We are continuously operating the ETP Plant for meet the discharge standards
8	The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board. 1.Daily Production Details 2 Quantity of Effluents generated,Treated,recycled/reused and disposed. 3.Logbooks for pollution control Systems. 4.Charecteristics of effluents & Emissions 5.Hazardous/non hazardous solid waste generated and disposed. 6.Inspection Book. 7 Manifest copies of effluents/hazardous waste.	Complied	we are intaing all these records on daily basis & we are submitting the Monthly Data to the RO - Nellore.
9	The industry shall develop green belt in all the vacant places covering at least 33% of total area.	Complied	Abundent Greenary was developed in the factory premises. photos are Enclosed. Annexure -4
10	The industry has not provided energy meters to the ETP	Complied	We are already Provided the Separate Energy Meters for ETP and MEE. Photos are Enclosed. Annexure -5

TWO DAYS ETP TREATED WATER STORAGE TANK



GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Industrial Promotion - Extension of certain incentives under Industrial Investment Promotion Policy (IIPP) 2005-2010 to M/s Emami Biotech Limited, Kolkata for their proposed Edible Oil Unit at Krishnapatnam Port Area, Nellore District- Sanction - Orders- issued.

INDUSTRIES & COMMERCE (IP) DEPARTMENT

G.O.Ms.No. 111

Dated: 30 -10-2010
Read the following:-

- 1 From the Director, M/s EMAMI Biotech Limited, Kolkata Letter dt 10.3.2010.
2. Minutes of the State Investment Promotion Committee Meeting held on 17.6.2010
3. Minutes of the State Investment Promotion Board Meeting held on 28.6.2010.
4. Govt Memo.No.6810/IP/A2/2010, dated 2.9.2010.
5. From the COI, AP., Hyderabad Letter No.15/01/10/817-1238 ID, dated 13.9.2010

>><<

ORDER:-

In the reference 1st read above, the Director, M/s. Emami Biotech Limited, Kolkata has informed that the existing edible oil plant at Haldia proposes to set up an Edible Oil Unit at Krishnapatnam Port, Nellore District, with an initial installed capacity of 1000 TPD (Physical Refinery) and 200 TPD Sunflower Oil Plant with an estimated capital cost of the project at Rs.240 Crores and to create employment to 700 persons both directly and indirectly for the functionaries of this project, besides opportunity of setting up of ancillary units for the packaging material and requesting the Government to extend the incentives under IIPP 2005-10 Policy.

2. In the reference 2nd read above, State Investment Promotion Committee (SIPC) have discussed the proposal and recommended to place the matter before the State Investment Promotion Board (SIPB).

3. In the reference 3rd read above, the State Investment Promotion Board in its meeting held on 28.06.2010 have decided to extend 50% VAT/CST or SGST reimbursement for a period of 5 years and all other incentives as per the IIPP 2005-10 Policy.

4. Government after careful examination of the proposal and keeping in view of the recommendations of the State Investment Promotion Board, dated 28.06.2010, hereby extend the following incentives under Industrial Investment Promotion Policy 2005-10 to M/s Emami Biotech Limited, Kolkata for their proposed Edible Oil Unit at Krishnapatnam Port Area, Nellore District:-

- (a) To extend 50% VAT/CST or SGST reimbursement for a period of 5 years from the date of commercial production; and
- (b) All other incentives as per the Industrial Investment Promotion Policy (IIPP) 2005-10, which include:-
 - (1) 100% reimbursement of Stamp duty and transfer duty paid by the industry on purchase of land meant for industrial use;
 - (2) 100% reimbursement of Stamp duty and transfer duty paid by the industry on financial deeds and mortgages etc.;
 - (3) Power cost will be reimbursed @ Rs.0.75 per unit during the first year of the policy and thereafter for the remaining four years the rate of reimbursement would be so regulated on yearly basis keeping in view of the changes in the tariff structures to ensure that power cost to the industry is pegged down to the first year's level;
 - (4) 50% subsidy on the expenses incurred for quality certification limited to Rs.1.00 Lakh;
 - (5) 25% subsidy on cleaner production measures limited to Rs.5 00 Lakhs;
 - (6) 50% subsidy on the expenses incurred for patent registration limited to Rs. 5 00 Lakhs; and

P.T.O.

2:

- (7) Infrastructure like roads, power and water will be provided at door step of the industry for standalone units by contributing 50% of the cost of infrastructure from IIDF with a ceiling of Rs.1.00 Crore, subject to (a) the location should be beyond 10 kms. from the existing Industrial Estates/IDA's having vacant land/shed for allotment and (b) cost of the infrastructure limited to 15% of the eligible fixed capital investment made in the industry.

5. The Commissioner of Industries, Hyderabad shall take necessary action in the matter, accordingly and Intimate the status of progress of work done by the unit from time to time to Government.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

B.P.ACHARYA,
PRINCIPAL SECRETARY TO GOVERNMENT &
COMMISSIONER FOR INDUSTRIAL PROMOTION

To

The Commissioner of Industries, AP, Hyderabad.
M/s Emami Biotech Limited, 687 Anandnagar e.m. by pass 3rd floor, Kolkata through the
Commissioner of Industries, AP, Hyderabad.
The District Collector, Nellore District.

Copy to:

The Accountant General, Andhra Pradesh, Hyderabad
The Commissioner of Commercial Taxes, Hyderabad
The Vice Chairman & Managing Director, APIIC, Hyderabad
The General Manager, District Industries Centre, Nellore.
The Finance (Exp.I&C) Dept.
The Energy Dept
The Industries & Commerce (INF) Dept.
The Revenue (CT/Registration) Dept.
The Infrastructure & Investment Dept.
The Law Dept.
P.S. to Minister(Major Industries)
P.S. to Chief Secretary to Govt.
P.S. to Spl. Chief Secretary to Govt., Rev. Dept.
P.S. to Pri. Secy. to Govt., Rev.(CT) Dept.
P.S. to Spl.Chief Secretary to Govt., Energy Dept.
P.S. to Pri. Secy. to CM.
P.S. to Pri. Secy. to Govt. & CIP
P.S. to Pri.Secy. to Govt. Finance (FP) Dept.
P.S. to Pri. Secy to Govt. Ind. & Com. Dept.
P.S. to Secretary to Government (Law).
SC/SF

// Forwarded :: By Order//

Section Officer

PLANTATION & HOUSEKEEPING





emami agrotech ltd

(formerly known as emami biotech ltd)
(Incorporated under the companies act - 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e-mail: works.krishnapatnam@emamiagrotech.com website: www.emamiagrotech.in

Date: 06.11.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.nos. 501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2, Pantapalem(v), Muthukur (M), SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of October - 2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


(M.V.Narayana Murthy)

Unit Head



head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

ENERGY METER READINGS - OCTOBER

DATE	ETP	MEE	RO	APCE	Remarks
1-Oct-20	468	128	961	344	
2-Oct-20	525	136	1079	335	
3-Oct-20	444	150	1078	332	
4-Oct-20	487	128	1065	335	
5-Oct-20	436	142	901	300	
6-Oct-20	465	0	882	313	
7-Oct-20	458	0	720	350	
8-Oct-20	437	0	676	366	
9-Oct-20	485	0	565	367	
10-Oct-20	453	0	670	357	
11-Oct-20	446	0	526	434	
12-Oct-20	452	0	640	429	
13-Oct-20	454	0	619	378	
14-Oct-20	374	0	671	289	
15-Oct-20	453	0	682	230	
16-Oct-20	432	0	622	277	
17-Oct-20	507	0	558	440	
18-Oct-20	453	0	555	455	
19-Oct-20	467	0	699	400	
20-Oct-20	427	0	628	429	
21-Oct-20	417	0	816	414	
22-Oct-20	470	0	842	417	
23-Oct-20	468	0	717	399	
24-Oct-20	502	0	829	400	
25-Oct-20	463	0	846	423	
26-Oct-20	514	0	675	407	
27-Oct-20	462	0	512	416	
28-Oct-20	352	0	576	425	
29-Oct-20	403	0	521	431	
30-Oct-20	476	0	568	408	
31-Oct-20	497	0	462	428	
TOTAL	13651	684	21702	11298	

MONTHLY PRODUCTION REPORT - OCTOBER

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Oct-20	155.59	146.88	1,993	1,886	
2-Oct-20	165.17	136.86	1863	1761	
3-Oct-20	166.65	154.23	1861	1755	
4-Oct-20	165.15	143.80	1802	1696	
5-Oct-20	65.02	61.12	1846	1739	
6-Oct-20	0.00	0.00	1315	1253	
7-Oct-20	0.00	0.00	1253	1201	
8-Oct-20	0.00	0.00	1238	1181	
9-Oct-20	0.00	0.00	1008	942	
10-Oct-20	0.00	0.00	1395	1324	
11-Oct-20	0.00	0.00	1239	1176	
12-Oct-20	0.00	0.00	1224	1158	
13-Oct-20	0.00	0.00	1538	1471	
14-Oct-20	0.00	0.00	1211	1148	
15-Oct-20	0.00	0.00	1442	1377	
16-Oct-20	0.00	0.00	1482	1418	
17-Oct-20	0.00	0.00	1372	1337	
18-Oct-20	0.00	0.00	1222	1153	
19-Oct-20	0.00	0.00	1156	1089	
20-Oct-20	0.00	0.00	1929	1783	
21-Oct-20	0.00	0.00	1883	1664	
22-Oct-20	0.00	0.00	1902	1768	
23-Oct-20	0.00	0.00	1833	1721	
24-Oct-20	0.00	0.00	1845	1716	
25-Oct-20	0.00	0.00	1783	1667	
26-Oct-20	0.00	0.00	1887	1816	
27-Oct-20	0.00	0.00	1510	1442	
28-Oct-20	0.00	0.00	1528	1460	
29-Oct-20	0.00	0.00	1536	1479	
30-Oct-20	0.00	0.00	1246	1179	
31-Oct-20	0.00	0.00	1232	1165	

ETP INLET FLOW METER READINGS - OCTOBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Oct-20	79469	79605	136	
2-Oct-20	79605	79748	143	
3-Oct-20	79748	79888	140	
4-Oct-20	79888	80022	134	
5-Oct-20	80022	80150	128	
6-Oct-20	80150	80283	133	
7-Oct-20	80283	80420	137	
8-Oct-20	80420	80560	140	
9-Oct-20	80560	80696	136	
10-Oct-20	80696	80804	108	
11-Oct-20	80804	80937	133	
12-Oct-20	80937	81046	109	
13-Oct-20	81046	81155	109	
14-Oct-20	81155	81270	115	
15-Oct-20	81270	81387	117	
16-Oct-20	81387	81503	116	
17-Oct-20	81503	81628	125	
18-Oct-20	81628	81758	130	
19-Oct-20	81758	81896	138	
20-Oct-20	81896	82025	129	
21-Oct-20	82025	82154	129	
22-Oct-20	82154	82291	137	
23-Oct-20	82291	82420	129	
24-Oct-20	82420	82546	126	
25-Oct-20	82546	82673	127	
26-Oct-20	82673	82800	127	
27-Oct-20	82800	82928	128	
28-Oct-20	82928	83053	125	
29-Oct-20	83053	83179	126	
30-Oct-20	83179	83298	119	
31-Oct-20	83298	83427	129	
		TOTAL	3958	

ETP OUTLET FLOW METER READINGS - OCTOBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Oct-20	3897	4033	136	
2-Oct-20	4033	4175	142	
3-Oct-20	4175	4315	140	
4-Oct-20	4315	4452	137	
5-Oct-20	4452	4580	128	
6-Oct-20	4580	4715	135	
7-Oct-20	4715	4861	146	
8-Oct-20	4861	5006	145	
9-Oct-20	5006	5142	136	
10-Oct-20	5142	5264	122	
11-Oct-20	5264	5389	125	
12-Oct-20	5389	5510	121	
13-Oct-20	5510	5625	115	
14-Oct-20	5625	5742	117	
15-Oct-20	5742	5859	117	
16-Oct-20	5859	5980	121	
17-Oct-20	5980	6116	136	
18-Oct-20	6116	6252	136	
19-Oct-20	6252	6397	145	
20-Oct-20	6397	6536	139	
21-Oct-20	6536	6685	149	
22-Oct-20	6685	6837	152	
23-Oct-20	6837	6987	150	
24-Oct-20	6987	7135	148	
25-Oct-20	7135	7283	148	
26-Oct-20	7283	7431	148	
27-Oct-20	7431	7583	152	
28-Oct-20	7583	7733	150	
29-Oct-20	7733	7884	151	
30-Oct-20	7884	8013	129	
31-Oct-20	8013	8155	142	
		TOTAL	4258	

HTDS FLOW METER READINGS - OCTOBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Oct-20	1539.97	1544.17	4.2	
2-Oct-20	1544.17	1548.67	4.5	
3-Oct-20	1548.67	1553.17	4.5	
4-Oct-20	1553.17	1558.07	4.9	
5-Oct-20	1558.07	1562.97	4.9	
6-Oct-20	0.00	0.00	0.00	
7-Oct-20	0.00	0.00	0.00	
8-Oct-20	0.00	0.00	0.00	
9-Oct-20	0.00	0.00	0.00	
10-Oct-20	0.00	0.00	0.00	
11-Oct-20	0.00	0.00	0.00	
12-Oct-20	0.00	0.00	0.00	
13-Oct-20	0.00	0.00	0.00	
14-Oct-20	0.00	0.00	0.00	
15-Oct-20	0.00	0.00	0.00	
16-Oct-20	0.00	0.00	0.00	
17-Oct-20	0.00	0.00	0.00	
18-Oct-20	0.00	0.00	0.00	
19-Oct-20	0.00	0.00	0.00	
20-Oct-20	0.00	0.00	0.00	
21-Oct-20	0.00	0.00	0.00	
22-Oct-20	0.00	0.00	0.00	
23-Oct-20	0.00	0.00	0.00	
24-Oct-20	0.00	0.00	0.00	
25-Oct-20	0.00	0.00	0.00	
26-Oct-20	0.00	0.00	0.00	
27-Oct-20	0.00	0.00	0.00	
28-Oct-20	0.00	0.00	0.00	
29-Oct-20	0.00	0.00	0.00	
30-Oct-20	0.00	0.00	0.00	
31-Oct-20	0.00	0.00	23.00	
	TOTAL			



emami agrotech ltd
(formerly known as emami biotech ltd)
(incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
survey no.501-510, near zero point, krishnapatnam port, pantapalem village
muthukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 964222510/06
e-mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date: 03.12.2020

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.nos. 501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2, Pantapalem(v), Muthukur (M), SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of NOVEMBER - 2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


(M.V.Narayana Murthy)

Unit Head



head office: 687 anandapur o. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

ENERGY METER READINGS - NOVEMBER

DATE	ETP	MEE	RO	APCE	Remarks
1-Nov-20	486	0	491	428	
2-Nov-20	446	0	539	401	
3-Nov-20	501	0	609	409	
4-Nov-20	512	125	590	429	
5-Nov-20	411	112	594	408	
6-Nov-20	542	134	622	442	
7-Nov-20	523	130	619	415	
8-Nov-20	541	126	679	466	
9-Nov-20	514	0	598	437	
10-Nov-20	549	0	612	456	
11-Nov-20	526	0	592	452	
12-Nov-20	544	138	560	441	
13-Nov-20	528	140	528	459	
14-Nov-20	559	132	598	469	
15-Nov-20	455	148	529	450	
16-Nov-20	522	0	504	463	
17-Nov-20	464	0	546	443	
18-Nov-20	443	0	493	431	
19-Nov-20	492	0	541	435	
20-Nov-20	510	0	502	428	
21-Nov-20	474	0	536	430	
22-Nov-20	486	0	531	435	
23-Nov-20	479	0	540	460	
24-Nov-20	538	0	592	454	
25-Nov-20	445	152	651	425	
26-Nov-20	391	144	510	433	
27-Nov-20	452	152	558	440	
28-Nov-20	491	128	537	448	
29-Nov-20	534	136	644	459	
30-Nov-20	471	125	627	462	
TOTAL	14828	2022	17073	13207	

MONTHLY PRODUCTION REPORT - NOVEMBER

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Nov-20	0.00	0.00	1,135	1,068	
2-Nov-20	0.00	0.00	1187	1121	
3-Nov-20	45.11	0.00	1240	1173	
4-Nov-20	63.21	0.00	1053	991	
5-Nov-20	175.90	86.74	1073	1013	
6-Nov-20	178.93	142.08	1182	1114	
7-Nov-20	178.90	102.31	982	927	
8-Nov-20	172.10	149.81	1163	1098	
9-Nov-20	10.00	156.19	1150	1084	
10-Nov-20	0.00	84.12	797	755	
11-Nov-20	0.00	0.00	1190	1124	
12-Nov-20	86.05	35.06	1222	1153	
13-Nov-20	172.32	156.51	1152	1100	
14-Nov-20	177.17	155.80	1179	1128	
15-Nov-20	21.35	81.24	1214	1164	
16-Nov-20	0.00	0.00	1201	1145	
17-Nov-20	0.00	0.00	1221	1168	
18-Nov-20	0.00	0.00	1195	1142	
19-Nov-20	0.00	0.00	1187	1132	
20-Nov-20	0.00	0.00	1216	1161	
21-Nov-20	0.00	0.00	1233	1173	
22-Nov-20	0.00	0.00	1196	1143	
23-Nov-20	0.00	0.00	1178	1122	
24-Nov-20	52.69	0.00	1235	1177	
25-Nov-20	144.27	12.25	1149	1097	
26-Nov-20	124.00	121.08	1196	1139	
27-Nov-20	93.38	117.84	1280	1235	
28-Nov-20	77.52	121.70	1044	984	
29-Nov-20	97.31	142.74	1611	1530	
30-Nov-20	95.86	143.50	966	914	

ETP INLET FLOW METER READINGS - NOVEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Nov-20	83427	83543	116	
2-Nov-20	83543	83670	127	
3-Nov-20	83670	83798	128	
4-Nov-20	83798	83925	127	
5-Nov-20	83925	84053	128	
6-Nov-20	84053	84180	127	
7-Nov-20	84180	84313	133	
8-Nov-20	84313	84456	143	
9-Nov-20	84456	84590	134	
10-Nov-20	84590	84716	126	
11-Nov-20	84716	84842	126	
12-Nov-20	84842	84964	122	
13-Nov-20	84964	85090	126	
14-Nov-20	85090	85220	130	
15-Nov-20	85220	85343	123	
16-Nov-20	85343	85460	117	
17-Nov-20	85460	85585	125	
18-Nov-20	85585	85702	117	
19-Nov-20	85702	85820	118	
20-Nov-20	85820	85942	122	
21-Nov-20	85942	86055	113	
22-Nov-20	86055	86172	117	
23-Nov-20	86172	86294	122	
24-Nov-20	86294	86412	118	
25-Nov-20	86412	86533	121	
26-Nov-20	86533	86653	120	
27-Nov-20	86653	86776	123	
28-Nov-20	86776	86897	121	
29-Nov-20	86897	87019	122	
30-Nov-20	87019	87144	125	
		TOTAL	3717	

ETP OUTLET FLOW METER READINGS - NOVEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Nov-20	8155	8271	116	
2-Nov-20	8271	8402	131	
3-Nov-20	8402	8538	136	
4-Nov-20	8538	8671	133	
5-Nov-20	8671	8803	132	
6-Nov-20	8803	8935	132	
7-Nov-20	8935	9073	138	
8-Nov-20	9073	9224	151	
9-Nov-20	9224	9364	140	
10-Nov-20	9364	9509	145	
11-Nov-20	9509	9661	152	
12-Nov-20	9661	9809	148	
13-Nov-20	9809	9941	132	
14-Nov-20	9941	10078	137	
15-Nov-20	10078	10212	134	
16-Nov-20	10212	10339	127	
17-Nov-20	10339	10491	152	
18-Nov-20	10491	10623	132	
19-Nov-20	10623	10772	149	
20-Nov-20	10772	10906	134	
21-Nov-20	10906	11027	121	
22-Nov-20	11027	11152	125	
23-Nov-20	11152	11282	130	
24-Nov-20	11282	11412	130	
25-Nov-20	11412	11547	135	
26-Nov-20	11547	11697	150	
27-Nov-20	11697	11833	136	
28-Nov-20	11833	11962	129	
29-Nov-20	11962	12093	131	
30-Nov-20	12093	12225	132	
		TOTAL	4070	

HTDS FLOW METER READINGS - NOVEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Nov-20				
2-Nov-20			0	
3-Nov-20			0	
4-Nov-20	1562.97		0	
5-Nov-20	1568.17	1568.17	5.2	
6-Nov-20	1572.77	1572.77	4.6	
7-Nov-20	1578.57	1578.57	5.80	
8-Nov-20	1584.41	1584.41	5.84	
9-Nov-20	1584.41	1589.75	5.34	
10-Nov-20	0.00	0.00	0.00	
11-Nov-20	0.00	0.00	0.00	
12-Nov-20	0.00	0.00	0.00	
12-Nov-20	1589.75	1595.35	5.60	
13-Nov-20	1595.35	1600.82	5.47	
14-Nov-20	1600.82	1606.45	5.63	
15-Nov-20	1606.45	1612.24	5.79	
16-Nov-20	0.00	0.00	0.00	
17-Nov-20	0.00	0.00	0.00	
18-Nov-20	0.00	0.00	0.00	
19-Nov-20	0.00	0.00	0.00	
20-Nov-20	0.00	0.00	0.00	
21-Nov-20	0.00	0.00	0.00	
22-Nov-20	0.00	0.00	0.00	
23-Nov-20	0.00	0.00	0.00	
24-Nov-20	0.00	0.00	0.00	
25-Nov-20	1612.24	1617.56	5.32	
26-Nov-20	1617.56	1623.12	5.56	
27-Nov-20	1623.12	1629.22	6.10	
28-Nov-20	1629.22	1635.02	5.80	
29-Nov-20	1635.02	1640.69	5.67	
30-Nov-20	1640.69	1645.98	5.29	
	TOTAL		83.01	



emami agrotech ltd
(formerly known as emami biotech ltd)
(Incorporated under the companies act, 1956)

ISO 9001:2008, ISO 22000:2005, ISO 14001:2004, OHSAS 18001:2007
survey no 501-510, near zero point, krishnapatnam port, pantapalem village
mulhukur mandal, s p s r nellore district, andhra pradesh - 524 323, phone: +91 9642225510/06
e mail: works.krishnapatnam@emamiagrotech.com, website: www.emamiagrotech.in

Date:10.01.2021

To

The Environmental Engineer,
AP Pollution Control Board,
Regional office, 1st floor,
APSFC Building, AK Nagar,
Nellore – 524004.

Sir,

Sub: Submission of Monthly particulars – Reg

With reference to the above, we are the Edible oils manufacturing situated at Emami Agrotech limited, Sy.nos. 501,502/1,502/2,503/1,503/2,504,505/2,507/2,509/1,509/2,510/1.510/2, Pantapalem(v), Muthukur (M), SPSR Nellore District – 524323, A.P. With valid consent order NO. APPCB/VJA/NLR/140/CFO/HO/2018. We are submitting the monthly particulars for the month of DECEMBER - 2020.

Kindly acknowledge the receipt of the same and for your perusal.

Enclosures:

- 1 . Effluent Generation & Treatment Details
- 2 . MEE Flow Meter Readings
- 3 . Energy Meter Readings
- 4 . Monthly Production Data.

Thanks & Regards


M.V.Narayana Murthy

Unit Head



head office: 687 anandapur e. m. bypass 3rd floor kolkata 700107
phone: 91 33 6613 6264 tele fax: 91 33 6613 6300 e-mail: ho@emamiagrotech.com website: www.emamiagrotech.in
CIN : U24233WB2002PLC094530

MONTHLY PRODUCTION REPORT - DECEMBER

DATE	CSFO	RSFO	CPO	RBD	Remarks
1-Dec-20	98.48	86.60	1,453.00	1,396	
2-Dec-20	52.38	67.84	1,537.00	1472	
3-Dec-20	42.12	15.25	1,622.00	1567	
4-Dec-20	0.00	0.00	1,688.00	1630	
5-Dec-20	0.00	0.00	1,540.00	1485	
6-Dec-20	0.00	0.00	1,562.00	1505	
7-Dec-20	0.00	0.00	1,469.00	1411	
8-Dec-20	0.00	0.00	1,374.00	1315	
9-Dec-20	0.00	0.00	1,223.00	1165	
10-Dec-20	0.00	0.00	1,546.00	1484	
11-Dec-20	0.00	0.00	1,433.00	1373	
12-Dec-20	0.00	0.00	1,520.00	1429	
13-Dec-20	0.00	0.00	1,354.00	1283	
14-Dec-20	46.68	0.00	1,228.00	1164	
15-Dec-20	75.81	0.00	1,248.00	1187	
16-Dec-20	171.05	90.48	1,228.00	1166	
17-Dec-20	177.05	168.63	1,109.00	1047	
18-Dec-20	152.41	163.70	1,178.00	1116	
19-Dec-20	84.59	166.12	1,207.00	1145	
20-Dec-20	166.40	164.72	1,195.00	1123	
21-Dec-20	172.01	155.17	1,892.00	1773	
22-Dec-20	108.02	54.19	1,966.00	1840	
23-Dec-20	0.00	0.00	1,774.00	1645	
24-Dec-20	0.00	0.00	1,816.00	1689	
25-Dec-20	0.00	0.00	1,828.00	1693	
26-Dec-20	0.00	0.00	1,926.00	1796	
27-Dec-20	0.00	0.00	1,962.00	1844	
28-Dec-20	0.00	0.00	1,935.00	1813	
29-Dec-20	0.00	0.00	1,924.00	1824	
30-Dec-20	0.00	0.00	1,962.00	1845	
31-Dec-20	0.00	0.00	1,951.00	1855	

ETP OUTLET FLOW METER READINGS -DECEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Dec-20	12225	12364	139	
2-Dec-20	12364	12504	140	
3-Dec-20	12504	12651	147	
4-Dec-20	12651	12792	141	
5-Dec-20	12792	12939	147	
6-Dec-20	12939	13038	99	
7-Dec-20	13038	13119	81	
8-Dec-20	13119	13197	78	
9-Dec-20	13197	13273	76	
10-Dec-20	13273	13355	82	
11-Dec-20	13355	13452	97	
12-Dec-20	13452	13560	108	
13-Dec-20	13560	13668	108	
14-Dec-20	13668	13788	120	
15-Dec-20	13788	13927	139	
16-Dec-20	13927	14069	142	
17-Dec-20	14069	14214	145	
18-Dec-20	14214	14364	150	
19-Dec-20	14364	14509	145	
20-Dec-20	14509	14643	134	
21-Dec-20	14643	14778	135	
22-Dec-20	14778	14914	136	
23-Dec-20	14914	15058	144	
24-Dec-20	15058	15202	144	
25-Dec-20	15202	15344	142	
26-Dec-20	15344	15488	144	
27-Dec-20	15488	15608	120	
28-Dec-20	15608	15732	124	
29-Dec-20	15732	15848	116	
30-Dec-20	15848	15985	137	
31-Dec-20	15985	16127	142	
		TOTAL	3902	

ETP INLET FLOW METER READINGS - DECEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Dec-20	87144	87267	123	
2-Dec-20	87267	87389	122	
3-Dec-20	87389	87511	122	
4-Dec-20	87511	87633	122	
5-Dec-20	87633	87757	124	
6-Dec-20	87757	87850	93	
7-Dec-20	87850	87925	75	
8-Dec-20	87925	88000	75	
9-Dec-20	88000	88071	71	
10-Dec-20	88071	88145	74	
11-Dec-20	88145	88235	90	
12-Dec-20	88235	88330	95	
13-Dec-20	88330	88424	94	
14-Dec-20	88424	88523	99	
15-Dec-20	88523	88654	131	
16-Dec-20	88654	88787	133	
17-Dec-20	88787	88919	132	
18-Dec-20	88919	89053	134	
19-Dec-20	89053	89186	133	
20-Dec-20	89186	89311	125	
21-Dec-20	89311	89437	126	
22-Dec-20	89437	89563	126	
23-Dec-20	89563	89696	133	
24-Dec-20	89696	89827	131	
25-Dec-20	89827	89960	133	
26-Dec-20	89960	90091	131	
27-Dec-20	90091	90204	113	
28-Dec-20	90204	90320	116	
29-Dec-20	90320	90429	109	
30-Dec-20	90429	90558	129	
31-Dec-20	90558	90685	127	
		TOTAL	3541	

ENERGY METER READINGS - DECEMBER

DATE	ETP	MEE	RO	APCE	Remarks
1-Dec-20	520	125	558	436	
2-Dec-20	498	136	538	422	
3-Dec-20	497	140	595	449	
4-Dec-20	412	0	553	422	
5-Dec-20	444	0	510	414	
6-Dec-20	374	0	440	429	
7-Dec-20	453	0	533	248	
8-Dec-20	315	0	314	236	
9-Dec-20	274	0	511	352	
10-Dec-20	405	0	555	440	
11-Dec-20	442	0	550	452	
12-Dec-20	445	0	612	455	
13-Dec-20	449	0	632	460	
14-Dec-20	445	120	597	443	
15-Dec-20	505	136	624	450	
16-Dec-20	514	130	623	449	
17-Dec-20	476	145	625	440	
18-Dec-20	529	152	750	456	
19-Dec-20	548	164	800	432	
20-Dec-20	554	160	679	459	
21-Dec-20	567	152	684	444	
22-Dec-20	549	150	677	449	
23-Dec-20	562	0	694	444	
24-Dec-20	574	0	729	466	
25-Dec-20	430	0	725	438	
26-Dec-20	639	0	709	452	
27-Dec-20	464	0	674	454	
28-Dec-20	221	0	664	448	
29-Dec-20	491	0	635	450	
30-Dec-20	527	0	728	436	
31-Dec-20	510	0	697	409	
TOTAL	14635	1710	19213	13233	

HTDS FLOW METER READINGS - DECEMBER

DATE	INITIAL READING	FINAL READING	TOTAL READING	REMARKS
1-Dec-20	1645.98	1651.58		
2-Dec-20	1651.58	1657.38	5.6	
3-Dec-20	1657.38	1662.98	5.8	
4-Dec-20	0.00	0	5.6	
5-Dec-20	0.00	0.00	0	
6-Dec-20	0.00	0.00	0	
7-Dec-20	0.00	0.00	0.00	
8-Dec-20	0.00	0.00	0.00	
9-Dec-20	0.00	0.00	0.00	
10-Dec-20	0.00	0.00	0.00	
11-Dec-20	0.00	0.00	0.00	
12-Dec-20	0.00	0.00	0.00	
13-Dec-20	0.00	0.00	0.00	
14-Dec-20	0.00	0.00	0.00	
15-Dec-20	1662.98	1668.98	6.00	
16-Dec-20	1668.98	1674.78	5.80	
17-Dec-20	1674.78	1680.58	5.80	
18-Dec-20	1680.58	1685.98	5.40	
19-Dec-20	1685.98	1691.38	5.40	
20-Dec-20	1691.38	1696.88	5.50	
21-Dec-20	1696.88	1702.78	5.90	
22-Dec-20	1702.78	1708.58	5.80	
23-Dec-20	0.00	0.00	0.00	
24-Dec-20	0.00	0.00	0.00	
25-Dec-20	0.00	0.00	0.00	
26-Dec-20	0.00	0.00	0.00	
27-Dec-20	0.00	0.00	0.00	
28-Dec-20	0.00	0.00	0.00	
29-Dec-20	0.00	0.00	0.00	
30-Dec-20	0.00	0.00	0.00	
31-Dec-20	0.00	0.00	0.00	
	TOTAL		62.60	



ANDHRA PRADESH POLLUTION CONTROL BOARD

D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibalpet, Vijayawada - 520 010

Phone: 0866-2493700
Grama: Kalusya Nivarana
Website: www.appcb.ap.nic.in

Regd. Post with Ack Due

Order No. 149/APPCB/UH-II/TF/NLR/2019-

Date: 28.09.2020

DIRECTIONS

Sub: APPCB – UH-II - TF - M/s. Emami Agrotech Limited, (formerly M/s. Emami Blotech Limited), Sy. Nos.501, 502/1, etc. Pantapalem (V), Muthukur (M), SPSR Nellore District.– Non-compliance of the Board directions - Legal hearing held on 09.09.2020 - **Directions - Issued - Reg.**

- Ref:**
1. CFO order issued to the industry on 09.12.2015.
 2. Order No.149/APPCB/UH-II/TF/NLR/2020- dt.20.03.2020
 3. Inspection of the Board officials on 30.06.2020.
 4. Public complaint received through SPANDANA on 27.07.2020 from the villagers of Pantapalem regarding Air pollution problems from the Edible Oil Industries.
 5. External Advisory Committee (Task Force) meeting held on 09.09.2020.

WHEREAS you are operating Industry in the name & style of M/s. Emami Agrotech Limited (formerly M/s. Emami Biotech Limited) established & operating an Edible oil refinery unit at Sy. Nos.501, 502/1, etc. Pantapalem (V), Muthukur (M), SPSR Nellore District.

WHEREAS the Board vide reference 1st cited, issued consent for operation to the industry on 09.12.2015 (amendment order dated.24.02.2016), 26.12.2016 (expansion) & 13.11.2018 (existing) for a period upto 30.11.2021 to produce Refined Palm Oil - 1886 Tons/day, Sunflower oil – 186 TPD etc.

WHEREAS the Board vide reference 2nd cited, reviewed the edible oil industries existing near Krishnapatnam area and issued directions to the industry dt 20.03.2020 including submission of additional Bank Guarantee of Rs.10.0 Lakhs.

WHEREAS vide reference 3rd cited, the officials of RO, Nellore inspected the Industry on 30.06.2020 and observed the compliance as follows:

1. The industry has provided borewells inside the industry and also procuring fresh water from nearby bore wells through tankers. In view of the saline water at the industry premises, the industry procuring 4 Lakhs to 4.5 Lakh Litres (400 to 450 KLD) of the fresh water from outside wells.
2. The industry has not produce any permission obtained from revenue department under APWALTA ACT to draw ground water from the outside borewells.
3. The Industry is exceeding the Board consented production capacities of Sun flower oil.
4. The industry has provided MEE of 15 KLD capacity in place of the old MEE. The industry has not provided ATFD followed by MEE and provided a centrifuge.
5. The MEE inlet flow meter reading noted as 1546.824 m³. But, as per the records maintained by the industry the inlet flow meter reading is 1286.78 m³ which indicates malpractice of the meter readings.
6. As per the MEE log book, the Industry is feeding about 5 KLD on average of HTDS effluents to the MEE for treatment. But, the salt generation is very low quantity which seems that the MEE is not operating efficiently to remove salts from the effluents.

7. The ETP & STP are in operation. The ETP sludge stored openly and leachate from the storage area is flowing on the internal roads. STP provided for treatment of domestic effluents and is in operation.
8. Samples were collected from the ETP of the industry and the outlet of ETP is exceeding Board stipulated standards.
9. Lot of dust emissions were observed on the internal roads at boiler house and coal storage area.
10. During the inspection, Ambient air quality monitoring and stack monitoring were conducted and the values of SPM & PM exceeding the Board prescribed standards.
11. No discharges were observed outside the industry.
12. The industry closed the outlets leading to storm water drains permanently.
13. A motor with pipeline was provided to take the contaminated water to the ETP.
14. Energy meter provided for ETP & MEE but not provided to ATFD and also provided centrifuge.
15. Odour is observed outside the industry premises.
16. Green belt to be improved to achieve 33 % of the total area.
17. The industry not submitted the Bank guarantee of Rs.10.0 Lakhs till date.

WEREAS vide reference 4th cited, the OA No. 221 of 2015 was filed by Smt. Isanaka Vedavathi, R/o. Daruvulapalem, Muthukur Mandal, SPSR Nellore District before the Hon'ble National Green Tribunal, Chennai against the edible oil units operating in the Muthukur Mandal and Tribunal vide order dt.06.12.2017 expressed dissatisfaction on progress of implementation of action plan submitted by the edible oil refinery units in spite of the ample opportunity given to these units. As per the Hon'ble NGT directions, the edible oil units were reviewed before the task force committee on 09.11.2017 & again on 05.02.2018 and issued certain directions to comply duly imposing the Bank Guarantee to ensure the compliance of the directions. The Hon'ble NGT vide order dated 16.03.2020 constituted a committee comprising of officials from MoEF&CC; CPCB & APPCB for joint inspection of the Edible oil Industries to verify the compliance of the directions/conditions and to furnish status report to the Hon'ble NGT.

WHEREAS legal hearing was conducted before the EAC (TF) Meeting held on 09.09.2020 (through VC). The RO informed that the industry is manufacturing the products more than the consented capacity. The industry representative informed that they have provided MEE of 15 KLD capacity in the place of old MEE and operating. It was also informed that they have provided centrifuges instead of ATFD, obtained permission from the Ground Water Department for withdrawal of water in the industry premises & not obtained permission for withdrawal of water outside the premises. It was also informed that they have planted 7000 trees in the premises.

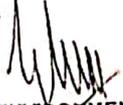
After detailed review the committee recommended to issue the directions. The Board is hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987:

1. **The industry shall ensure that contaminated water does not mix with the storm water.**
2. **The industry shall operate the MEE and ATFD continuously, duly maintain the records of quantity of HTDS & LTDS effluent generated, treated and disposed.**
3. **The industry shall provide 2 days storage capacity tank to contain treated waste water during the rainy season.**
4. **The industry shall provide ash silo of 30 days storage capacity.**
5. **The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from the industry premises. The industry shall procure water only from the permitted borewells and shall obtain necessary amendment in the CFO to this effect.**

6. The Industry shall ensure that the stack emissions shall not contain constituents in excess of the prescribed limits mentioned in the CFO Order.
7. The Industry shall treat the effluents in the ETP to meet the Board standards
8. The Industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
- Daily production details.
 - Quantity of Effluents generated, treated, recycled/reused and disposed.
 - Log Books for pollution control systems.
 - Characteristics of effluents and emissions.
 - Hazardous/non hazardous solid waste generated and disposed.
 - Inspection book.
 - Manifest copies of effluents / hazardous waste.
9. The Industry shall develop green belt in all the vacant places covering at least 33% of total area.
10. The Industry has not provided energy meters to the ETP.

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

This Order comes into effect from today i.e., 28.09.2020.


JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

To
M/s. Emami Agrotech Limited
(formerly M/s. Emami Biotech Limited),
Sy. Nos.501, 502/1, etc.
Pantapalem (V), Muthukur (M),
SPSR Nellore District.

PRESENT AT VEDAVATHI'S LAND



OUT SIDE OF OUR FACTORY PREMISES



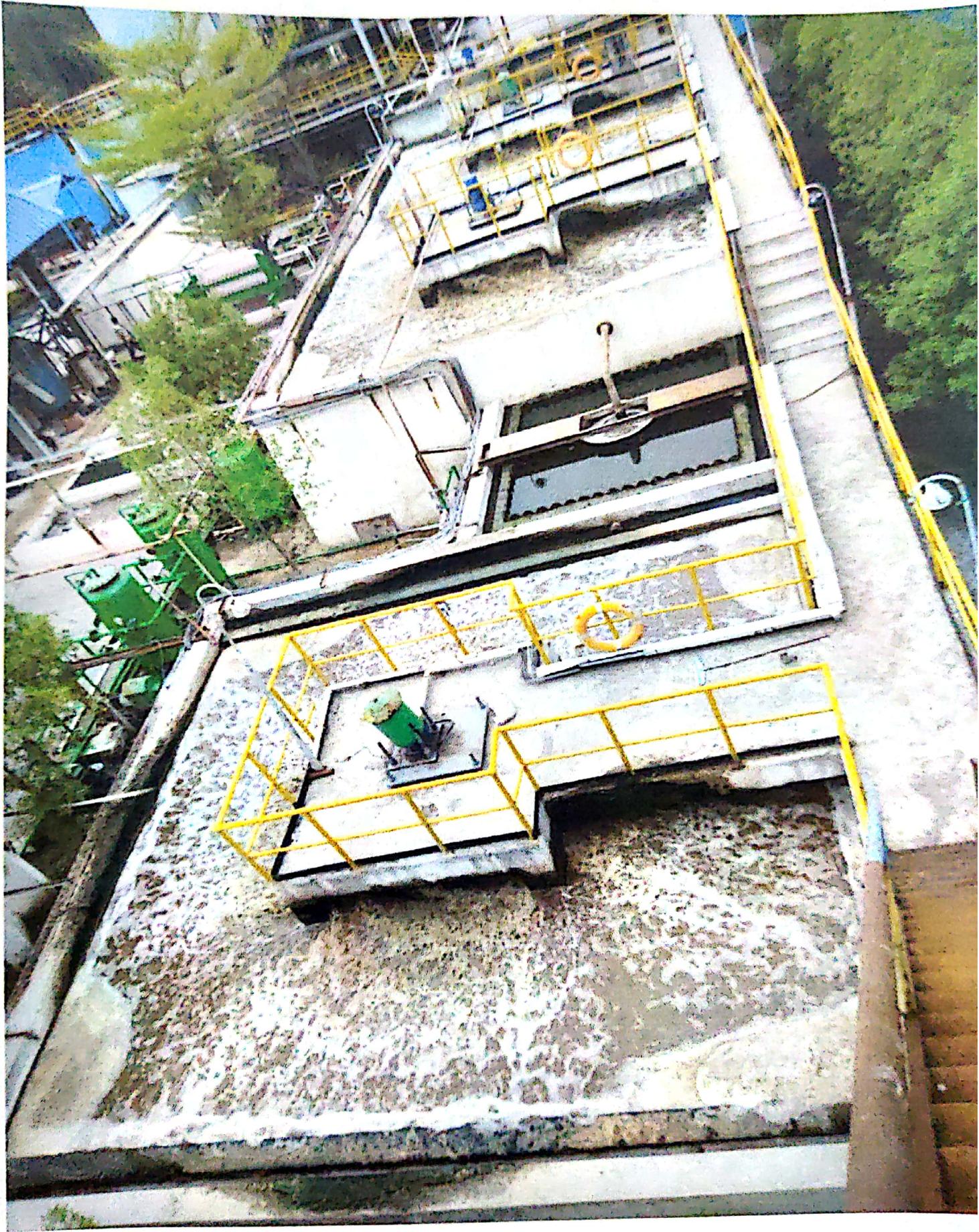
OILY SLUDGE COLLECTION TANK



OIL & GREASE TRAPS



ETP AERATION TANKS



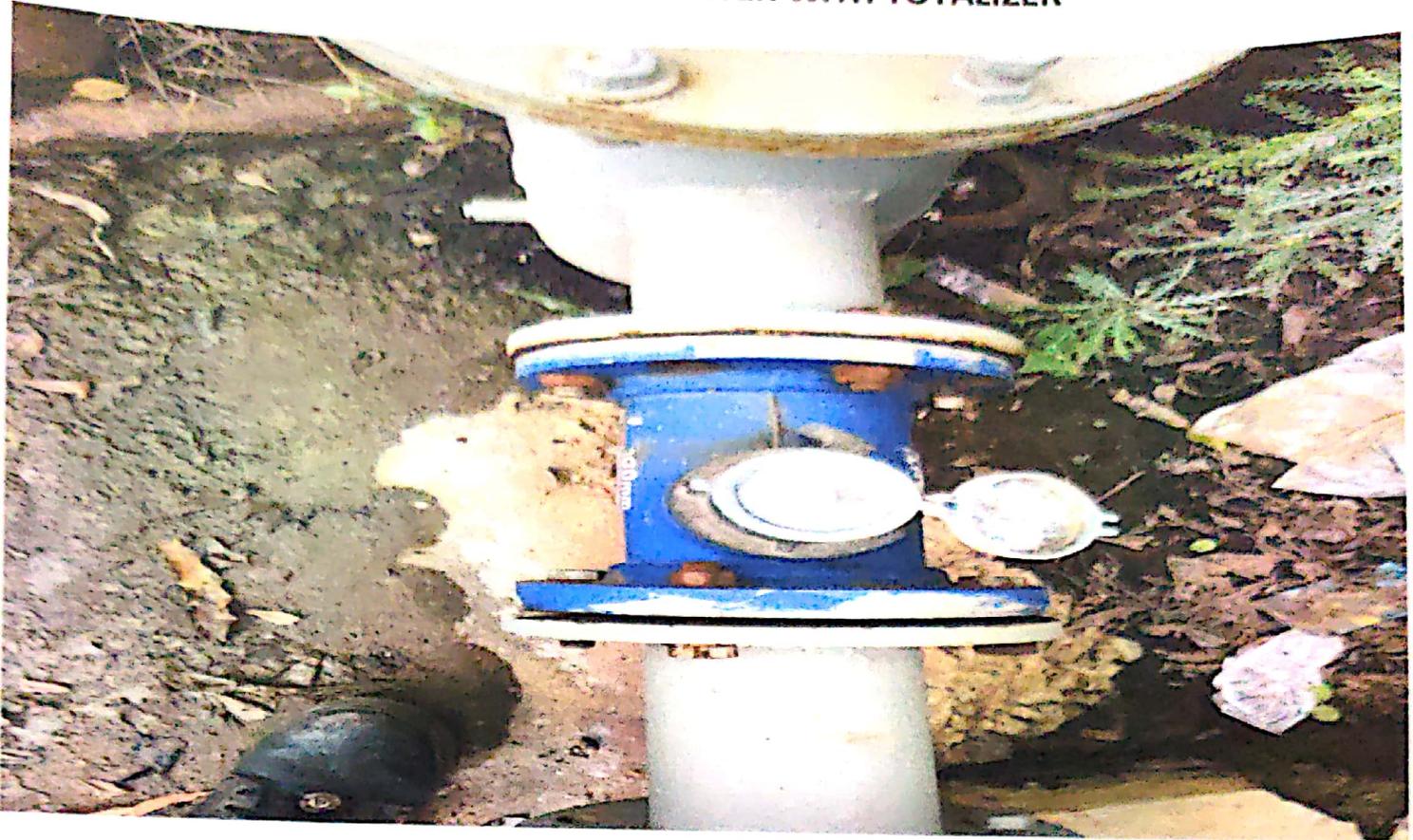
ETP INLET FLOW METER WITH TOTALIZER



ETP OUTLET FLOW METER WITH TOTALIZER



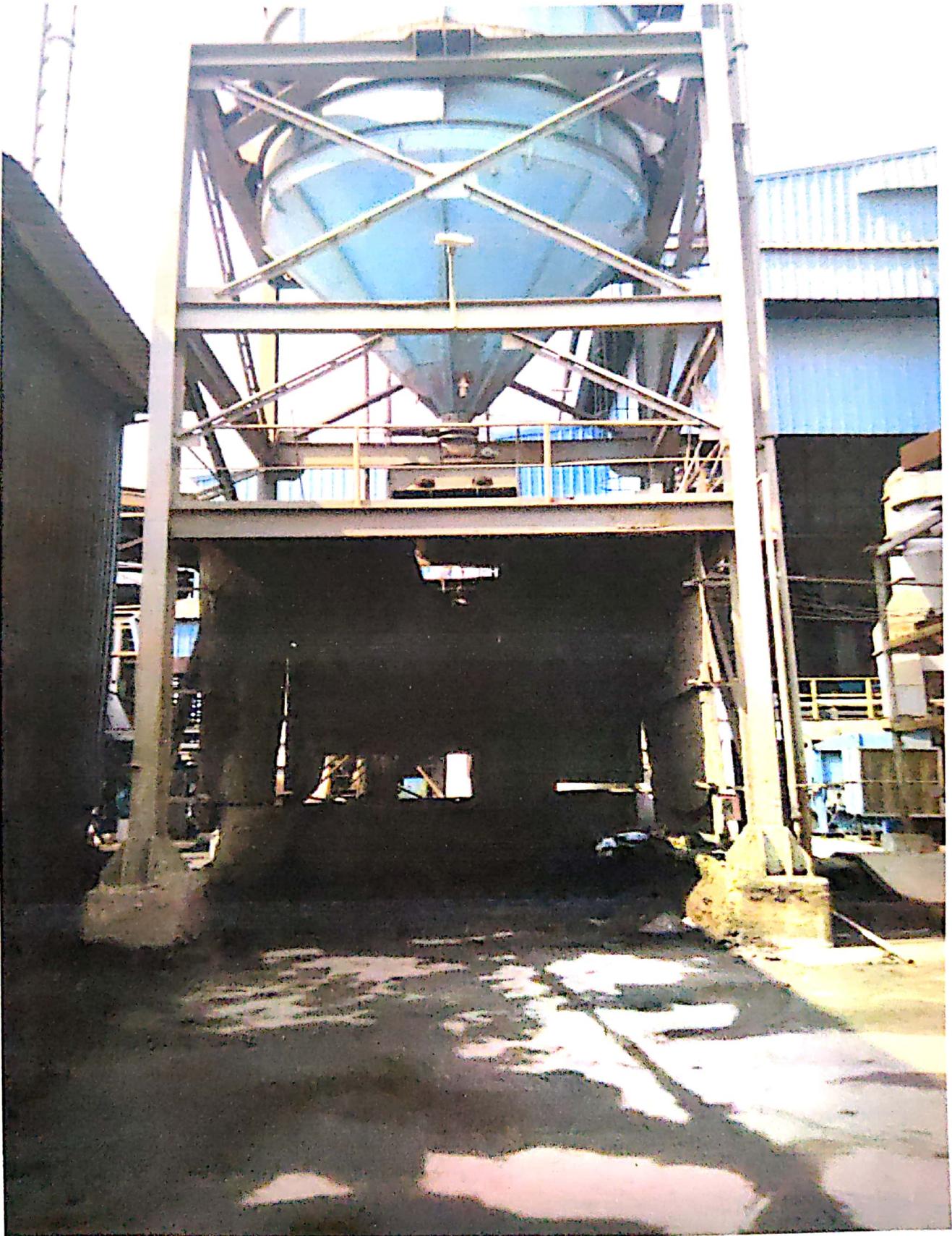
BORE WELL FLOW METER WITH TOTALIZER



FLOW METER FOR TANKER WATER WITH TOTALIZER



36 TPH BOILER ASH SILO





PLANTATION







**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
AT: CHENNAI, TAMIL NADU
APPLICATION NO: 221 OF 2015
(Public Interest Litigation)**

Between:

IsanakaVedavathi

H.No.16-4-966, Pinakini Avenue,

Near Appolo Hospital,

Nellore - 524 003.

.....Petitioner

Vs-

1. Union of India,

Rep by its Secretary,

Ministry of Environment, Forest and Climate Change,

III Floor, Prithivi Wing, Indira Paryavaran Bhavan,

Jor Bagh, New Delhi-110003

& 10 others

.....Respondents

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4.	31.07.2019	Submission of Environmental Statement for the Year 2018-2019	14 to 16
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7.	07.07.2020	Submission of Monthly particulars for the month of JUNE - 2020	86 to 91

8.	09.08.2020	Submission of Monthly particulars for the month of JULY - 2020	92 to 97
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11.	07.10.2020	Submission of Monthly particulars for the month of SEPTEMBER - 2020	107 to 112
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15.	10.01.2021	Submission of Monthly particulars for the month of DECEMBER - 2020	131 to 136
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17.		Recent Photographs of the in and outside Factory Premise	140 to 150

I certified that the copies produced are true copies of the original documents
Dated at Chennai on this the 17th day of February 2021



COUNSEL FOR THE RESPONDENT - 9